

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH AT CHENNAI

Application No 33 of 2016

Vakkanti Koteswar Rao

...Applicant

Versus

1. Ministry of Environment Forest and Climate Change  
And 7 others

...Respondents

WRITTEN ARGUMENTS FILED BY THE 8<sup>TH</sup> RESPONDENT/Deccan Cements

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Dated at Chennai on this 2<sup>nd</sup> day of November 2020

Counsel for 8<sup>th</sup> Respondent

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**WRITTEN ARGUMENTS FILED BY THE 8<sup>TH</sup> RESPONDENT/Deccan Cements**

1. This 8<sup>th</sup> Respondent wishes to state that Originally the Applicant had in his Petition before this Hon'ble NGT had pointed out that there is Darga by name 'Janpahad' and the same is within 10 Kms from the mining site and this according to him this was a violation. This was the only allegation made in the Petition before the Hon'ble NGT.
2. In this regard, it is stated reiterated,
  - a. The said Darga is not a Protected Monument. There is no safe distance restriction as for the mining operations to be carried out from Darga. Reference may also be had to Letter dated 30.6.2017 of the Archaeology and Museums Dept to TSPCB, filed as Annexure 1.
  - b. The 8<sup>th</sup> Respondent's own cement plant lies within a distance of 100 m from the mines and structures like pre-heaters, power plant and chimneys are not at all affected by the 8<sup>th</sup> Respondent's mining operations. The said Darga is located at a distance of 1.2 KM from the mining lease and can never be affected by the mining activity.
  - c. The 8<sup>th</sup> Respondent is not the only company having plant and mines within the 10 Kms radius of Janpahad Darga, and there are several other cements plants around. However the Applicant has raised these issues with ulterior motive and as a retaliatory measure as stated in the Counter filed.
3. It is submitted that no other points or specific allegations were made in the Original Petition and only in the course of hearing over the period of 4 years new issues were raised during the hearing and during the meeting with the

- Officials. Therefore the scope of the Petition has been expanded without pleadings and supporting documents whatsoever and this is against the basic principles of pleadings.
4. One of the objections that this Respondent wants to raise is on the ground of Limitation. It is submitted that Section 14 (3) of the NGT Act prescribes a limitation period of six months and since the cause of action arose, when this Respondent obtained Environmental Clearance (EC) from Ministry of E&F, Gol, New Delhi vide J-11015/642/2007-IA.II(M) dated October 17, 2007 for the present lime stone mine 3 (Area 183.11 Hectares) for a production of 0.3 MPA. It is to be seen that the capacity for expansion from 0.3 million TPA was increased after due process of law to 2.3 Million TPA vide Consent Order for establishment dated 30.3.2017 issued by TSPCB. It goes without saying that an EIA was conducted prior to such Consent and reference may also be had to the EIA report dated 5.1.2017 issued by the MoEF&CC. Thereafter necessary orders were also passed under Water and Air Act respectively by TSPCB vide its order dated 8.8.2017. All three documents are filed collectively as **Annexure 2**.
  5. Even assuming that the year 2017 is taken as further cause of action, Section 14(3) of the NGT Act provides that the cause of action has first arisen within six months from the date of filing of such an application before the Tribunal. Hence all other allegations raised subsequent to the averments in the Original Petition are also barred by law of Limitation. Further there is no continuous cause of action at all. Pertinently the Application No 33 of 2016 is simplicitor petition filed under Section 14 of the NGT Act and not a Petition u/s 15 of the NGT Act.
  6. It is also submitted that jurisdiction of the Hon'ble Tribunal is provided under Sections 14, 15 and 16 of the Act. The present Petition is filed under Section 14 of the Act. Section 14 provides the jurisdiction over all civil cases where a substantial question relating to environment (including enforcement of any legal right relating to environment) is involved. However, such question should arise out of implementation of the enactments specified in Schedule I. In the present case, none of the allegations made in the Petition point out to any violations of the Acts mentioned in Schedule 1 at all. Further the Petitioner has not pointed out the question relating to the Environment much less Substantial Question relating to environment.

Other allegations raised orally during the pendency of the Original Petition or before the authorities by the Petitioner during inspection. These allegations do not form part of the Application No 33 of 2016 filed under Section 14 of the NGT Act.

**7. Encroachment into the Reserve Forest Land:**

- a. It is submitted that this answering Respondent has in no manner encroached upon the Reserve forest lands at any point in time. Deccan Cements is a law abiding company who is doing mining at the leasehold lands to an extent of (73.93 + 183.11) 257.04 Hectares situated within the Nalgonda District (now Suryapet District). All these lands are leased lands from the Forest department exclusively by the Company and properly documented. Until now, there has not been any allegation of encroachment into the Reserve forest on the part of Deccan Cements.
- b. During the diversion process of 183.11 Ha in 2010, the Part II of the application which was filled by Dy. Conservator of Forest stating that the mining lease is located on the Southern boundary of Compartment No. 26. The map showing the same was signed by the then forest officials. This has implied meaning that there is no forest land towards the south side of the southern boundary of the mining lease. Based these assurances, the present Respondent has constructed a compound wall around the cement plant and laid railway siding line leaving a gap of 15 meters from the compound wall. This clearly shows that the railway line is not laid in the Forest area. Copy of the Part II and the map are enclosed as *Annexure 3*. In fact, this Respondent laid the said railway siding in the year 2016. Part of the railway siding lies in forest and due diversion is obtained over an extent of 1.9337 Ha. While applying for said diversion, this Respondent submitted the Railway approved drawing which clearly shows that the rest of the siding line area is out of the forest. Before laying the railway siding line, the land details are to be disclosed to the Forest department. Hence the forest department is aware of the location of the Railway siding well before it actually put up.
- c. ETS & DGPS survey was conducted for both the leases and the report was submitted to PCCF in 2014. The same was approved and up loaded in their web site. Reference may also be had to the Acceptance of DGPS

reports issued by the Principal Chief Conservator of Forests, Govt. of AP dated 21.2.2014. *Reference may be had to Annexure 4.*

- d. ETS survey was conducted for both the leases by TRAC in 2019 and the report of the same reiterated that there was no encroachment in to the adjacent forest area. Reference may also be had to the report sent by ADMG, Suryapet to the DMG dated 25.02.2020. *Reference may be had to Annexure 5.*
- e. Subsequently, a joint inspection was also carried out by Revenue department and forest officials and vide their letter dated on 18.3.2020 confirmed that mining activity is within the granted area and there is no encroachment into the reserve forest area. *Reference may be had to Annexure 6.*
- f. Thereafter once again, between 11.5.2020 and 28.05.2020, a DGPS survey was again conducted by the District Forest Officer. The company clearly and categorically states that there is no encroachment whatsoever and the mining is only done on the lands allotted to the company and as per the terms and conditions stipulated in the Environment Clearance and there are no violations whatsoever. *Reference may be had to Annexure 7, Photographs of Survey conducted on 11.5.2020.*
- g. However in its report dated 13.08.2020, the joint committee which inspected the Factory, pursuant to the orders of the NGT has stated that this Respondent had encroached upon the Forest land to the extent of 8 HA. Though this is denied, this Respondent nevertheless made an application for regularisation of the same vide their application dated 28.9.2020 and the same is under process at concerned authority i.e. Principal Chief Conservator of Forest, Hyderabad. The Application for Regularisation is filed as *Annexure 8.*

#### 8. Excess Mining & Excess Royalty:

- a. The allegation made by the Applicant was that the Company has excavated excess quantity of lime stone and paid less royalty to the Govt. This Allegation is vehemently denied and the Applicant is put to

strict proof of the same. On the contrary it has been the other way around. The quantity of excavation is much lesser than the permitted limit and at the same time, more Royalty has been paid.

- b. As per the EC and Consent for Operate, the production permission is 0.3 million Ton per annum. At no point in time, has this Company violated this at all. In fact at many a times, they have only excavated much lesser than the permitted quantity. In this regard, a perusal be had to the ETS Survey conducted by the Telangana State Remote Sensing, which conducted a survey, to check the actual volume of the pit and to ascertain whether there has been any deviation in the Quantity of limestone excavated. A perusal of the report would show that the Quantity excavated is within the permissible limits. As far as Royalty is concerned, it is always pre-paid. Royalty is paid for certain quantity that is going to be excavated. Only on payment of Royalty upfront, can this company even start the excavation activities. At no point in time, there was any excess excavation. If there was any iota of excess excavation, the department would have levied penalty, which is not the case. These allegations are raised by the Applicant as purely an afterthought and with malafide intentions. It will be pertinent to note that ETS survey was conducted in October 2019 and all concerned officials including ADMG, Suryapet, and TRAC have come to a conclusion that there is no excess mining. *Reference may be had to Annexure 5, Letter of the Asst. Director of Mines and Geology along with Revised ETS reports and plan showing ETS survey of the mining pits for Limestone of Deccan Cements over an extent of 73.93 Ha and 183.11 Ha.*
- c. It is also submitted that the actual production can never be exactly the same as the proposed/approved one due to variations in market conditions. When there is a deviation, Indian Bureau of Mines (IBM) asks for explanation and initiates action, if it considers necessary. Production quantities are proposed by this Respondent and the same is approved by IBM.
- d. In ML 2, the production during the plan period 2015-20 was within limits while there are some fluctuations during the individual years. Further it

would be pertinent to note that this Respondent at no point in time crossed the EC and CFO limits.

#### 9. Air Quality Maintenance:

- a. With regard to another allegation, i.e, deficiency in Air Quality, it is stated that fugitive emissions from stock yard are controlled by installation of water spraying devices and sweeping machines are operated continuously. Further, this Respondent has also submitted the list of all the Pollution control equipment and details of the monitoring devices along with photographs and descriptions **Annexure 9**.
- b. However in its report dated 13.08.2020, the joint committee which inspected the Factory pursuant to the orders of the NGT has stated that this Respondent has not submitted action plan for implementing the new emission standards and imposed an Environmental compensation of Rs.28,20,000/-.
- c. It is stated that as against this, this Respondent has and is using the latest technology for energy conservation and pollution control equipments. Further this Respondent is also certified with IS- 14001 for environmental management and this Respondent is following all the standards to meet new emission norms. This Respondent has also upgraded the technology. In fact as soon as the Joint report came with the levy of Compensation, this Respondent has written to the TSPCB in detail about measures taken by the company in tune with latest guidelines on emissions and sought for waiver of the compensation levied. The said letter dated 3.9.2020 seeking for waiver of the Compensation is filed as **Annexure 10**. After receiving necessary instructions from TSPCB, this Respondent shall pay the compensation levied.
- d. The 8<sup>th</sup> Respondent commits itself to the cause of the Environment and vouches for pollution free atmosphere. It has installed the best of the equipment to prevent and reduce Air pollution. Further this Respondent is also maintaining a "Green Belt" around as per the norms, up to distance of 10 mts width all along the periphery. In fact at some places it's width is more than 10 mts.

10. From the above it is clear that the Applicant each time comes out with new allegations. In the original Petition it was only the issue with regard to 'Darga'. Now during the committee meetings, new allegations are raised and this reflects his malafide intentions and ulterior motives.

11. **Conduct of Petitioner:** The Hon'ble NGT may kindly take note of this including his conduct and motives.

- a. It is submitted that the Applicant has not preferred this Application in the interest of environment or ecology.
- b. The Applicant has filed this with ulterior and malafide motives and to settle scores with this Respondent.
- c. The statement of the Applicant that he is a farmer and agriculturist is not fully correct. The Applicant is put to strict proof of the same.
- d. Further the Applicant is a regular transport contractor and has even worked as a transport contractor with the 8<sup>th</sup> Respondent for quite some duration in earlier years. Even in the year 2012-13, the Applicant transported material (Iron rich Laterite) for the 8<sup>th</sup> Respondent as sample for regular supply but the same was rejected due to quality issues. Even after rejection of material the applicant raised invoice on 16.01.2016 asking for payment against rejected material. The Applicant's invoice was originally rejected. After repeated requests from the applicant, the 8<sup>th</sup> Respondent has taken lenient step and cleared the bills for the rejected material sympathetically.
- e. Therefore it is clear and categorical that this Application is motivated and filed only to settle scores and harass this 8<sup>th</sup> Respondent under the garb of environmental hazards.
- f. Moreover it is perplexing to note that why other cement companies in and around this particular place have not been impleaded to the darga.
- g. The Petitioner has not approached the Tribunal with clean hands and has come with ulterior motives and malafide intentions.

12. **Conclusion:**

- a. The Allegation by the Applicant on the presence of "Darga" is totally false. The said Darga is not a protected monument or has any historical significance. Even otherwise no damage is caused to the said Darga.

- b. There is no encroachment into the forest lands as alleged. Records produced are otherwise. Even assuming without admitting that there is encroachment, this 8<sup>th</sup> Respondent has applied for regularisation.
- c. There is no excess mining as alleged. The 8<sup>th</sup> Respondent has all along mined within the permissible limits as per the Five year plan provided to and approved by the Indian Bureau of Mines (IBM).
- d. The 8<sup>th</sup> Respondent has installed the best of the Pollution abatement equipment. The 8<sup>th</sup> Respondent has maintained 10% Green cover as per norms and the 8<sup>th</sup> Respondent is committed to the cause of the Environment and would extend the Greenery wherever possible. This Respondent has sought for exemption from the compensation levied. However if instructed by the TSPCB, the said Compensation shall also be paid.

Under such circumstances it is therefore prayed that this Hon'ble court be pleased to take the above Facts into consideration and dismiss the Application with exemplary costs and thus render Justice.

Dated at Chennai on this      day of Nov 2020

Counsel for 8<sup>th</sup> Respondent

Government of Telangana

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From  
The Director,  
Archaeology and Museums Dept.,  
Govt. of Telangana.  
Gunfoundry,  
Hyderabad.  
Tel/Fax 040-23234942

To  
The Member Secretary,  
Telangana State Pollution  
Control Board,  
Paryavarna Bhavan,  
A-3 Industrial Estate,  
Sanathnagar,  
Hyderabad - 500018.

Annexure - 1

Sir,

Lr.Re.No. S1/609/2017, dated. 30.06.2017

Sub:- Archaeology and Museums - Deccan Cements Limited -  
Information on Protection Monuments Regarding.

Ref:- 1) M/s Deccan Cements Limited letter from Sr. Vice President  
Deccan Cements dated 20.05.2017.  
2) Member Secretary, Telangana State. State Pollution Control  
Board, Hyderabad Vide Lr.No.TSPCB/RCP/NLG/CFO/HO/2017  
- 238. dated 30.03.2017.

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With reference to the subject and reference cited. It is to inform  
that Janpahad Dargah, located at Bhavanipuram, Ravi Pahad (Village),  
Palakeedu (Mandal), Suryapet District is not a protected monument of  
this Department.

Yours Faithfully  
Sd/- N.R.Visalatchy, I.Po.S.  
Director

Copy to:

The Director, Mines Department,  
Government of Telangana, Hyderabad.

Copy to: The Vice President, M/s Deccan Cements Ltd.,  
Hyderabad for information.

//t.c.b.o.//

*R. Ramana*  
30/6/17

Assistant Director (Museums)



**No. J-11015/375/2015-IA.II (M)**  
Government of India  
**Ministry of Environment, Forest and Climate Change**  
Impact Assessment Division  
\*\*\*

Indira Paryavaran Bhavan,  
Vayu Wing, 3<sup>rd</sup> Floor,  
Aliganj, Jorbagh Road,  
New Delhi-110 003

Dated: 5<sup>th</sup> January, 2017

To,  
**M/s Deccan Cement Limited**  
Sri S.Venkateswarlu  
Vice President (works)  
Mahankaligudem  
Neredcherla mandal, Nalagonda District  
Telangana

Tel. No. 040-23310168

Email: [venkat.s@deccancements.com](mailto:venkat.s@deccancements.com)

**Sub.: Enhancement of Bhavanipuram Limestone Mine with production capacity from 0.3 million TPA to 2.3 million TPA of limestone by M/s. Deccan Cement Ltd., located at village(s)- Ravipahad Mandal- Nereducerla, District Nalagonda, Telangana (MLA: 183.11 ha) – Environmental Clearance – regarding.**

**Reference: Online Proposal no. IA/TG/MIN/31400/2015**

Sir,

This has reference to your online application for the above mentioned proposal for Enhancement of Limestone Mine with production capacity from 0.3 million TPA to 2.3 million TPA of limestone in the mine lease area of 183.11 ha. The mine lease area is located at village Ravipahad Mandal- Nereducerla, District Nalagonda, Telangana. The Coordinates of the four corners of the 100 ha mining lease area are: 16°42'27.00" N - 16°43'17.00" N Latitude and 79°42'37.00" E 79°44'13.00" E, 56P/9, 56P/13, 56P/10 & 56 P/14. The lease area falls in Seismic Zone II.

2. The proposal of Terms of Reference (ToR) was considered by the EAC in its 1<sup>st</sup> Meeting held during December 21<sup>st</sup> -22<sup>nd</sup>, 2015 to determine the TOR for undertaking detailed EIA study. The ToR were issued by MoEFCC, vide letter No. J-11015/375/2013-I.A.II(M), dated 8<sup>th</sup> January, 2016. The Proposal is to enhance Lime stone production of Bhavanipuram Lime stone Mine-3 from 0.3 to 2.3 MTPA to meet the Lime stone requirement of cement plant due to exhaust of reserves at Bhavanipuram Lime stone mine-2. The Proponent submitted the EIA/EMP Report online to Ministry portal for seeking environmental clearance after conducting the Public Hearing.

3. The proposal is for enhancement of Deccan Cement Ltd Limestone Mine with production capacity from 0.3 million TPA to 2.3 million TPA of limestone. The mine lease area is 183.11 ha. Out of total mine lease 151.17ha is forest land and 2.94

ha is agricultural land. The lease was issued in the name of Deccan Cement Ltd. and is valid up to 27.12.2033. It was further extended by State Govt. up to 27.12.2043 as per Section 8 A of the MMDR Amended Act, 2015 and a letter is issued by the Asst. Director of Mines and Geology, Nalagonda-II Miryalaguda, vide letter no 484/M2/2007, dated 28.12.2013. The Mining Scheme with Progressive Mine Closure Plan for 183.11 ha area was approved by the Regional Controller of Mines, Indian Bureau of Mines, vide letter no. AP/NLG/MP/Mn- 73/HYD, dated 09th February, 2015.

4. Project Proponent reported that limestone mining is being carried out by fully semi mechanized opencast method using Heavy Earth Moving Machines and deep hole drilling and blasting with large dia holes. At the conceptual stage, out of the total mining lease area (i.e. 183.11 ha), 151.17 total mined-out area will be developed in to water reservoir out of which about 5.35 Ha along the mine lease boundary will be afforested under green belt development, 3.37 ha will be developed under work shop, mine office, crusher, road etc and remaining 23.22ha area (Blocked under Public Road & Electrical line. Total water requirement is 300 KLD. Project Proponent reported that mining will not intersect ground water table at the conceptual stage. Top soil generation for life of mine is 183110 cu.m. This will be disposed to the barrier zone of 7.5 m and the safety zone of road and is used for green belt development.

5. The Project Proponent reported that there is no National Parks/Wildlife Sanctuaries/Biosphere Reserves/Wildlife Corridors/Tiger/Elephant Reserves are located within the 10 km study area of the mine lease. The authenticated location map has been submitted by the Principal Conservator of Forests, Hyderabad, vide letter no 31015/2007/F2, dated 13.08.2013 Project Proponent reported that there is no Schedule species reported in the buffer area.

6. The Baseline data was collected for the period Winter Season i.e. December 2015 to February 2016. The analytical results of samples collected for all parameters were found within permissible limits. The Committee deliberated the baseline data presented by the Project Proponent.

7. Public Hearing was conducted on 15 July, 2016 at Project Site of JK Lakshmi Cement Ltd. village(s)- Ravipahad Mandal- Nereducerla, District-Nalagonda, Telangana. The Public Hearing was presided over by Shri Ravi Nayak, Revenue Divisional Officer & ADM, Nalagonda. The representatives of the Telangana State Pollution Control Board, Nalagonda were also present. The issues raised during Public Hearing were also considered and discussed during the meeting, which inter-alia, included source of Drinking water, impact on Gaucher land, impact of blasting, benefit of expansion project & providing assistance for employment. Action plan with budgetary allocation has been given against Points raised in Public hearing.

8. Total cost of the Project is Rs. 120 Crores. Capital Cost for environmental protection measures is Rs. 95 Lakhs and Recurring cost is Rs. 40 Lakhs per annum and Rs. 25 Lakhs for mine closure plan. Project Proponent has earmarked Rs.637.78 Lakhs towards CSR activities for next ten years w.r.t. sustainable livelihood, education & capacity building, health care, social reforms and community development. Project Proponent reported that there is no court case/litigation pending against the project.

9. The Ministry of Environment, Forest and Climate Change has examined the proposal in accordance with the Environmental Impact Assessment Notification, 2006 and further amendments thereto and hereby accords the environmental

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clearance under the provisions thereof to the above mentioned proposal of **M/s Deccan Cement Ltd for Enhancement of Limestone Mine with production capacity from 0.3 million TPA to 2.3 million TPA of limestone, located at village(s)- Ravipahad Mandal- Nereducera, District Nalgonda, Telangana** subject to compliance of the followings terms and conditions and environmental safeguards mentioned below:

**A. Specific conditions**

- 1) **The Project Proponent may ensure the finalization of surface rights of agriculture land and change of Land Use Certificate from the Competent Authority, before starting the mining operations as required under law.**
- 2) The Project Proponent shall obtain Consent to Operate from the State Pollution Control Board, Himachal Pradesh and effectively implement all the conditions stipulated therein.
- 3) Cumulative impact assessment for air quality shall be carried out and report shall be submitted along with implementation plan of the suggested mitigation measures to Regional Office of MoEF within one year.
- 4) Project Proponent shall appoint an Occupational Health Specialist for Regular and Periodical medical examination of the workers engaged in the Project and records maintained; also, Occupational health check-ups for workers having some ailments like BP, diabetes, habitual smokers, etc. shall be undertaken once in six months and necessary remedial/preventive measures taken accordingly. Recommendations of National Institute for Labour for ensuring good occupational environment for mine workers would also be adopted; All the old age people of the surrounding villages may be provided medical facilities.
- 5) Transport of minerals shall be done either by dedicated road or it should be ensured that the trucks/dumpers carrying the mineral should not be allowed to pass through the villages. The Project Proponent shall ensure that the road may not be damaged due to transportation of the mineral; and transport of minerals will be as per IRC Guidelines with respect to complying with traffic congestion and density.
- 6) Implementation of Action Plan on the issues raised during the Public Hearing. The Proponent shall complete all the tasks as per the Action Plan submitted with the budgetary provisions during the Public Hearing.
- 7) The pollution due to transportation load on the environment will be effectively controlled & water sprinkling will also be done regularly. Vehicles with PUC only will be allowed to ply. The mineral transportation shall be carried out through covered trucks only and the vehicles carrying the mineral shall not be overloaded. Project should obtain 'PUC' certificate for all the vehicles from authorized pollution testing centre.

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- 8) Project Proponent shall ensure the safeguard and wellbeing of villagers and school, regular health monitoring of all residents in the area and the compliance Report shall be submitted to the Regional office of the Ministry.

**B. Standard conditions**

- 1). A Final Mine Closure Plan along with details of Corpus Fund shall be submitted to the Ministry of Environment, Forest and Climate Change 5 years in advance of final mine closure for approval.
- 2). No change in mining technology and scope of working should be made without prior approval of the Ministry of Environment, Forest and Climate Change.
- 3). No change in the calendar plan including excavation, quantum of mineral and waste should be made.
- 4). The project proponent shall obtain necessary prior permission of the competent authorities for drawl of requisite quantity of water (surface water and ground water) for the project.
- 5). Mining shall be carried out as per the provisions outlined in mining plan approved by Indian Bureau of Mines (IBM)/State Mines and Geology Department as well as by abiding to the guidelines of Directorate General Mines Safety (DGMS).
- 6). The lands which are not owned by Proponent, mining will be carried out only after obtaining the consents from all the concerned land owners as per the provisions of the Mineral Concession Rules, 1960 and MMDR Act, 1957.
- 7). Digital processing of the entire lease area using remote sensing technique shall be carried out regularly once in three years for monitoring land use pattern and report submitted to Ministry of Environment, Forest and Climate Change its Regional Office.
- 8). The critical parameters as per the Notification 2009 such as PM<sub>10</sub>, PM<sub>2.5</sub>, NO<sub>x</sub>, and SO<sub>x</sub> etc. in the ambient air within the impact zone, peak particle velocity at 300m distance or within the nearest habitation, whichever is closer shall be monitored periodically. Further, quality of discharged water shall also be monitored [(TDS, DO, PH and Total Suspended Solids (TSS)]. The monitored data shall be uploaded on the website of the company as well as displayed on a display board at the project site at a suitable location near the main gate of the Company in public domain. The circular No. J-20012/1/2006-IA.II (M) dated 27.05.2009 issued by Ministry of Environment, Forest and Climate Change shall also be referred in this regard for its compliance.

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- 9). The Proponent shall install online Ambient Air Quality Monitoring System and there should be system for display of digital AAQ data within 03 months at least at three locations as per wind direction. Online provisions of pH and turbidity meters at discharge points of STP and ETP and also at water storage ponds in the mining area may be made. Project Proponent should display the result digitally in front of the main Gate of the mine site.
  - 10). Effective safeguard measures such as regular water sprinkling shall be carried out in critical areas prone to air pollution and having high levels of PM<sub>10</sub> and PM<sub>2.5</sub> such as haul road, loading and unloading point and transfer points. Fugitive dust emissions from all the sources shall be controlled regularly. It shall be ensured that the Ambient Air Quality parameters conform to the norms prescribed by the Central Pollution Control Board in this regard. Monitoring of Ambient Air Quality to be carried out based on the Notification 2009, as amended from time to time by the Central Pollution Control Board.
  - 11). Regular monitoring of ground water level and quality shall be carried out in and around the mine lease by establishing a network of existing wells and constructing new piezometers during the mining operation. The project proponent shall ensure that no natural water course and/or water resources shall be obstructed due to any mining operations. The monitoring shall be carried out four times in a year pre- monsoon (April-May), monsoon (August), post-monsoon (November) and winter (January) and the data thus collected may be sent regularly to Ministry of Environment, Forest and Climate Change and its Regional Office, Central Ground Water Authority and Regional Director, Central Ground Water Board.
  - 12). Regular monitoring of the flow rate of the springs and perennial nallahs flowing in and around the mine lease shall be carried out and records maintain. The natural water bodies and or streams which are flowing in an around the village, should not be disturbed. The Water Table should be nurtured so as not to go down below the pre-mining period. In case of any water scarcity in the area, the Project Proponent has to provide water to the villagers for their use. A provision for regular monitoring of water table in open dug wall located in village should be incorporated to ascertain the impact of mining over ground water table.
  - 13). Regular monitoring of water quality upstream and downstream of water bodies shall be carried out and record of monitoring data should be maintained and submitted to the Ministry of Environment, Forest and Climate Change and its Regional Office, Central Ground Water Authority, Regional Director, Central Ground Water Board, State Pollution Control Board and Central Pollution Control Board.
  - 14). Transportation of the minerals by road passing through the village shall not be allowed. A 'bypass' road should be constructed (say, leaving a gap of at least 200 meters) for the purpose of transportation of the minerals so that

the impact of sound, dust and accidents could be mitigated. The project proponent shall bear the cost towards the widening and strengthening of existing public road network in case the same is proposed to be used for the Project. No road movement should be allowed on existing village road network without appropriately increasing the carrying capacity of such roads.

- 15). The illumination and sound at night at project sites disturb the villages in respect of both human and animal population. Consequent sleeping disorders and stress may affect the health in the villages located close to mining operations. Habitations have a right for darkness and minimal noise levels at night. PPs must ensure that the biological clock of the villages is not disturbed; by orienting the floodlights/ masks away from the villagers and keeping the noise levels well within the prescribed limits for day light/night hours.
- 16). Main haulage road in the mine should be provided with permanent water sprinklers and other roads should be regularly wetted with water tankers fitted with sprinklers. Crusher and material transfer points should invariably be provided with Bag filters and or dry fogging system. Belt-conveyors should be fully covered to avoid air borne dust.
- 17). Main haulage road in the mine should be provided with permanent water sprinklers and other roads should be regularly wetted with water tankers fitted with sprinklers. The material transfer points should invariably be provided with Bag filters and or dry fogging system. In case of Belt-conveyors facilities the system should be fully covered to avoid air borne dust; Use of effective sprinkler system to suppress fugitive dust on haul roads and other transport roads shall be ensured.
- 18). Sufficient number of Gullies to be provided for better management of water. Regular Monitoring of pH shall be included in the monitoring plan and report shall be submitted to the Ministry of Environment, Forest and Climate Change and its Regional Office on six monthly basis.
- 19). There shall be planning, developing and implementing facility of rainwater harvesting measures on long term basis and implementation of conservation measures to augment ground water resources in the area in consultation with Central Ground Water Board.
- 20). The Project Proponent has to take care of gullies formed on slopes. Dump mass should be consolidated with proper filling/leveling with the help of dozer/compactors.
- 21). The reclamation at waste dump sites shall be ecologically sustainable. Scientific reclamation shall be followed. The local species may be encouraged and species are so chosen that the slope, bottom of the dumps and top of the dumps are able to sustain these species. The aspect of the dump is also a factor which regulates some climatic parameters and allows

only species adopted to that micro climate.

- 22). The top soil, if any, shall temporarily be stored at earmarked site(s) only and it should not be kept unutilized for long. The topsoil shall be used for land reclamation and plantation. The over burden (OB) generated during the mining operations shall be stacked at earmarked dump site(s) only and it should not be kept active for a long period of time. The maximum height of the dumps shall not exceed 8m and width 20 m and overall slope of the dumps shall be maintained to 45°. The OB dumps should be scientifically vegetated with suitable native species to prevent erosion and surface run off. In critical areas, use of geo textiles shall be undertaken for stabilization of the dump. The entire excavated area shall be backfilled and afforested. Monitoring and management of rehabilitated areas should continue until the vegetation becomes self-sustaining. Compliance status shall be submitted to the Ministry of Environment, Forest and Climate Change and its Regional Office on six monthly basis.
- 23). Catch drains and siltation ponds of appropriate size shall be constructed around the mine working, mineral and OB dumps to prevent run off of water and flow of sediments directly into the river and other water bodies. The water so collected should be utilized for watering the mine area, roads, green belt development etc. The drains shall be regularly desilted particularly after monsoon and maintained properly. The drains, settling tanks and check dams of appropriate size, gradient and length shall be constructed both around the mine pit and over burden dumps to prevent run off of water and flow of sediments directly into the river and other water bodies and sump capacity should be designed keeping 50% safety margin over and above peak sudden rainfall (based on 50 years data) and maximum discharge in the area adjoining the mine site. Sump capacity should also provide adequate retention period to allow proper settling of silt material. Sedimentation pits shall be constructed at the corners of the garland drains and desilted at regular intervals.
- 24). Plantation shall be raised in a 7.5m wide green belt in the safety zone around the mining lease, backfilled and reclaimed area, around water body, along the roads etc. by planting the native species in consultation with the local DFO/Agriculture Department and as per CPCB Guidelines. The density of the trees should be around 2500 plants per ha. Greenbelt shall be developed all along the mine lease area in a phased manner and shall be completed within first five years.
- 25). Project Proponent shall follow the mitigation measures provided in Office Memorandum No. Z-11013/57/2014-IA.II (M), dated 29th October, 2014, titled "Impact of mining activities on Habitations-Issues related to the mining Projects wherein Habitations and villages are the part of mine lease areas or Habitations and villages are surrounded by the mine lease area".

- 17
- 17
- 26). The Project Proponent shall make necessary alternative arrangements, where required, in consultation with the State Government to provide alternate areas for livestock grazing, if any. In this context, Project Proponent should implement the directions of the Hon'ble Supreme Court with regard to acquiring grazing land. The sparse trees on such grazing ground, which provide mid-day shelter from the scorching sun, should be scrupulously guarded against felling and plantation of such trees should be promoted.
  - 27). The project proponent shall take all precautionary measures during mining operation for conservation and protection of endangered fauna, if any, spotted in the study area. Action plan for conservation of flora and fauna shall be prepared and implemented in consultation with the State Forest and Wildlife Department. A copy of action plan shall be submitted to the Ministry of Environment, Forest and Climate Change and its Regional Office.
  - 28). **At least 2.5% of the total cost of the project shall be earmarked towards the Enterprise Social Commitment (ESC) based on local needs and action plan with financial and physical breakup/details shall be prepared and submitted to the Ministry's Regional Office at Chandigarh. Implementation of such program shall be ensured accordingly in a time bound manner.**
  - 29). Provision shall be made for the housing of construction labour within the site with all necessary infrastructure and facilities such as fuel for cooking, mobile toilets, mobile STP, safe drinking water, medical health care, crèche etc. The housing may be in the form of temporary structures to be removed after the completion of the project.
  - 30). Measures should be taken for control of noise levels below 85 dBA in the work environment. Workers engaged in operations of HEMM, etc. should be provided with ear plugs / muffs.
  - 31). Industrial waste water (workshop and waste water from the mine) should be properly collected, treated so as to conform to the standards prescribed under GSR 422 (E) dated 19<sup>th</sup> May, 1993 and 31<sup>st</sup> December, 1993 or as amended from time to time. Oil and grease trap should be installed before discharge of workshop effluents.
  - 32). Personnel working in dusty areas should wear protective respiratory devices and they should also be provided with adequate training and information on safety and health aspects.
  - 33). A separate environmental management cell with suitable qualified personnel should be set-up under the control of a Senior Executive, who will report directly to the Head of the Organization.
  - 34). The funds earmarked for environmental protection measures should be kept in separate account and should not be diverted for other purpose. Year wise expenditure should be reported to the Ministry and its Regional Office.

- 35). The project authorities should inform to the Regional Office regarding date of financial closures and final approval of the project by the concerned authorities and the date of start of land development work.
  - 36). The project proponent shall submit six monthly reports on the status of the implementation of the stipulated environmental safeguards to the Ministry of Environment, Forest and Climate Change, its Regional Office, Central Pollution Control Board and State Pollution Control Board.
  - 37). The Regional Office of this Ministry shall monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the officer (s) of the Regional Office by furnishing the requisite data / information / monitoring reports.
  - 38). A copy of clearance letter will be marked to concerned Panchayat / local NGO, if any, from whom suggestion / representation has been received while processing the proposal.
  - 39). State Pollution Control Board should display a copy of the clearance letter at the Regional office, District Industry Centre and Collector's office/ Tehsildar's Office for 30 days.
  - 40). The project authorities should advertise at least in two local newspapers widely circulated, one of which shall be in the vernacular language of the locality concerned, within 7 days of the issue of the clearance letter informing that the project has been accorded environmental clearance and a copy of the clearance letter is available with the State Pollution Control Board and also at web site of the Ministry of Environment, Forest and Climate Change at [www.environmentclearance.nic.in](http://www.environmentclearance.nic.in) and a copy of the same should be forwarded to the Regional Office.
10. The Ministry or any other competent authority may alter/modify the above conditions or stipulate any further condition in the interest of environment protection.
11. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.
12. The above conditions will be enforced inter-alia, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules made there under and also any other orders passed by the Hon'ble Supreme Court of India/ High Court and any other Court of Law relating to the subject matter.

13. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

12. The Ministry or any other competent authority may alter/modify the above conditions or stipulate any further condition in the interest of environment protection.

13. Concealing factual data or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this clearance and attract action under the provisions of Environment (Protection) Act, 1986.

14. The above conditions will be enforced inter-alia, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules made there under and also any other orders passed by the Hon'ble Supreme Court of India/ High Court of Meghalaya and any other Court of Law relating to the subject matter.

15. Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010.

(Surendra Kumar)  
Director (S)

**Copy to:-**

- i. **The Secretary**, Ministry of Mines, Government of India Shastri Bhawan, New Delhi.
- ii. **The Secretary**, Department of Environment, Government of Andhra Pradesh, Hyderabad.
- iii. **The Secretary**, Department of Forests, Government of Andhra Pradesh, Hyderabad.
- iv. **The Secretary**, Department of Mines and Geology, Government of Andhra Pradesh, Hyderabad.
- v. **The Secretary**, Department of Industries and Commerce (M-III), Govt of Andhra Pradesh, Hyderabad.
- vi. **The Additional Principal Chief Conservator of Forests (C)**, Ministry of Environment, Forest and Climate Change, Regional Office (SEZ), 1<sup>st</sup> and 2<sup>nd</sup> Floor, Handloom Export Promotion Council, 34, Cathedral Garden Road, Nungambakkam, Chennai - 600034
- vii. **The Chairman**, Central Pollution Control Board, Parivesh Bhawan, CBD-Cum-Office Complex, East Arjun Nagar, New Delhi-110 032.
- viii. **The Chairman**, Andhra Pradesh State Pollution Control Board, Paryavaran Bhawan, A-3 Industrial Estate, Sanath Nagar, Hyderabad - 500 018
- ix. **The Member Secretary**, Central Ground Water Authority, A2, W- 3 Curzon Road Barracks, K.G. Marg, New Delhi-110001.
- x. **The Chief Wildlife Warden**, Govt. of Andhra Pradesh, Aranya Bhawan, Saifabad, Hyderabad-500004
- xi. **The Controller General**, Indian Bureau of Mines, Indira Bhavan, Civil Lines, Nagpur- 440 001.
- xii. **The District Collector**, Nalgonda District, Government of Andhra Pradesh.
- xiii. Guard File.

(Surendra Kumar)  
Director (S)

i	Location of the Project / Scheme State / Union Territory	Andhra Pradesh
ii	District.	Nalgonda
iii	Forest Division	Nalgonda
iv	Area of forest land proposed for division (in Ha.)	183.11 Ha. Total area required for additional mining lease only.
v	Legal status of forest	Reserve Forest notified under section 18 of Hyderabad Forest Act, 1326 Fasli.
vi	Density of vegetation.	Less than 0.1
vii	Species-wise (scientific names) and diameter class wise enumeration of trees (to be enclosed. In case of irrigation/ hydel projects enumeration at FRL, FRL-2 meter & FRL4 meter also to be enclosed).	List of species (Scientific names) enclosed
viii	Brief note on vulnerability of the forest area to erosion.	The soil is very badly eroded and rocky out crop of lime stone is exposed.
ix	Approximate distance of proposed site for diverse on from boundary of forest.	The proposed area for additional mining lease is on the Southern boundary within the Saidulnana Reserve Forest in Compartment No.26. Total area of the Compartment is 373.08 Ha. Out of which, 183.11 Ha, is applied for additional mining lease.
x	Whether forms part of National Park, Wildlife sanctuary, biosphere reserve, tiger reserve, elephant corridor, etc. (If so, the details of the area and comments of the Chief wildlife Warden to be annexed.	No.
xi	Whether any rare / endangered / unique species of flora and fauna found in the area if so details thereof.	No.
xii	Whether any protected archaeological / heritage site/ defense establishment or any other important monument is located in the area. If so, the details thereof with NOC from competent authority, if required.	No.

8	Whether the requirement of forest land as proposed by the user agency in col. 2 of part-I is unavoidable and barest minimum for the project. If no, Recommended area item wise with details of alternatives examined.	Yes. The lime stone reserves are plenty in the proposed area may be accepted as there is no alternative available for the project.															
9	Whether any work in violation of the Act has been carried out (yes/No) . If yes, details of the same including period of work done, action taken on erring officials. Whether work in violation is still in progress.	No.															
10	Details of compensatory afforestation scheme:																
i	Details of non forest area/degraded forest area identified for compensatory afforestation, its distance from adjoining forest, number of patches, size of each patch.	<p>The non Forest area of about 185.976 Ha is identified in two bits in Wildlife management Division, Atmakur Division adjacent to Reserve Forest as detailed below.</p> <table border="1" data-bbox="853 685 1444 884"> <thead> <tr> <th>Sl. No</th> <th>Name of village</th> <th>Area in Ha.</th> <th>Name of the adjoining R.F Block</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Indireswaram</td> <td>44.246</td> <td rowspan="2">Guvvalkuntla-C</td> </tr> <tr> <td>2</td> <td>Sripathi rao peta</td> <td>128.966</td> </tr> <tr> <td>3</td> <td>Nallakalva</td> <td>12.764</td> <td>Velgode</td> </tr> </tbody> </table>	Sl. No	Name of village	Area in Ha.	Name of the adjoining R.F Block	1	Indireswaram	44.246	Guvvalkuntla-C	2	Sripathi rao peta	128.966	3	Nallakalva	12.764	Velgode
Sl. No	Name of village	Area in Ha.	Name of the adjoining R.F Block														
1	Indireswaram	44.246	Guvvalkuntla-C														
2	Sripathi rao peta	128.966															
3	Nallakalva	12.764	Velgode														
ii	Map showing non-forest/degraded forest area identified for compensatory afforestation, its distance from adjoining forest boundaries.	Map showing the Non Forest area identified for Compensatory Afforestation is enclosed to the proposals.															
iii	Details of compensatory afforestation scheme including species to be planted, implementing agency, time schedule, cost structure, etc.	Detailed scheme enclosed.															
iv	Total financial outlay for compensatory afforestation scheme.	Total financial outlay of compensatory afforestation scheme is Rs.107.500 Lakhs															
v	Certificates from competent authority regarding suitability of area identified for compensatory afforestation and from management point of view. (To be signed by the concerned Deputy Conservator of Forests).	Certificate enclosed.															
11	Site inspection report of the DCF (to be enclosed) especially highlighting facts asked in col.7 (Xi, xii), 8 and 9 above.	Site inspection report is enclosed.															

12	Division/District profile.	1425000 Ha / 14250 Sq. KMs.
i	Geographical area of the district.	89,495 Ha. / (834.95 Sq. KMs.)
ii	Forest area of the district.	
iii	Total forest area diverted since 1980 with number of cases.	M/s DCL (Mining lease) 73.930 Ha. M/s NCL (Mining lease) 46.356 Ha. M/s NCL (Road) 2.710 Ha. M/s NBFA (Mining lease) 4.800 Ha. Pulichinthala Irrigation Project 377.00 Ha Tail Pond Dam 32.00 Ha Railway line (SCR) 20.780 Ha M/s NCL (132 KV HT Line) 4.109 Ha M/s DCL (132 KV HT Line) 6.639 Ha Total: 568.324 Ha
iv	Total compensatory afforestation stipulated in the district/division since 1980.	
a	Forest land including penal compensatory afforestation.	45.60 Ha.
b	Non-forest land.	219.574 Ha.
v	Progress of compensatory afforestation as on (date).	Same as above
a	Forest land.	Nil
b	Non-forest land.	14.43 Ha. in (2) Cases 0.93 Ha. at Vellatoor (M/s. Prasad Seeds) 13.50 Ha. at Vellatoor (M/s. Reliance Industries Ltd.,)
13	Special recommendations of the DCF for acceptance or otherwise of the proposal with reasons.	The proposals may be accepted as the lime stone reserves are plenty in the proposed area and as there is no alternative available for the project. ✓

Date : 10-12-19  
Place : Nalgonda.

Signature  
Name: G. Hari Kumar, ~~CF~~ CF  
Official Seal



GOVERNMENT OF ANDHRA PRADESH  
FOREST DEPARTMENT

Rc. No. 10981/2002/FM-1 (i)  
Dated: 21-02-2014.

O/o Pri. Chief Conservator of Forests,  
"Aranya Bhavan", Saifabad, Hyderabad.

Sri B.S.S. Reddy, IFS,  
Pri. Chief Conservator of Forests  
(Head of Forest Force)

Sub: APFD - FCA - Diversion of 73.93 Ha of forest land in Compt. No.27, Saidulana RF, Nalgonda District in favour of M/s Deccan Cements Ltd. - Acceptance of ETS & DGPS/GNSS Reports - Further Reports Called for - Regarding.

- Ref: 1. GO Ms.No. 51, EFS&T (For-I) dept. Dt. 05.05.1998 communicated in PCCF Rc. No. 10594/98/F2, Dt. 11.05.1998.  
2. PCCF Rc.No. 10981/02/F4, Dt. 19.3.2002 and remainders therein  
3. GOI Lr.No. F(c) A/11.1/127/AP/734/A, Dt. 03.07.2002.  
4. GOI Lr.No. F(c) A/11.1/127/AP/937/A, Dt. 26.9.2007.  
5. CF Hyd Rc.No. 6645/1993/D1, Dt. 24.12.07.  
6. GOI MOEF Lr No. F/AJ11.1/64/AP/7825, Dt.27.08.2010.  
7. PCCF Rc.No. 10981/2002/FM-1, Dt. 05-01-2011.  
8. PCCF Rc.No. 10981/2002/FM-1, Dt. 17.10.2013, 21.10.2013 & 02.12.2013, 20-12-2013  
9. M/s Deccan Cements Ltd. Hyderabad Lr.No.DCL:FOR:13:2014, Dt.29.01.2014  
10. PCCF Rc.No.38375/2013/F2(i) and (ii), Dt.25.11.2013

Attention of the Conservator of Forests, Hyderabad is invited to the references cited. It is informed that the UA has furnished the ETS & DGPS/GNSS Survey report in ref 9<sup>th</sup> cited which is verified and found as per specifications prescribed, hence the survey report is accepted. As per report, the area of the project is estimated as 73.86 Ha.

It is further informed that the areas are also estimated based on the distances and bearings contained in the original proposal. It is observed that the map is not closed and it is skewed. There is error in the distances and bearings mentioned between various stations especially, between Station No. 7 & 8 etc. The readings are adjusted and plotted and map is brought into the shape matching with DGPS Survey map as well as the original map as nearly as possible. Further, there is deviation in the locations of BPs inspected by APCCF(FCA-M) during his field inspection especially between BP2 and BP9. Hence, CF HYD is requested to verify the absolute locations of pillars again in field and furnish the feedback on the discrepancy in the areas and the maps, to avoid litigations. After confirmation, the distances and bearings for each pillar will be generated & communicated to CF HYD for record and use.

Further, it also requested to furnish the Condition-wise compliance reports on all conditions.

This may be treated as Most Urgent.

Sd/- B. S. S. Reddy,  
Pri. Chief Conservator of Forests  
(Head of Forest Force)

To,  
The Conservator of Forests, Hyderabad Circle, Hyderabad.  
Copy to Divisional Forest Officers, Nalgonda for immediate necessary action.  
Copy to M/s Deccan Cements Ltd. Hyderabad for immediate necessary action.

NO  
22/2/2014

// t. c. b. o. //

C. S. Anon  
Superintendent.

GOVERNMENT OF TELANGANA  
OFFICE OF THE ASST.DIRECTOR OF MINES & GEOLOGY, SURYAPET

From: S.Surender, M.Sc.  
Asst. Director of Mines &  
Geology, Suryapet (FAC),

To,  
The Director of Mines & Geology  
Hyderabad

Letter No.1879/M2/1992. Dt. 25.02.2020

Sir,

Sub: Vigilance-Complaint made by Sri Karnati Venkat Reddy, Suryapet District against M/s Deccan Cement Limited holding Mining Leases for Limestone in Ravipahad village, Palakeedu Mandal, Suryapet District for excavation of excess quantity of Limestone and paying less Royalty to Government-ETS survey by M/s TRAC -Detailed clarification on measurement of quantity submitted-Regarding.

- Ref: 01. Mail Dated.10.10.2019 from the Director of Mines & Geology, Hyderabad.  
02. This office Lr No. 1879/M2/1992 Dt.10.10.2019 addressed to the Telangana State Remote Sensing Application centre.  
03. ETS survey Report submitted by the M/s Telangana State Remote Sensing Application Centre on 02.01.2020.  
04. This office letter No.1879/M2/1992, Dt.04.01.2020 addressed to the Director of Mines & Geology, Hyderabad.  
05. Memo No.373487/Vg/2019, Dt.10.02.2020 from the Director of Mines & Geology, Hyderabad.  
06. Revised ETS Survey Report submitted by the M/s Telangana State Remote Sensing Application centre.

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I Invite kind attention to the subject and reference 1<sup>st</sup> cited wherein the Director of Mines & Geology while enclosing a copy of the complaint made by Sri Karnati Venkat Reddy, Suryapet District against M/s Deccan Cement Limited received from Indian Bureau of Mines (IBM), Govt. of India directed this office to submit report so as to forward the same to Govt. & IBM.

The contention in the complaint is that M/s Deccan Cement Ltd excavated excess quantity of Limestone and less royalty paid to the Government and conducting mining operations against Wildlife Protection Act, 1972.

In this regard, it is submitted that vide reference 4th cited a detailed report was submitted to the Directorate alongwith ETS survey sketch and report carried-out by Telangana State Remote Sensing Centre (TRAC-State Govt. Autonomous Scientific Organization) duly reporting quantity of Limestone extracted from (2) mining leases for Limestone held by M/s Deccan Cement Ltd as on 31.10.2019.

As the matter stood thus, the Directorate vide reference 5th cited informed that based on the report of ADM&G, Suryapet, a detailed letter was addressed to IBM vide Lr.No.373479/Vg/2019, Dt:27.02.2020. Thereupon, the IBM requested to clarify with reference to quantity of mineral mentioned in volume in metric tonnes wherein volume cannot be measured in metric tonnes.

In this regard, it is submitted that M/s TRAC in earlier ETS report erroneously mentioned quantity of Limestone extracted from both mining leases held by M/s Deccan Cement Ltd as 'Volume in MT' instead of MT.

Condt..2

1/2/11

Accordingly, a revised ETS survey report was obtained from M/s TRAC on 25.02.2020 wherein quantity of Limestone extracted from mining leases (mining lease-wise) held by M/s Deccan Cement Ltd is mentioned exclusively in metric tonnes duly taking conversion from volume to metric tonnes based on specific gravity of Limestone 2.25 as per approved mining plan of M/s Deccan Cement Ltd and duly excluding overburden.

It is submitted that as per revised ETS survey report of M/s TRAC, the quantity of Limestone extracted in both mining leases held by M/s Deccan Cement Limited (as on 31.10.2019) is as given under:

S. No	Mining Lease	Location	Quantity (in MT)
1	ML-I	Compt.No.27 of Saidulnama R.F Mahankaligudem Village, Palakeedu; (M)	1,95,86,399.213
2	ML-II	Compt.No.26&27 of Saidulnama R.F Mahankaligudem Village Palakeedu (M)	28,41,429.634
TOTAL			2,24,27,828.847

As per ETS survey sketch, M/s Deccan Cement Limited is working within mining leased area in both mining leases.

Further, mining lease-wise despatch permits obtained by M/s Deccan Cement Ltd as on 31.10.2019 have been verified and detailed as given under:

S. No	Mining Lease	Location	Quantity (in MT)
1	ML-I	Compt.No.27 of Saidulnama R.F Mahankaligudem Village, Palakeedu Mandal	1,96,09,200.000
2	ML-II	Compt.No.26&27 of Saidulnama R.F Mahankaligudem Village, Palakeedu Mandal	28,61,800.000
TOTAL			2,24,71,000.000

Taking into consideration the quantity arrived as per ETS survey of pits developed in (2) mining leases for Limestone and despatch permits obtained by M/s Deccan Cements Ltd, a comparative statement is submitted as under:

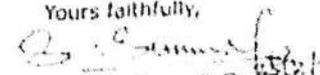
S. No	Mining Lease	Quantity as on 31.10.2019 arrived as per ETS survey report (in MT)	Quantity covered under despatch permits as on 31.10.2019 (in MT)	Differential Quantity as on 31.10.2019 (in MT)
1	ML-I (Comp.No.27)	1,95,86,399.213	1,96,09,200	(+) 22,800.787
2	ML-II (Comp.No.26 & 27)	28,41,429.634	28,61,800	(+) 20,370.366
TOTAL		2,24,27,828.847	2,24,71,000.000	(+) 4,31,171.153

In view of the above circumstances and as mentioned in the above table, the total extracted quantity 2,24,27,828.847 MT of Limestone arrived based on ETS survey report by M/s TRAC pertaining to (2) mining leases for Limestone held by M/s Deccan Cement Limited suffered royalty. Thus, there is no evasion of royalty to the Government.

This is submitted for kind perusal and further necessary action in the matter.

Yours faithfully,

Encl:- As above.

  
Asst. Director of Mines & Geology,  
Suryapet (FAC)

Copy submitted to the Dy. Director of Mines & Geology, Hyderabad for favour of information.

## Telangana State Remote Sensing Applications Centre

Planning Department, Govt. of Telangana

**REVISED ETS Survey Report**

As per the instructions of the ADMG, Suryapet District and in accordance with the Lr.no.1879/M2/1992 dated 10-10-2019 of ADMG Suryapet, We (TRAC) carried out ETS Survey of the mining leases held by M/s. Deccan Cements Limited along with officials of the ADM&G and DCL Mining lease holder during 15.10.2019 to 31.10.2019.

S. No	Name of the Lease & Their Location	Survey No	Extent of Leases	Lease Period	Remarks
1	M/s Deccan Cements Limited-II, Mahankaligudem (VI), Palakeedu (M), Suryapet(D).	Saidulnana RI, comp. no. 27	73.93	09-02-2000 to 08-02-2050	Lease is in force
2	M/s Deccan Cements Limited, Ravipahad (V), Palakeedu (M), Suryapet(D).	Saidulnana, RF, comp. no. 26 & 27	183.14	28-12-2013 to 27-12-2043	Lease is in force

During the ETS Survey, we have assessed the quantities of mineral extracted in their 2 mining leases held by M/s. Deccan Cements Limited. The details are given as below.

S.No	Name of the Lease holder	Survey No& Location	No. of Pit	Excavated Quantity in Metric Tons
1	M/s Deccan Cements Limited-II, Mahankaligudem (V), Palakeedu (M), Suryapet(D).	Saidulnana (R), comp. no. 27	1	1,95,86,399.213
2	M/s Deccan Cements Limited-III, Ravipahad (V), Palakeedu (M), Suryapet(D).	Saidulnana RF, comp. no. 26 & 27	1	28,41,429.634

Further we have submitted ETS Survey report to the Asst. Director of Mines & Geology, Suryapet on 02.01.2020 for further necessary action. As per the earlier report the total excavated Quantities of Limestone assessed after excluding overburden is arrived as 1,95,86,399.213 MT and 28,41,429.634 MT respectively. But the ADM&G, Suryapet has informed that in the ETS survey report the excavated quantity of Limestone in the said mining leases has been assessed but the same mentioned as Volume in Metric Tonnes. In this connection, on verification of the same survey report it is mentioned the excavated mineral quantity as Volume in Metric tonnes oversightly instead of mentioning the assessed quantity as Metric Tonnes. As such the same was rectified and now shown the volume of the pit in Cu.M and assessed the excavated quantity in MT while taking into account the Specific Gravity of the mineral as per the approved mine plan as 2.25. Further in the earlier survey report the values of areas Sq. Mts. wrongly printed as such the same also rectified. However it is pertinent to inform that the quantities of extracted Limestone assessed as per the earlier survey report and as per this revised report is one and the same.

Further it is submitted that, M/s. Deccan Cements Limited is excavated and operated with in the leased area only.

In view of the above, I request the Asst. Director of Mines & Geology, Suryapet to consider this revised ETS report.

Encl: Revised ETS Report

  
G. Gautham  
Nodal Officer  
Telangana State Remote Sensing Application Centre

Copy submitted to the Director of Mines & Geology, Hyderabad for favour of information

Plan Showing the ETS Survey Particulars of existing mining pit for Lime stone of M/s. Deccan Cement Limited-II, Over an Extent of 73.93 ha in Mahankaligudem (V), Palakeedu (M), Suryapet(D).

Sl. No.	Section From	Previous Section	Difference Meters	Width	Area Sq. Meters	Volume Cu. Meters	Specific Gravity As Per Approved Mining Plan	Excavated Quantity Metric Tonnes
					0.000	0.000	2.25	0.000
1	2970.206		0.000	0.000	0.000	0.000	2.25	7330.520
2	2975.000	2970.206	4.794	235.025	679.601	3258.009	2.25	24116.068
3	2980.000	2975.000	5.000	319.572	2143.650	10716.252	2.25	34760.552
4	2985.000	2980.000	5.000	331.234	3089.827	15449.134	2.25	38703.043
5	2990.000	2985.000	5.000	344.849	3440.270	17201.352	2.25	42206.325
6	2995.000	2990.000	5.000	355.579	3751.673	18758.367	2.25	45885.771
7	3000.000	2995.000	5.000	544.505	4078.735	20393.677	2.25	57295.658
8	3005.000	3000.000	5.000	587.537	5092.947	25464.737	2.25	79733.038
9	3010.000	3005.000	5.000	681.939	7087.381	35436.906	2.25	196884.293
10	3015.000	3010.000	5.000	708.788	17500.826	87504.130	2.25	202966.945
11	3020.000	3015.000	5.000	721.216	18041.506	90207.531	2.25	208439.848
12	3025.000	3020.000	5.000	743.643	16527.986	92639.932	2.25	214078.915
13	3030.000	3025.000	5.000	756.506	19029.237	95146.184	2.25	218743.808
14	3035.000	3030.000	5.000	764.835	19443.894	97219.470	2.25	222899.438
15	3040.000	3035.000	5.000	774.500	19813.283	99066.417	2.25	226268.423
16	3045.000	3040.000	5.000	777.639	20112.749	100563.743	2.25	228554.748
17	3050.000	3045.000	5.000	775.655	20315.933	101579.666	2.25	229941.338
18	3055.000	3050.000	5.000	775.683	20439.230	102196.150	2.25	130847.773
19	3060.000	3055.000	5.000	775.797	11630.913	58154.566	2.25	131471.358
20	3065.000	3060.000	5.000	775.883	11686.343	58431.714	2.25	231993.670
21	3070.000	3065.000	5.000	774.933	20621.660	103108.298	2.25	132582.940
22	3075.000	3070.000	5.000	773.425	11785.150	58925.751	2.25	233104.938
23	3080.000	3075.000	5.000	772.905	20720.439	103602.194	2.25	133215.460
24	3085.000	3080.000	5.000	772.535	11841.374	59206.871	2.25	132814.075
25	3090.000	3085.000	5.000	772.091	11805.896	59028.478	2.25	232241.735
26	3095.000	3090.000	5.000	769.015	20643.710	103218.549	2.25	131718.678
27	3100.000	3095.000	5.000	768.947	11708.327	58541.634	2.25	131020.975
28	3105.000	3100.000	5.000	768.925	11646.309	58231.544	2.25	230324.720
29	3110.000	3105.000	5.000	768.996	20473.308	102366.542	2.25	130390.900
30	3115.000	3110.000	5.000	775.307	11590.302	57951.511	2.25	131183.140
31	3120.000	3115.000	5.000	787.650	11660.724	58303.618	2.25	131479.728
32	3125.000	3120.000	5.000	787.449	11687.087	58435.434	2.25	131099.430
33	3130.000	3125.000	5.000	786.689	11653.283	58266.413	2.25	330733.425
34	3135.000	3130.000	5.000	784.750	29398.527	146992.633	2.25	130431.345
35	3140.000	3135.000	5.000	782.551	11593.897	57969.487	2.25	129858.833
36	3145.000	3140.000	5.000	781.051	11543.007	57715.037	2.25	129177.908
37	3150.000	3145.000	5.000	779.007	11482.481	57412.403	2.25	128633.963
38	3155.000	3150.000	5.000	776.321	11434.130	57170.650	2.25	128144.100
39	3160.000	3155.000	5.000	774.602	11408.364	57041.822	2.25	128238.208
40	3165.000	3160.000	5.000	773.432	11398.952	56994.759	2.25	127924.818
41	3170.000	3165.000	5.000	771.625	11371.095	56855.474	2.25	127504.068
42	3175.000	3170.000	5.000	769.611	11333.695	56668.474	2.25	126998.003
43	3180.000	3175.000	5.000	767.865	11288.711	56443.557	2.25	126458.583
44	3185.000	3180.000	5.000	767.694	11240.763	56203.814	2.25	126278.720
45	3190.000	3185.000	5.000	772.173	11224.775	56123.876	2.25	126165.858
46	3195.000	3190.000	5.000	772.105	11214.743	56073.714	2.25	

M.	Section	Previous						
No.	From	Section	Difference	Width	Area	Volume	Specific Gravity	Estimated Quantity
	Northlog	Northlog	Meters		Sq. Meters	Cu. Meters	As Per Approved Mining Plan	Metric Tonnage
47	1200.000	1195.000	5.000	777.037	11181.970	55909.857	2.25	125767.368
48	1205.000	1200.000	5.000	773.129	11131.099	55655.046	2.25	125266.353
49	1210.000	1205.000	5.000	770.111	11080.500	55402.498	2.25	124765.339
50	1215.000	1210.000	5.000	766.467	11027.574	55141.630	2.25	124264.325
51	1220.000	1215.000	5.000	761.098	10965.179	54876.893	2.25	123763.310
52	1225.000	1220.000	5.000	759.178	10917.073	54585.133	2.25	123262.295
53	1230.000	1225.000	5.000	758.520	10881.745	54408.111	2.25	122761.280
54	1235.000	1230.000	5.000	757.123	10846.751	54233.067	2.25	122260.265
55	1240.000	1235.000	5.000	756.984	10818.691	54094.856	2.25	121759.250
56	1245.000	1240.000	5.000	756.640	10786.477	53937.358	2.25	121258.235
57	1250.000	1245.000	5.000	756.170	10741.258	53716.791	2.25	120757.220
58	1255.000	1250.000	5.000	753.786	10685.193	53479.966	2.25	120256.205
59	1260.000	1255.000	5.000	744.677	10568.878	52844.190	2.25	119755.190
60	1265.000	1260.000	5.000	742.710	10495.473	52727.354	2.25	119254.175
61	1270.000	1265.000	5.000	740.677	10481.756	51958.782	2.25	118753.160
62	1275.000	1270.000	5.000	738.646	10376.180	51380.968	2.25	118252.145
63	1280.000	1275.000	5.000	737.270	10362.655	50811.021	2.25	117751.130
64	1285.000	1280.000	5.000	735.175	10278.570	50827.544	2.25	117250.115
65	1290.000	1285.000	5.000	733.208	10237.740	50188.701	2.25	116749.100
66	1295.000	1290.000	5.000	731.047	9970.928	49854.941	2.25	116248.085
67	1300.000	1295.000	5.000	729.079	9884.910	49474.552	2.25	115747.070
68	1305.000	1300.000	5.000	727.030	9806.913	49034.567	2.25	115246.055
69	1310.000	1305.000	5.000	724.451	9648.522	48548.608	2.25	114745.040
70	1315.000	1310.000	5.000	720.886	9227.867	48619.336	2.25	114244.025
71	1320.000	1315.000	5.000	717.969	9558.302	48271.509	2.25	113743.010
72	1325.000	1320.000	5.000	714.586	9536.344	47621.720	2.25	113242.000
73	1330.000	1325.000	5.000	710.719	9388.677	46943.362	2.25	112741.015
74	1335.000	1330.000	5.000	706.530	9228.887	46144.434	2.25	112240.030
75	1340.000	1335.000	5.000	702.276	17940.194	89701.968	2.25	201929.428
76	1345.000	1340.000	5.000	696.198	26623.758	131118.788	2.25	295517.273
77	1350.000	1345.000	5.000	684.378	17461.408	87307.039	2.25	196460.818
78	1355.000	1350.000	5.000	679.914	26069.506	130147.512	2.25	293281.948
79	1360.000	1355.000	5.000	676.071	16992.166	84760.829	2.25	195711.865
80	1365.000	1360.000	5.000	672.996	25629.418	128147.072	2.25	288330.958
81	1370.000	1365.000	5.000	670.073	16580.951	82904.757	2.25	186535.703
82	1375.000	1370.000	5.000	665.979	16466.613	82333.167	2.25	185249.625
83	1380.000	1375.000	5.000	661.568	25258.666	126293.329	2.25	284159.990
84	1385.000	1380.000	5.000	661.967	16314.715	81571.576	2.25	183540.545
85	1390.000	1385.000	5.000	662.365	16286.933	81434.664	2.25	183227.995
86	1395.000	1390.000	5.000	660.529	16236.692	81183.461	2.25	182662.788
87	1400.000	1395.000	5.000	657.174	16149.154	80745.770	2.25	181677.983
88	1405.000	1400.000	5.000	654.832	16063.131	80315.654	2.25	180710.223
89	1410.000	1405.000	5.000	653.361	15996.365	79981.823	2.25	179959.103
90	1415.000	1410.000	5.000	652.654	15924.435	79622.173	2.25	179149.890
91	1420.000	1415.000	5.000	649.149	15838.397	79191.987	2.25	178181.970
92	1425.000	1420.000	5.000	644.695	15738.920	78694.600	2.25	177062.850
93	1430.000	1425.000	5.000	640.198	15656.810	78284.052	2.25	176139.118
94	1435.000	1430.000	5.000	635.807	15610.954	78054.768	2.25	175623.228
95	1440.000	1435.000	5.000	631.321	15589.357	77946.784	2.25	175380.265
96	1445.000	1440.000	5.000	626.727	15575.239	77876.193	2.25	175221.435

Sl. No.	Section From Northing	Section To Northing	Previous Section	Difference Meters	Width	Area Sq. Meters	Volume Cu. Meters	Specific Gravity As Per Approved Mining Plan	Excavated Quantity Metric Tonnes
97	3450.000	3445.000		5.000	622.233	15527.101	77635.503	2.25	174679.883
98	3455.000	3450.000		5.000	616.613	15456.311	77281.556	2.25	173883.500
99	3460.000	3455.000		5.000	610.404	15388.138	76940.691	2.25	173116.555
100	3465.000	3460.000		5.000	607.849	15328.416	76642.079	2.25	172444.678
101	3470.000	3465.000		5.000	605.174	15274.225	76377.352	2.25	171849.043
102	3475.000	3470.000		5.000	601.517	15225.470	76119.678	2.25	171405.078
103	3480.000	3475.000		5.000	597.872	15177.824	75889.119	2.25	170992.883
104	3485.000	3480.000		5.000	594.121	15132.701	75677.352	2.25	170602.883
105	3490.000	3485.000		5.000	590.199	15090.048	75481.556	2.25	170233.045
106	3495.000	3490.000		5.000	585.644	15050.048	75300.242	2.25	169883.968
107	3500.000	3495.000		5.000	581.068	14913.730	75133.652	2.25	169553.168
108	3505.000	3500.000		5.000	579.622	14881.970	74989.852	2.25	169243.433
109	3510.000	3505.000		5.000	576.554	14853.372	74858.859	2.25	168953.380
110	3515.000	3510.000		5.000	573.456	14827.900	74739.502	2.25	168683.380
111	3520.000	3515.000		5.000	570.071	14805.678	74631.391	2.25	168433.840
112	3525.000	3520.000		5.000	566.882	14786.675	74533.373	2.25	168203.115
113	3530.000	3525.000		5.000	563.558	14770.566	74445.566	2.25	168003.635
114	3535.000	3530.000		5.000	560.183	14757.190	74367.949	2.25	167833.258
115	3540.000	3535.000		5.000	556.757	14746.512	74300.559	2.25	167683.078
116	3545.000	3540.000		5.000	553.280	14738.496	74243.479	2.25	167543.105
117	3550.000	3545.000		5.000	549.752	14733.009	74195.047	2.25	167413.775
118	3555.000	3550.000		5.000	546.173	14730.054	74155.958	2.25	167293.613
119	3560.000	3555.000		5.000	542.543	14729.566	74125.828	2.25	167183.280
120	3565.000	3560.000		5.000	538.862	14731.625	74104.625	2.25	167083.203
121	3570.000	3565.000		5.000	535.130	14736.240	74092.201	2.25	167003.720
122	3575.000	3570.000		5.000	531.347	14743.373	74089.320	2.25	167003.720
123	3580.000	3575.000		5.000	527.512	14753.089	74095.990	2.25	167023.478
124	3585.000	3580.000		5.000	523.625	14765.373	74112.201	2.25	167053.203
125	3590.000	3585.000		5.000	519.686	14779.201	74137.990	2.25	167093.203
126	3595.000	3590.000		5.000	515.694	14794.573	74173.828	2.25	167143.203
127	3600.000	3595.000		5.000	511.648	14811.547	74219.728	2.25	167203.203
128	3605.000	3600.000		5.000	507.548	14830.125	74275.690	2.25	167273.203
129	3610.000	3605.000		5.000	503.394	14850.309	74341.728	2.25	167353.203
130	3615.000	3610.000		5.000	499.186	14872.099	74417.847	2.25	167443.203
131	3620.000	3615.000		5.000	494.934	14895.496	74504.047	2.25	167543.203
132	3625.000	3620.000		5.000	490.638	14920.509	74600.328	2.25	167653.203
133	3630.000	3625.000		5.000	486.298	14947.237	74706.690	2.25	167773.203
134	3635.000	3630.000		5.000	481.914	14975.680	74823.143	2.25	167903.203
135	3640.000	3635.000		5.000	477.486	15005.847	74950.690	2.25	168043.203
136	3645.000	3640.000		5.000	473.014	15037.737	75089.320	2.25	168193.203
137	3650.000	3645.000		5.000	468.498	15071.449	75239.047	2.25	168353.203
138	3655.000	3650.000		5.000	463.938	15107.084	75399.879	2.25	168523.203
139	3660.000	3655.000		5.000	459.334	15144.743	75571.812	2.25	168703.203
140	3665.000	3660.000		5.000	454.686	15184.426	75754.847	2.25	168893.203
141	3670.000	3665.000		5.000	449.994	15226.134	75949.084	2.25	169093.203
142	3675.000	3670.000		5.000	445.258	15269.867	76154.523	2.25	169303.203
143	3680.000	3675.000		5.000	440.478	15315.626	76371.164	2.25	169523.203
144	3685.000	3680.000		5.000	435.654	15363.411	76598.907	2.25	169753.203
145	3690.000	3685.000		5.000	430.786	15413.222	76837.752	2.25	170003.203
146	3695.000	3690.000		5.000	425.874	15465.057	77087.699	2.25	170273.203

Sl. No.	Section From	Previous Section	Difference	Width	Area	Volume	Specific Gravity	Excavated Quantity
	Northing	Northing	Meters		Sq. Meters	Cu. Meters	As Per Approved Mining Plan	Metric Tonnes
147	3700.000	3695.000	5.000	435.942	3627.366	18136.830	2.25	40807.868
148	3705.000	3700.000	5.000	425.773	3573.786	17868.932	2.25	40205.098
149	3710.000	3705.000	5.000	415.206	3510.144	17550.722	2.25	39489.125
150	3715.000	3710.000	5.000	416.566	3481.121	17405.604	2.25	39162.610
151	3720.000	3715.000	5.000	419.296	3476.372	17381.858	2.25	39109.180
152	3725.000	3720.000	5.000	420.066	3467.750	17313.752	2.25	38955.943
153	3730.000	3725.000	5.000	420.763	3447.669	17238.343	2.25	38786.273
154	3735.000	3730.000	5.000	430.522	3444.614	17223.072	2.25	38751.913
155	3740.000	3735.000	5.000	430.233	3441.081	17205.406	2.25	38712.163
156	3745.000	3740.000	5.000	429.576	3416.245	17081.227	2.25	38432.760
157	3750.000	3745.000	5.000	428.974	3378.478	16892.389	2.25	38007.875
158	3755.000	3750.000	5.000	428.059	3343.663	16718.314	2.25	37616.208
159	3760.000	3755.000	5.000	427.914	3305.624	16528.121	2.25	37188.273
160	3765.000	3760.000	5.000	427.452	3242.478	16212.389	2.25	36477.875
161	3770.000	3765.000	5.000	427.663	3178.404	15892.021	2.25	35757.048
162	3775.000	3770.000	5.000	427.129	3135.997	15679.986	2.25	35279.968
163	3780.000	3775.000	5.000	426.246	3081.404	15407.019	2.25	34665.793
164	3785.000	3780.000	5.000	422.054	2998.218	14991.092	2.25	33729.958
165	3790.000	3785.000	5.000	409.942	2912.574	14562.868	2.25	32766.453
166	3795.000	3790.000	5.000	400.011	2839.632	14198.161	2.25	31945.863
167	3800.000	3795.000	5.000	392.428	2782.244	13911.220	2.25	31300.245
168	3805.000	3800.000	5.000	382.699	2744.878	13724.391	2.25	30879.880
169	3810.000	3805.000	5.000	370.759	2689.860	13449.298	2.25	30250.920
170	3815.000	3810.000	5.000	364.521	2616.145	13080.723	2.25	29431.628
171	3820.000	3815.000	5.000	362.162	2557.375	12786.877	2.25	28770.473
172	3825.000	3820.000	5.000	357.223	2523.325	12616.624	2.25	28387.405
173	3830.000	3825.000	5.000	356.510	2509.528	12547.640	2.25	28232.190
174	3835.000	3830.000	5.000	358.829	2502.396	12511.982	2.25	28151.960
175	3840.000	3835.000	5.000	360.896	2494.284	12471.422	2.25	28069.700
176	3845.000	3840.000	5.000	361.389	2475.315	12376.577	2.25	27847.298
177	3850.000	3845.000	5.000	360.124	2445.304	12226.522	2.25	27509.675
178	3855.000	3850.000	5.000	359.273	2423.993	12137.967	2.25	27144.925
179	3860.000	3855.000	5.000	358.518	2387.927	11939.634	2.25	26864.178
180	3865.000	3860.000	5.000	359.468	2374.637	11873.187	2.25	26714.670
181	3870.000	3865.000	5.000	361.470	2366.024	11830.119	2.25	26617.768
182	3875.000	3870.000	5.000	362.865	2315.403	11577.016	2.25	26048.285
183	3880.000	3875.000	5.000	360.667	2256.049	11280.247	2.25	25380.555
184	3885.000	3880.000	5.000	357.579	2189.414	10947.072	2.25	24630.913
185	3890.000	3885.000	5.000	354.406	2134.048	10670.240	2.25	24008.040
186	3895.000	3890.000	5.000	350.616	2070.663	10399.634	2.25	23578.210
187	3900.000	3895.000	5.000	346.720	2008.275	10137.060	2.25	23124.113
188	3905.000	3900.000	5.000	342.945	1946.888	9873.939	2.25	22777.863
189	3910.000	3905.000	5.000	339.172	1886.500	9610.764	2.25	22432.493
190	3915.000	3910.000	5.000	335.372	1827.114	9347.533	2.25	22087.913
191	3920.000	3915.000	5.000	331.517	1768.728	9084.244	2.25	21744.113
192	3925.000	3920.000	5.000	327.666	1711.342	8820.895	2.25	21400.913
193	3930.000	3925.000	5.000	322.666	1654.956	8557.486	2.25	21058.713
194	3935.000	3930.000	5.000	314.475	1598.569	8294.027	2.25	20716.513
195	3940.000	3935.000	5.000	298.902	1542.182	8030.518	2.25	20374.313
196	3945.000	3940.000	5.000	283.642	1485.795	7767.009	2.25	20032.113

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Sl. No.	Section From	Previous Section	Difference Meters	Width	Area Sq. Meters	Volume Cu. Meters	Specific Gravity As Per Approved Mining Plan	Excavated Quantity Metric Tonnes
197	3950.000	3945.000	5.000	277.572	1361.651	6808.257	2.25	15318.578
198	3955.000	3950.000	5.000	268.083	1274.977	6374.887	2.25	14343.495
199	3960.000	3955.000	5.000	260.776	1185.036	5925.182	2.25	13331.660
200	3965.000	3960.000	5.000	251.794	1113.739	5568.694	2.25	12529.563
201	3970.000	3965.000	5.000	245.376	1059.953	5299.764	2.25	11924.470
202	3975.000	3970.000	5.000	239.033	1022.574	5112.870	2.25	11503.958
203	3980.000	3975.000	5.000	233.024	98.651	493.257	2.25	1109.828
204	3985.000	3980.000	5.000	220.840	941.650	4708.251	2.25	10593.565
205	3985.000	3980.000	5.000	211.598	898.846	4494.232	2.25	10112.023
206	3990.000	3985.000	5.000	204.191	859.475	4297.377	2.25	9669.098
207	3995.000	3990.000	5.000	200.208	829.727	4148.633	2.25	9334.425
208	4000.000	3995.000	5.000	192.382	797.338	3986.688	2.25	8970.048
209	4005.000	4000.000	5.000	182.420	759.932	3799.660	2.25	8549.235
210	4010.000	4005.000	5.000	178.499	741.591	3707.954	2.25	8342.898
211	4015.000	4010.000	5.000	176.622	723.220	3616.102	2.25	8136.230
212	4020.000	4015.000	5.000	171.023	708.083	3540.413	2.25	7965.930
213	4025.000	4020.000	5.000	163.390	686.413	3432.067	2.25	7722.150
214	4030.000	4025.000	5.000	149.799	641.637	3208.184	2.25	7218.415
215	4035.000	4030.000	5.000	141.708	591.991	2959.957	2.25	6659.903
216	4040.000	4035.000	5.000	128.165	536.132	2680.662	2.25	6031.490
217	4045.000	4040.000	5.000	115.607	480.937	2404.683	2.25	5410.538
218	4050.000	4045.000	5.000	108.674	433.019	2165.096	2.25	4871.465
219	4055.000	4050.000	5.000	96.059	389.939	1949.694	2.25	4386.813
220	4060.000	4055.000	5.000	86.197	350.994	1754.971	2.25	3948.685
221	4065.000	4060.000	5.000	80.738	317.359	1586.797	2.25	3570.293
222	4070.000	4065.000	5.000	65.184	273.675	1368.376	2.25	3078.845
223	4075.000	4070.000	5.000	53.210	211.511	1057.557	2.25	2379.503
224	4080.000	4075.000	5.000	35.318	149.786	748.931	2.25	1685.095
225	4085.000	4080.000	5.000	23.889	94.500	472.502	2.25	1063.130
226	4090.000	4085.000	5.000	8.737	40.390	201.952	2.25	454.393
227	4095.000	4090.000	5.000	3.106	6.068	30.340	2.25	68.265
228	4100.000	4095.000	5.000	0.036	0.071	0.354	2.25	0.795
						1741013.263	8705066.317	19586399.213
	Total							

Plan Showing the L.S. Survey Particulars of existing mining pit for White Stone of M/s. Duggan Cement Limited III, Over an Extent of 183.14 ha in Rashtabad (V), Palakurichi (M), Surampalli (D).

Sl. No.	Section From	Previous Section	Difference Meters	Width	Area Sq. Meters	Volume Cu. Meters	Specific Gravity As Per Approved Mining Plan	Excavated Quantity Metric Tonnes
						0.000	2.25	0.000
1	1658.708		0.000	0.000	0.000	0.000	2.25	66.746
2	1660.000	1658.708	1.292	76.199	22.960	29.665	2.25	1674.198
3	1665.000	1660.000	5.000	47.271	148.818	744.088	2.25	1479.575
4	1670.000	1665.000	5.000	65.410	109.296	1546.478	2.25	4714.965
5	1675.000	1670.000	5.000	81.117	470.886	2104.479	2.25	15792.318
6	1680.000	1675.000	5.000	97.104	1401.767	7018.803	2.25	16854.405
7	1685.000	1680.000	5.000	109.145	1498.169	7490.847	2.25	18241.495
8	1690.000	1685.000	5.000	122.615	1621.644	8108.220	2.25	20717.908
9	1695.000	1690.000	5.000	137.051	2641.120	13216.848	2.25	11386.655
10	1700.000	1695.000	5.000	151.723	1012.147	5060.736	2.25	17960.408
11	1705.000	1700.000	5.000	166.100	1152.016	5760.181	2.25	24177.923
12	1710.000	1705.000	5.000	178.902	2149.149	10745.741	2.25	15454.241
13	1715.000	1710.000	5.000	198.430	1373.710	6868.557	2.25	16820.445
14	1720.000	1715.000	5.000	210.849	1495.151	7475.251	2.25	28311.563
15	1725.000	1720.000	5.000	222.164	2518.539	12597.694	2.25	20051.648
16	1730.000	1725.000	5.000	226.524	1782.169	8911.843	2.25	21131.818
17	1735.000	1730.000	5.000	237.033	1896.139	9481.697	2.25	32299.155
18	1740.000	1735.000	5.000	249.591	10871.036	54355.180	2.25	23576.893
19	1745.000	1740.000	5.000	262.646	2095.724	10478.619	2.25	24991.163
20	1750.000	1745.000	5.000	278.260	2221.632	11108.161	2.25	26115.891
21	1755.000	1750.000	5.000	290.678	2319.190	11695.952	2.25	27572.110
22	1760.000	1755.000	5.000	302.859	2450.872	12254.160	2.25	28684.893
23	1765.000	1760.000	5.000	313.480	2549.268	12748.841	2.25	29752.165
24	1770.000	1765.000	5.000	324.140	2644.617	13271.184	2.25	31114.963
25	1775.000	1770.000	5.000	335.844	2765.774	13828.872	2.25	32421.543
26	1780.000	1775.000	5.000	347.762	2881.915	14409.574	2.25	13234.428
27	1785.000	1780.000	5.000	357.939	2954.171	14770.857	2.25	233974.430
28	1790.000	1785.000	5.000	367.693	20797.717	103988.636	2.25	34952.140
29	1795.000	1790.000	5.000	378.323	3106.857	15534.284	2.25	35894.265
30	1800.000	1795.000	5.000	389.225	3190.601	15953.007	2.25	46651.960
31	1805.000	1800.000	5.000	399.212	4147.019	20735.093	2.25	47311.778
32	1810.000	1805.000	5.000	407.152	4205.491	21027.457	2.25	147991.373
33	1815.000	1810.000	5.000	416.900	13154.289	65773.943	2.25	48798.705
34	1820.000	1815.000	5.000	430.430	4337.663	21688.313	2.25	49485.123
35	1825.000	1820.000	5.000	440.777	4398.678	21993.388	2.25	140117.563
36	1830.000	1825.000	5.000	451.352	12454.894	62274.472	2.25	40755.158
37	1835.000	1830.000	5.000	462.995	3622.681	18113.403	2.25	41216.083
38	1840.000	1835.000	5.000	476.870	3663.652	18318.259	2.25	41635.188
39	1845.000	1840.000	5.000	493.903	3700.906	18504.528	2.25	141696.412
40	1850.000	1845.000	5.000	526.916	12595.237	62976.183	2.25	42999.113
41	1855.000	1850.000	5.000	589.097	3822.143	19110.717	2.25	

Sl. No.	Section From	Previous Section	Difference	Width	Area Sq. Meters	Volume Cu. Meters	Specific Gravity As Per Approved Mixing Plan	Excavated Quantity Metric Tonnes
42	1860.000	1855.000	5.000	577.463	3861.042	19305.209	2.25	41416.770
43	1865.000	1860.000	5.000	565.318	3803.760	19018.801	2.25	42792.103
44	1870.000	1865.000	5.000	552.970	3705.198	18575.988	2.25	41683.473
45	1875.000	1870.000	5.000	540.288	3611.193	18055.967	2.25	40675.925
46	1880.000	1875.000	5.000	529.386	3505.444	17577.219	2.25	39416.243
47	1885.000	1880.000	5.000	518.781	3393.222	16966.108	2.25	38173.743
48	1890.000	1885.000	5.000	511.933	4193.249	20966.247	2.25	47174.055
49	1895.000	1890.000	5.000	497.843	4124.397	20621.987	2.25	46399.470
50	1900.000	1895.000	5.000	484.680	3181.963	15909.817	2.25	35797.088
51	1905.000	1900.000	5.000	472.839	3123.027	15615.134	2.25	35134.053
52	1910.000	1905.000	5.000	459.952	3905.952	19529.759	2.25	43941.958
53	1915.000	1910.000	5.000	440.478	2898.699	14493.497	2.25	32610.368
54	1920.000	1915.000	5.000	427.891	2800.325	14001.674	2.25	31503.655
55	1925.000	1920.000	5.000	411.726	2711.399	13556.994	2.25	30503.238
56	1930.000	1925.000	5.000	393.465	2613.574	13067.871	2.25	29402.710
57	1935.000	1930.000	5.000	375.418	2506.295	12531.474	2.25	28195.818
58	1940.000	1935.000	5.000	357.585	2767.229	11811.147	2.25	26575.080
59	1945.000	1940.000	5.000	342.535	3104.964	15524.820	2.25	34930.845
60	1950.000	1945.000	5.000	331.336	10982.977	54914.883	2.25	121558.488
61	1955.000	1950.000	5.000	322.285	1941.175	9705.874	2.25	21838.218
62	1960.000	1955.000	5.000	319.504	2656.667	13283.334	2.25	29887.503
63	1965.000	1960.000	5.000	312.460	11345.336	56726.680	2.25	127635.030
64	1970.000	1965.000	5.000	276.926	10191.818	50959.090	2.25	114657.953
65	1975.000	1970.000	5.000	236.952	1025.104	5125.522	2.25	11537.425
66	1980.000	1975.000	5.000	207.571	816.001	4080.003	2.25	9180.008
67	1985.000	1980.000	5.000	187.706	673.007	3365.037	2.25	7571.333
68	1990.000	1985.000	5.000	151.469	532.586	2662.932	2.25	5991.598
69	1995.000	1990.000	5.000	105.577	365.460	1827.301	2.25	4111.428
70	2000.000	1995.000	5.000	50.155	188.074	940.370	2.25	2115.833
71	2004.418	2000.000	5.000	0.105	43.012	215.059	2.25	483.884
	<b>Total</b>				<b>252571.523</b>	<b>1262857.615</b>	<b>2.25</b>	<b>2841429.634</b>

తేదీ : 18.03.2020

శ్రీయుత గౌరవనీయులైన తహశీల్దార్, పాలకేడు మండలం గారికి,  
అర్జీ!

**విషయం :** సూర్యాపేట జిల్లా పాలకేడు మండలం - మహాంకాళి గూడెం గ్రామ శివారులోని సర్వే నెంబర్లు : 1, 2, 3, 4, 5, 6, 7, 8, 9, 10 మరియు రావిపూడి గ్రామ శివారులోని సర్వే నెంబర్లు 31, 38, 84 ప్రభుత్వ భూములు చార్జులను ఆనుకొని ప్రదులు వామ రిజర్వ్ పారెస్ట్ కంపార్ట్ మెంట్ నెంబర్ 26 మరియు 27 లలో ప్రదేశంపై రిహాబిలిటేషన్ కార్యక్రమం సర్వేయర్ మరియు అటవీ శీత్ర కార్యాలయం పారెస్ట్ డిప్ టివీసర్ మరియు పారెస్ట్ సెక్షన్ ఆఫీసర్ జాయింట్ సర్వే చేసి నివేదిక సమర్పించుట గురించి.

**సూచన :** శ్రీయుత తహశీల్దార్, పాలకేడు మౌఖిక అదేశానుసారము తేదీ : 17-03-2020.  
శ్రీయుత కలెక్టర్, సూర్యాపేట గారి మౌఖిక అదేశానుసారం తేదీ : 16-03-2020.  
శ్రీయుత పారెస్ట్ డిప్ టివీసర్, చూజర్ సగర్ గారి మౌఖిక అదేశానుసారం తేదీ : 17-03-2020.

పై విషయ సూచన పురస్కరించుకుని తమరి అదేశానుసారం డిక్లెయిన్ సిమెంట్స్ ప్యాక్టర్, డి-నీపురం, మహాంకాళి గూడెం గ్రామ శివారులోని ప్రదేశం పై రిహాబిలిటేషన్ కార్యక్రమం నుండి గ్రామ రెవెన్యూ అధికారి, గ్రామ రెవెన్యూ సహాయకులు, సర్వేయర్, రిహాబిలిటేషన్ మరియు పారెస్ట్ డిప్ టివీసర్ మెంట్ నెంబర్ 26 పారెస్ట్ డిప్ టివీసర్, పారెస్ట్ సెక్షన్ ఆఫీసర్, జాన్ చహాడి మరియు డిక్లెయిన్ సిమెంట్స్ ప్యాక్టర్ ఎ.టి.యామ్ (ప్రైవేట్) గార్లు ప్రదేశం పై తమ తమ రిక్వార్లలో హాజరైనారు.

ప్రదేశం పై మండల సర్వేయర్ గారు గ్రామ నశి సహాయంలో మహాంకాళి గూడెం గ్రామ శివారులోని సర్వే నెంబర్లు - 1, 2, 3, 4, 5, 6, 7, 8, 9, 10 మరియు రావిపూడి గ్రామ శివారులోని సర్వే నెంబర్లు 31, 38, 84 గల భూమి కొలతలు చేసి హద్దులు నిర్ణయించినారు. ఇట్టి సర్వే నెంబర్లను చార్జులు నిర్ణయించు సిమెంట్ మెంట్ పారెస్ట్ వారు తమ గజిట్ ప్రకారం హద్దులు చూపినారు. కావున రెవెన్యూ గ్రామ నశి ప్రకారం మరియు పారెస్ట్ గజిట్ ప్రకారం డిక్లెయిన్ సిమెంట్స్ లీజు ఏరియా గరింట్ ఇచ్చిన దానికి ఎటువంటి వ్యత్యాసము లేదు. కావున ఇట్టి విషయమును తమరికి తెలియ పరుస్తూ పారెస్ట్ మరియు రెవెన్యూ జాయింట్ నివేదిక సమర్పించడమైనది.

తమ విధేయులు,

10. N. Prasad Kumar  
పారెస్ట్ డిప్ టివీసర్ జూనియర్

18/03/2020  
పారెస్ట్ సెక్షన్ ఆఫీసర్ F.S.O  
Tandur

18/03/2020  
సర్వేయర్ K.S.S. Rao  
Tandur (M)

Translated from Telugu to English

Date : 18.03.2020

To  
The Mandal Revenue Officer,  
Palakaveedu.

Sub : Submission of Combined Survey report, conducted by Surveyor, MRO Office, Palakaveedu along with Beat Officer & Section Officer of Forest Range Office, Huzurnagar at Palakaveedu Mandal, Suryapet related to Survey No.1,2,3,4,5,6,7,8,9,10 located at Mahankaligudem village and Survey No.31,38,84 at Ravipahad village having boundaries as Saidulunama Reserve Forest Compartment No.26 & 27.

Ref : Based on verbal instructions of MRO, Palakaveedu on 17.03.2020.  
Based on verbal instructions of Collector, Suryapet on 16.03.2020.  
Based on verbal instructions of Forest Range Officer, Huzurnagar on 17.03.2020.

With reference to the above subject and based on your instructions, Surveyor, MRO Office, Palakaveedu along with Beat Officer & Section Officer of Forest Range Office, Huzurnagar and also Asst. General Manager (Mines) of M/s. Deccan Cements Limited, Bhavanipuram attended with their related records at above said land of Deccan Cements Limited, Bhavanipuram, Mahankaligudem.

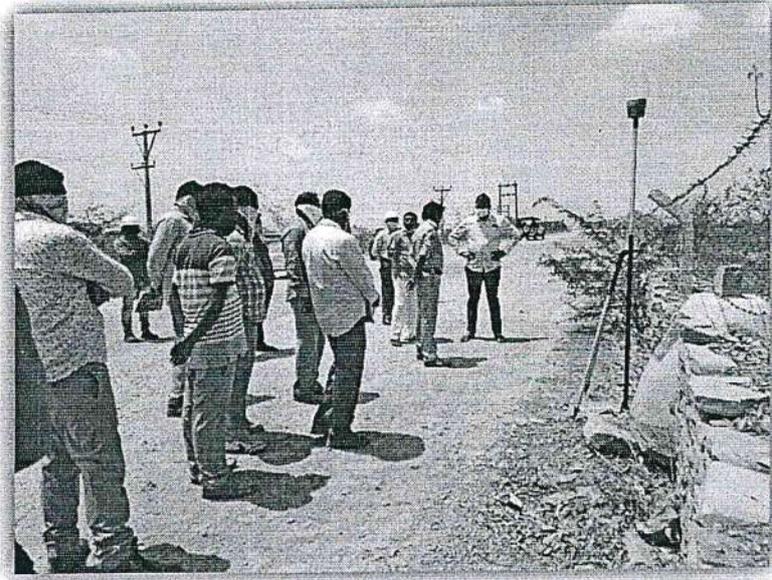
In this regard, Surveyor, Palakaveedu with the help of Village Map conducted survey fixed measurements and boundaries for above said land at Survey No.1,2,3,4,5,6,7,8,9,10 located at Mahankaligudem village and lands in Survey No.31,38,84 at Ravipahad village. During the survey, Forest department compared leased area boundaries with the authenticated boundaries specified in their Gazette and found matched. Hence, this is to submit that, no deviation found in the leased area of Deccan Cements Limited and area found same as assigned at the time of assignment and as per Village Map and Forest Department Gazette.

Yours faithfully,

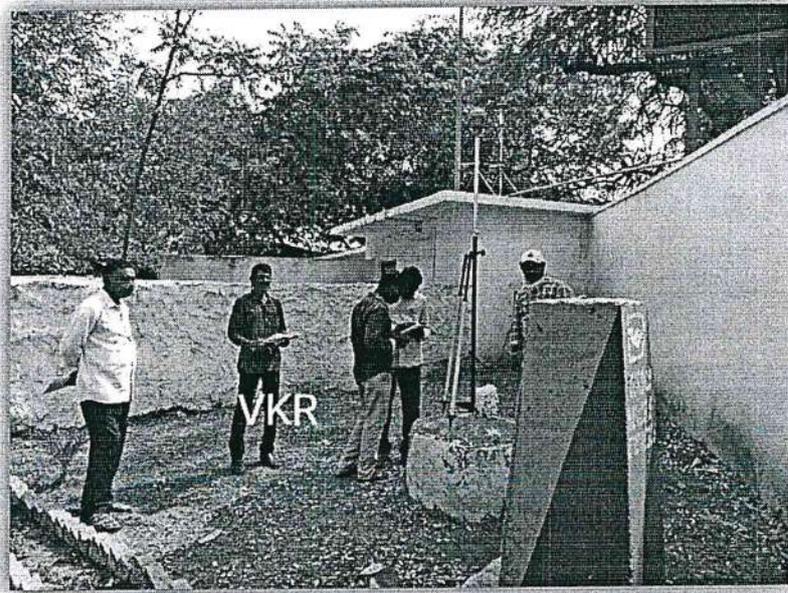
Sd/-  
Forest Beat Officer

Sd/-  
Forest Section Officer

Sd/-  
Surveyor, Palakaveedu



DGPS survey conducted by DFO, Suryapet on 11.05.2020



Mr. V Koteswarao, the complainant present during the DGPS survey



Ref: DCL: RLY:NSR:2020/156

1<sup>st</sup> October, 2020.

To  
The District Forest Officer  
SURYAPET - 508 213.

Sir,

**Sub:-** TSFD - F(C) Act, 1980 -submission of information regarding NGT  
case - Show cause Notice - Reg.

**Ref:-** Your SCN No. Rc. No. 789/2020/S4 dated 01.07.2020

\*\*\*\*\*

We are in receipt of your SCN. In this regard we wish to state as follows:

1. We are very much obliged for acknowledging the fact that there is no deviation with respect to ML 2 and ML 3.
2. As far as the allegation that we have put up certain permanent establishment such as sheds, power plant and railway line (all of which according to you occupying 8 Ha) is concerned, we were completely unaware that this was violation as stated by you. It is stated that these constructions were put up long back when there was no adequate & advance technology like DGPS/DGNSS, which would have pin pointed out the exact boundaries precisely on a forest area. Assuming but not admitting to the violation, it is stated that the diversion as pointed out is sheer due to lack of technology and

1



*Shiv H. H. H.*  
OFFICE OF THE  
DISTRICT FOREST OFFICER  
SURYAPET  
*11/10/2020*  
*11/10/2020*

REGD. OFFICE : 6-3-666/B, "Deccan Chambers", Somajiguda, Hyderabad - 500 082.  
Phone : +91 (40) 23310168, 23310552, 23310561, 23310599 Fax : +91 40 23318366

we had proceeded based on earlier correspondences and documents which was otherwise.

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We also inform you that only part of the railway line, coal wagon tippler and cement wagon loading shed are lying in the alleged 8 Ha area. But the power plant is outside the said 8 Ha area and well within our cement plant area.

Anyways, we do not wish to make any further comments on this and wish to completely sort this issue out and hence we are willing to apply for regularization/diversion.

3. It is our fervent plea that the violation pointed out is neither wilful nor wanton but due to inadvertence and for the bonafide reasons as stated above.
4. We have applied for diversion/regularization for an extent of 8.07 Ha for the purpose of railway line and associated activities. The following are the details of our application.

1. Proposal No. :FP/TG/RAIL/50143/2020 dated 28.09.2020

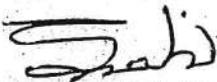
2. Extent applied for :8.07 Ha

We assure you that we shall complete the process as early as possible.

This is for your kind information and necessary action.

Thanking you,

Yours faithfully,  
for DECCAN CEMENTS LIMITED



(N.SRINIVASA RAJU)  
SR.GENERAL MANAGER (WORKS)  
Encl: A/a

This is to acknowledge that a proposal seeking prior approval of Central Government under the Forest (Conservation) Act 1980 as per the details given below has been successfully uploaded on the portal of the Ministry of Environment, Forests and Climate Change Government of India.

1. Proposal No. : FP/TG/RAIL/50143/2020
2. Proposal Name : DCL Railway siding 2
3. Category of the Proposal : Railway
4. Date of Submission : 28/09/2020
5. Name of the Applicant with Contact Details

Name : SONTI  
Mobile No. : 9490671896  
State : Telangana  
District : Hyderabad  
Pincode : 500082

6. Area Applied (ha.) : 8.07

The proposal will be examined by the Nodal Officer, Forest (Conservation) Act, 1980 to assess its completeness.

(System Administrator)



Application for prior approval u/s 2 of the Forest (conservation) Act, 1980

for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section,

Huzurnagar range, Suryapet Division, Telangana State.

Justification Note

The present proposal is site specific, as the railway siding is proposed for DCL which is very close to the Janpahad railway station located on the newly constructed BG line between VISHNUPURAM – JAGGIAHPET.

To fulfill the specific condition requirement of DCL's Environmental Clearance (EC) through letter No. F. No. J-11011/572/2007-IA II (I) dated 11.05.2017, MOEF&CC, Government of India, the rail connectivity is planned. (Annexure – I)

The need for this forest land has arisen for establishing rail connectivity for DCL. Planning and efforts have been made to lay the track line for railway siding avoiding the use of forest land. But, this minimum forest land is unavoidable considering the technical aspects for laying the railway track to connect the Janpahad railway station to DCL.

As per the standard norms of railways, the applied area is the minimum requirement to accommodate main line, safety precautionary lines, like buffer ends and sick lines, circulation area and maintenance road in the DCL railway yard.

Cont'd



REGD. OFFICE : 6-3-666/B, "Deccan Chambers", Somajiguda, Hyderabad - 500 082.  
Phone : +91 (40) 23310168, 23310552, 23310561, 23310599 Fax : +91 40 23318366

The following diversions of forest land have took place for the purpose of this project

1. An extent of 1.9337 Ha of forest land (DCL railway siding – 1) is already diverted vide letter No. 4-APB633/2009-BAN/9849 dated 22.09.2011, for the above purpose.  
(Annexure – IV).
2. An extent of 0.66 Ha of forest land is already diverted vide letter No.F.No-APB985/2013-BAN/2270 dated 17.11.2016 for the above purpose, for the above purpose.  
(Annexure – V)

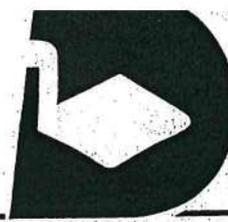
The permission for the private siding for DCL accorded by SCR is enclosed as (Annexure – VI)

For Deccan Cements Limited,



(S.VENKATESWARLU)

Director (W)



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**Application for prior approval u/s 2 of the Forest (Conservation) Act, 1980**

**for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities,**

**in Comp. No. 26 of Saidulnama reserve forest, Janpahad Section,**

**Huzurnagar range, Suryapet Division, Telangana State.**

**FORM - A**

Form for seeking prior approval of Central Government under section 2 of the Forest(Conservation) Act, 1980 for Diversion of fresh forest area

**PART - I**  
(To be filled up by User Agency)



**A. General Details**

A- Project Details  
1.

(i). Proposal No. : FP/TG/RAIL/50143/2020

(ii). Name of Project for which Forest Land is required : DCL Railway siding 2

(iii). Short narrative of the proposal and Project/scheme for which the forest land is required :

Deccan Cements Limited (DCL) is a public limited company incorporated in the year 1979. DCL was the first mini cement plant in the country to use dry process rotary kiln and pre-calcination technology for the manufacture of Ordinary Portland Cement (OPC). DCL introduced reinforced suspension pre-heater technology from Onoda Engineering and Consulting Company, Japan. DCL is the first company to produce 'speciality' cements through in-house development technology. The first mini hydel power project in Andhra Pradesh was also built by DCL.

Nestled in the Proterozoic palnad basin that holds one of the largest limestone repositories in the country, DCL continues to be a very popular cement manufacturing unit in Telangana state. DCL currently operates in four segments cement plant, thermal power, hydel power and wind power.



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Phone : +91 (40) 23310168, 23310552, 23310561, 23310599 Fax : +91 40 23318366

As a part of Corporate Environment Policy, DCL is committed to preserving environment and improving the quality. DCL is certified for meeting the ISO 9001, 14001 and OSHAS 18001 standards.

While granting Environmental Clearance (EC) through letter No. F. No. J-11011/572/2007-IA II (I) dated 11.05.2017, MOEF&CC, Government of India, has stipulated a specific condition No. V., that to reduce impact of the transport of the raw materials and end products on the surrounding environment, use of rail mode of transport should be used. (Annexure – I)

To comply with the above condition, DCL is proposing a railway siding taking off from the Janpahad station, to transport raw materials and end products i.e. cement and clinker. DCL has requested South Central Railways (SCR) for approval of the siding and obtained necessary approval wide letter No. SCR letter No. T/143/C/395 dated 3<sup>rd</sup> April, 2007. (Annexure – II)

The present proposal (DCL railway siding – 2) is for approval for diversion of 8.07 Ha forest land in compartment No. 26 of Saidulnama Reserve Forest, Janpahad Section, Huzurnagar Range, Suryapet Division for establishing part of the railway siding and associated activities.

(iv). State : Telangana

(v). Category of the Project : Railway

(vi). Shape of forest land proposed to be diverted : Hybrid

(vii). Estimated cost of the Project(Rupees in lacs) : 3017

(viii). Total Area of Forest Land proposed for diversion(in ha.): 8.07

(ix). Non-Forest Land required for this project(in ha.): 0

(x). Total period for which the forest land is proposed to be diverted(in years): 100

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**A-  
2. Details of User Agency**

- (i). Name : DECCAN CEMENTS LIMITED
- (ii). Address1 : 6-3-666/B SOMAJIGUDA
- (iii). Address2 : NIL
- (iv). State : Telangana
- (v). District : Nalgonda
- (vi). Pin : 500082
- (vii). Landmark : NIL
- (viii). Email address : venkat.s@deccanements.com
- (ix). Landline Telephone No. : 40-23310168
- (x). Fax No. : 40-23318366
- (xi). Mobile No. : 9490671893
- (xii). Website (if any) : www.deccanements.com
- (xiii). Legal status of User Agency : Others

**A-  
3. Details of Person Making Application**

- (i). First Name: SONTI
- (ii). Middle Name: NIL
- (iii). Last Name: VENKATESWARLU

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- (iv). Gender: Male
- (v). Designation: DirectorWorks
- (vi). Address 1: M/S DECCAN CEMENTS LIMITED
- (vii). Address 2: M/S DECCAN CEMENTS LIMITED
- (viii). State: Telangana
- (ix). District: Hyderabad
- (x). Tehsil: Khairatabad
- (xi). Pin: 500082
- (xii). Landmark: opp to NIMS
- (xiii). Email Address: venkat.s@deccanements.com
- (xiv). Landline Telephone No.: 8683-229503
- (xv). Fax No.: 08683229502
- (xvi). Mobile No.: 9490671896
- (xvii). Copy of documents in support of the competence/authority of the person making this application to make application on behalf of the User Agency: 

**B. Details of land required for the Project**

- B-** Details of proposal seeking prior approval of Central Government under the Act for diversion of  
**1.** forest land for the Project already submitted in the past.

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Proposal Submitted in Past							
S.no	Proposal Status.	Proposal No.	Moef File No.	Area Proposed for Diversion(Ha.)	Area Diverted(Ha.)	Date of In-Principle Approval	Date of Final Approval
1	Approved	FP/TG/MIN/234/1996	B-44/1996-FC	73.93	73.93	01 Jul 1997	23 Feb 1998

B-2. Details of forest land proposed to be diverted

B-2.1 Details of Divisions involved

Details of Divisions involved			
S.no	Division Name	Forest Land(ha.)	Non-Forest Land(ha.)
1.	Suryapet	8.07	0

B-2.2 Details of Districts involved

District wise breakup			
S.no	District Name	Forest Land(ha.)	Non-Forest Land(ha.)
1.	Suryapet	8.07	0

B-2.3 Village wise breakup

Villages wise breakup			
S.no	Village	Forest Land(ha.)	Non-Forest Land(ha.)
1	Mahankaligudem	8.07	0

B-2.4 Component wise breakup

Component wise breakup			
S.no	Component	Forest Land(ha.)	Non-Forest Land(ha.)
1	1	8.07	0

C. Maps of forest land proposed to be diverted

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Division 1. : Suryapet		
<b>(i). Area of forest land proposed to be diverted(in ha.) : 8.07</b>		
<b>(ii). : Hybrid</b>		
<b>(a). No. of patches : One</b>		
Patch wise details		
Patch No.	Area of Patch(in ha.)	Kml File of Patches
1.	8.07	 <a href="#">View File</a>
<b>(b). No. of Segments : One</b>		
Segment wise details		
Segments	Segment Area(in ha.)	Kml File of Segments
1.	0	 <a href="#">View File</a>
<b>(iii). Copy of Survey of India Toposheet indicating boundary of forest land proposed to be diverted:</b> 		
<b>(iv). Scanned copy of the Geo-referenced map of the forest land proposed to be diverted prepared by using GPS or Total Station:</b> 		

D. Justification for locating the Project in forest land and details of alternatives examined:

- (i). Copy of note containing justification for locating the Project in forest land: 
- (ii). Whether a copy of map indicating location of alternative examine is required to be provided: No
- (a). Reason for not providing such map certificate enclosed

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E. Employment likely to be generated

(i). Whether the Project is likely to generate employment?: Yes

(ii). Permanent/Regular Employment(Number of persons): 20

(iii). Temporary Employment(Number of person-days): 600

F. Displacement of People due to the Project, if any

(i). Whether Project involves displacement?: No

G. Details of Cost-Benefit analysis for the Project

(i). Whether the Project requires Cost-Benefit analysis?: Yes

(a). Copy of Cost-Benefit analysis: 

H. Status of Environmental Clearance

(i). Whether the Project requires Clearance under the Environment (Protection) Act 1986?: No

I. Status of Wildlife Clearance

(i). Whether the Project or a part thereof is located in any Protected Area or their Eco sensitive zone?:  
No

J. Applicability of special provisions governing Scheduled Areas

(i). Whether the Project or a part thereof is located in a Scheduled Area?: No

L. Details of land identified for Compensatory Afforestation

(i). Whether non-forest or Revenue forest land is required to be provided by User Agency?: Yes

(ii). Whether the area of non-forest land or Revenue forest land required to be provided by User Agency for raising Compensatory Afforestation is less than area of forest land proposed to be diverted?: No

(iii). No. of districts involved for raising Compensatory Afforestation: 1

(iv). No. of patches: One

District 1. : Nagarkurnool	
(a). Village:	Charakonda
(b). Area(In ha.):	8.12
(c). Copy of KML file of the patch:	 <a href="#">View File</a>
(d). Khasra details:	208, 209 and 210
(e). Present owner:	User Agency
(f). Copy of Ownership proof:	

(v). Scanned copy of the map of the land identified for creation of Compensatory Afforestation prepared by using GPS or Total Station: 

(vi). Copy of Survey of India Toposheet in 1:50,000 scale indicating location of the land identified for creation of Compensatory Afforestation: 

Additional Information Details

Documents		
S.No	Documents	Remarks
1		No alternative forest land available
2		Minimum forest land to be used
3		Railway approval letter
4		Undertaking for CA charges
5		Undertaking for NPV

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6		Undertaking for additional NPV
7		Undertaking for RoFR certificate
8		Undertaking for Cost Benefit Analysis
9		FC already taken over an extent of 1.9337 Ha for the railway siding
10		FC already taken over an extent of 0.66 Ha by SCR for DCL railway siding
11		EC of DCL cement plant

This is for your kind information and necessary action.

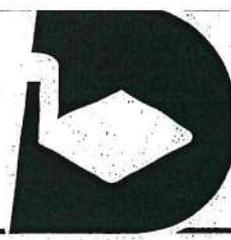
For Deccan Cements Limited,



(N.SRINIVASA RAJU)

Sr. General Manager (W)

Encl: a/a



**Application for prior approval u/s 2 of the Forest (conservation) Act, 1980**

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**for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 2<sup>6</sup> of Saidulnama reserve forest, Janpahad Section,**

**Huzurnagar range, Suryapet Division, Telangana State.**

**Justification Note**

The present proposal is site specific, as the railway siding is proposed for DCL which is very close to the Janpahad railway station located on the newly constructed BG line between VISHNUPURAM – JAGGIAHPET.

To fulfill the specific condition requirement of DCL's Environmental Clearance (EC) through letter No. F. No. J-11011/572/2007-IA II (I) dated 11.05.2017, MOEF&CC, Government of India, the rail connectivity is planned. (Annexure – I)

The need for this forest land has arisen for establishing rail connectivity for DCL. Planning and efforts have been made to lay the track line for railway siding avoiding the use of forest land. But, this minimum forest land is unavoidable considering the technical aspects for laying the railway track to connect the Janpahad railway station to DCL.

As per the standard norms of railways, the applied area is the minimum requirement to accommodate main line, safety precautionary lines, like buffer ends and sick lines, circulation area and maintenance road in the DCL railway yard.

Cont'd



**REGD. OFFICE : 6-3-666/B, "Deccan Chambers", Somajiguda, Hyderabad - 500 082.**  
Phone : +91 (40) 23310168, 23310552, 23310561, 23310599 Fax : +91 40 23318366

The following diversions of forest land have took place for the purpose of this project

1. An extent of 1.9337 Ha of forest land (DCL railway siding – 1) is already diverted vide letter No. 4-APB633/2009-BAN/9849 dated 22.09.2011, for the above purpose.  
(Annexure – IV).
2. An extent of 0.66 Ha of forest land is already diverted vide letter No.F.No-APB985/2013-BAN/2270 dated 17.11.2016 for the above purpose, for the above purpose.  
(Annexure – V)

The permission for the private siding for DCL accorded by SCR is enclosed as (Annexure – VI)

For Deccan Cements Limited,



(S.VENKATESWARLU)

Director (W)

SOUTH CENTRAL RAILWAY

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Headquarters' office,  
Transportation branch,  
Secunderabad -71  
Dt: 03-04-2007

T/143/C/395

To

M/s KVERRICS Pvt Ltd.  
H.No 12-5-34 & 35/1,  
Vijayapuri, South Lallaguda,  
Secunderabad -17

Sub:- Provision of Private siding facility for M/s Deccan Cements Ltd taking off from proposed Vishnupuram - Janpahad new line.

Ref:- M/s KVERRICS's letter no. KVR/127/2007/004 dtd 31-3-2007.

We acknowledge receipt of Cheque No. 007089 dtd 02-04-2007 for Rs 5000/- (Rupees Five Thousand only) towards initial feasibility study fee for a private siding submitted on behalf of M/s Deccan Cements Limited.

Arrangements outlined in the proposal for provision of Rail Connectivity from the proposed new B.G. line between Vishnupuram - Janpahad section to the proposed terminal yard of M/s Deccan Cements Ltd is approved in principle without prejudice to the modifications that may come up in the final alignment of the proposed new line.

Please submit Draft Detailed Project Report along with the necessary codal charges for further examination of the proposal.

(A. Fernandes)

STM/Plg & Proj

For Chief Traffic Planning Manager

Copy to

M/s Deccan Cements Ltd,  
6-3-366/B, 3<sup>rd</sup> Floor,  
Deccan Chambers,  
Somajiguda,  
Hyderabad - 82

**DECCAN CEMENTS LIMITED**



WORKS : BHAVANIPURAM,  
JANPAHAD (Post.), PIN : 508 218  
PALAKAVEEDU (Mandal),  
SURYAPET Dist. (T.S)  
Phones : 08683 - 229503, 229504  
08683 - 229505, 229507  
Fax : 08683 - 229502  
E-mail: dcifactory@yahoo.com  
CIN : L26942TG1979PLC002500  
Website: www.deccancements.com

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Application for prior approval u/s 2 of the Forest (conservation) Act, 1980

for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section,

Huzurnagar range, Suryapet Division, Telangana State.

**CERTIFICATE**

It is certified that all the possibilities to avoid Forest Land for the Project have been explored and it is found that no alternative suitable Non-Forest Land is available for which diversion has been proposed in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section, Huzurnagar range, Suryapet Division, Telangana State.

For Deccan Cements Limited,

(S.VENKATESWARLU)

Director (W)

**DECCAN CEMENTS LIMITED**



WORKS : BHAVANIPURAM,  
JANPAHAD (Post.), PIN : 508 218  
PALAKAVEEDU (Mandal),  
SURYAPET Dist. (T.S)  
Phones : 08683 - 229503, 229504  
08683 - 229505, 229507  
Fax : 08683 - 229502  
E-mail: dcfactory@yahoo.com  
CIN : L26942TG1979PLC002500  
Website: www.deccancements.com

Application for prior approval u/s 2 of the Forest (conservation) Act, 1980

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for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section,

Huzurnagar range, Suryapet Division, Telangana State.

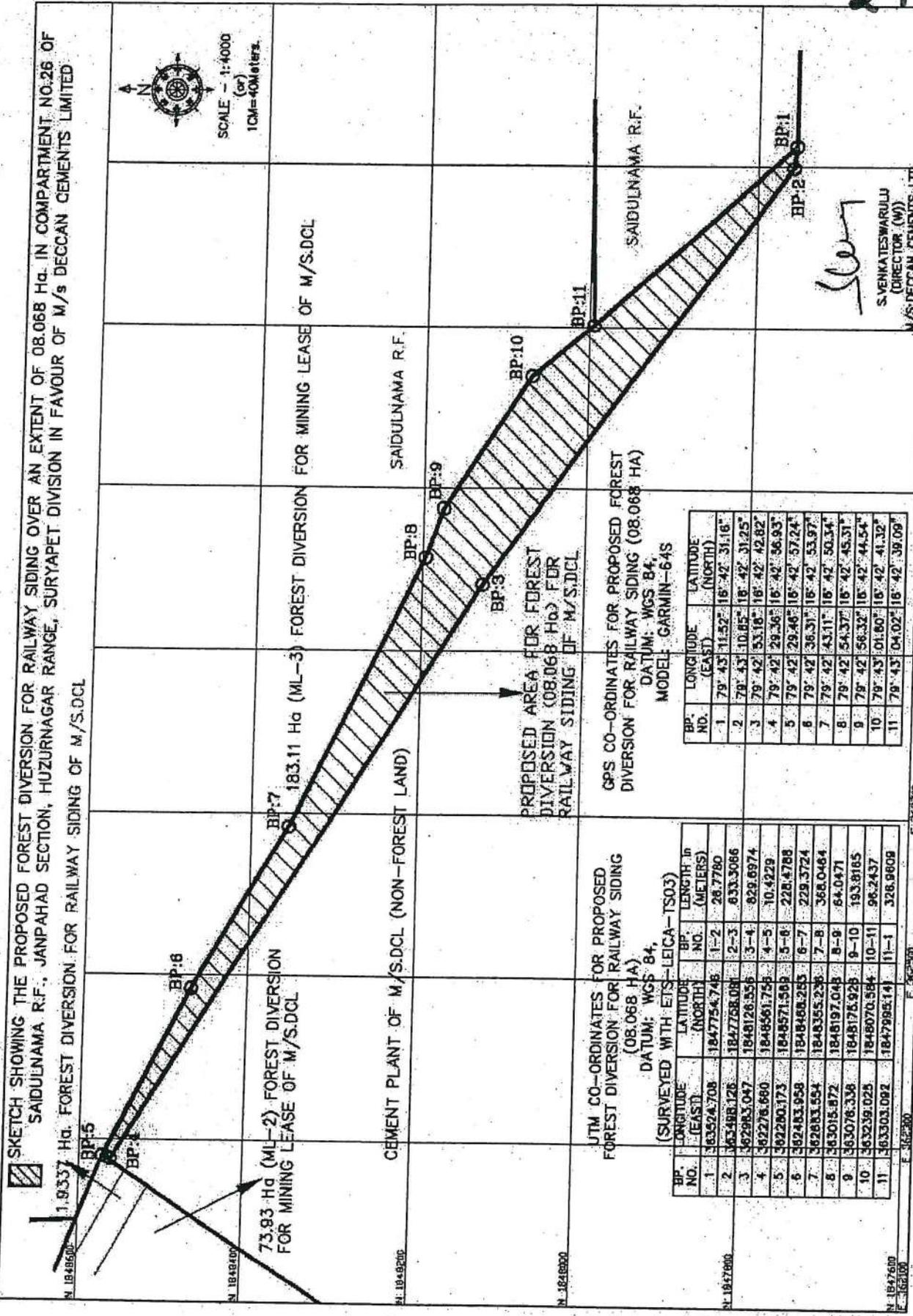
**CERTIFICATE**

It is certified that all the alternatives have been explored to minimize the requirement of Forest Land and the 8.07 Ha of Forest Land proposed is the bare minimum for laying of railway track and associated activities in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section, Huzurnagar range, Suryapet Division, Telangana State.

For Deccan Cements Limited,

(S.VENKATESWARLU)

Director (W)



SKETCH SHOWING THE PROPOSED FOREST DIVERSION FOR RAILWAY SIDING OVER AN EXTENT OF 08.068 Ha. IN COMPARTMENT NO.26 OF SAIDULNAMA R.F., JAMPAD SECTION, HUZURNAGAR RANGE, SURYAPET DIVISION IN FAVOUR OF M/s DECCAN CEMENTS LIMITED



GPS CO-ORDINATES FOR PROPOSED FOREST DIVERSION FOR RAILWAY SIDING (08.068 HA)  
DATUM: WGS 84,  
MODEL: GARMIN-64S

BP NO.	LONGITUDE (EAST)	LATITUDE (NORTH)
1	79° 43' 11.52"	16° 42' 31.16"
2	79° 43' 10.85"	16° 42' 31.25"
3	79° 42' 53.16"	16° 42' 42.82"
4	79° 42' 29.36"	16° 42' 56.93"
5	79° 42' 29.46"	16° 42' 57.24"
6	79° 42' 36.31"	16° 42' 53.97"
7	79° 42' 43.11"	16° 42' 50.34"
8	79° 42' 54.37"	16° 42' 45.31"
9	79° 42' 56.32"	16° 42' 44.54"
10	79° 43' 01.60"	16° 42' 41.32"
11	79° 43' 04.02"	16° 42' 39.09"

UTM CO-ORDINATES FOR PROPOSED FOREST DIVERSION FOR RAILWAY SIDING (08.068 HA)  
DATUM: WGS 84,  
(SURVEYED WITH ETS-LEICA-TS03)

BP NO.	LONGITUDE (EAST)	LATITUDE (NORTH)	BP LENGTH NO.	BP LENGTH (METERS)
1	363594.708	1847754.748	1-2	26.7780
2	363486.128	1847758.08	2-3	633.3086
3	362963.047	1848126.358	3-4	829.6974
4	362276.660	1848561.758	4-5	10.4229
5	362280.173	1848571.508	5-6	228.4788
6	362483.958	1848486.253	6-7	229.3724
7	362883.554	1848355.238	7-8	368.0464
8	363015.872	1848197.048	8-9	64.0471
9	363076.336	1848175.925	9-10	193.8185
10	363239.025	1848070.584	10-11	96.2437
11	363303.092	1847985.14	11-1	328.9809

S. VENKATESWARULU  
(DIRECTOR (W))  
M/S. DECCAN CEMENTS LTD.

FR

SKETCH SHOWING THE PROPOSED FOREST DIVERSION FOR RAILWAY SIDING OVER AN EXTENT OF 08.068 Ha. IN COMPARTMENT NO.26 OF SAIDLUNAMA R.F., JANPAHAD SECTION, HUZURNAGAR RANGE, SURYAPET DIVISION IN FAVOUR OF M/s DECCAN CEMENTS LIMITED



UTM CO-ORDINATES FOR PROPOSED FOREST DIVERSION FOR RAILWAY SIDING (08.068 HA)  
 DATUM: WGS 84,  
 (SURVEYED WITH ETS-LEICA-TS03)

BP. NO.	LONGITUDE (EAST)	LATITUDE (NORTH)	BP. NO.	LENGTH in (METERS)
1	363524.708	1847754.746	1-2	26.7780
2	363498.126	1847758.091	2-3	633.3066
3	362983.047	1848126.556	3-4	829.6974
4	362276.660	1848561.756	4-5	10.4229
5	362280.173	1848571.569	5-6	228.4788
6	362483.958	1848468.253	6-7	229.3724
7	362683.554	1848355.236	7-8	368.0484
8	363015.872	1848197.048	8-9	64.0471
9	363076.336	1848175.926	9-10	193.8165
10	363239.025	1848070.584	10-11	96.2437
11	363303.092	1847995.141	11-1	326.9609

GPS CO-ORDINATES FOR PROPOSED FOREST DIVERSION FOR RAILWAY SIDING (08.068 HA)  
 DATUM: WGS 84,  
 MODEL: GARMIN-64S

BP. NO.	LONGITUDE (EAST)	LATITUDE (NORTH)
1	79° 43' 11.52"	16° 42' 31.16"
2	79° 43' 10.85"	16° 42' 31.25"
3	79° 42' 53.18"	16° 42' 42.82"
4	79° 42' 29.38"	16° 42' 56.93"
5	79° 42' 28.46"	16° 42' 57.24"
6	79° 42' 36.31"	16° 42' 53.97"
7	79° 42' 43.11"	16° 42' 50.34"
8	79° 42' 54.37"	16° 42' 45.31"
9	79° 42' 56.32"	16° 42' 44.54"
10	79° 43' 01.80"	16° 42' 41.32"
11	79° 43' 04.02"	16° 42' 38.09"

28



S.VENKATESWARULU  
 (DIRECTOR (W))  
 M/S: DECCAN CEMENTS LTD.

This is to acknowledge that a proposal seeking prior approval of Central Government under the Forest (Conservation) Act 1980 as per the details given below has been successfully uploaded on the portal of the Ministry of Environment, Forests and Climate Change Government of India.

1. Proposal No. : FP/TG/RAIL/50143/2020
2. Proposal Name : DCL Railway siding 2
3. Category of the Proposal : Railway
4. Date of Submission : 28/09/2020
5. Name of the Applicant with Contact Details
  - Name : SONTI
  - Mobile No. : 9490671896
  - State : Telangana
  - District : Hyderabad
  - Pincode : 500082
6. Area Applied (ha.) : 8.07

The proposal will be examined by the Nodal Officer, Forest (Conservation) Act, 1980 to assess its completeness.

(System Administrator)

W

840138

అండ్రియోస్ ప్రభుత్వం

భూమి యాజమాన్యపు హక్కు పత్రము

సబ్ డివి.

1316

X

సబ్ డివిజన్  
(హిందూ రిజిస్ట్రేషన్  
అధికారం, మద్రాసు)

1. సబ్ డివిజన్ పేరు, పండ్ల/కడపలు : దక్కన్ సిమెంట్స్ అసోసియేషన్  
నిర్మాణ

2. సబ్ డివిజన్ కుంబ/సబ్ డివిజన్ పేరు లేదా  
మొదటి పేరు పేరు : పొడి పట్టణం

3. భూమి రుస్తు డివిజన్ పేరు

4. రిజిస్ట్రేషన్ నంబరు

5. రిజిస్ట్రేషన్ తేదీ

6. తల్లి

7. తండ్రి పేరు లేదా

: బార కరాంజ

: వంగూరు మండలము

: మహాబూజ్ నగర్

: మహారాజ్ నగర్

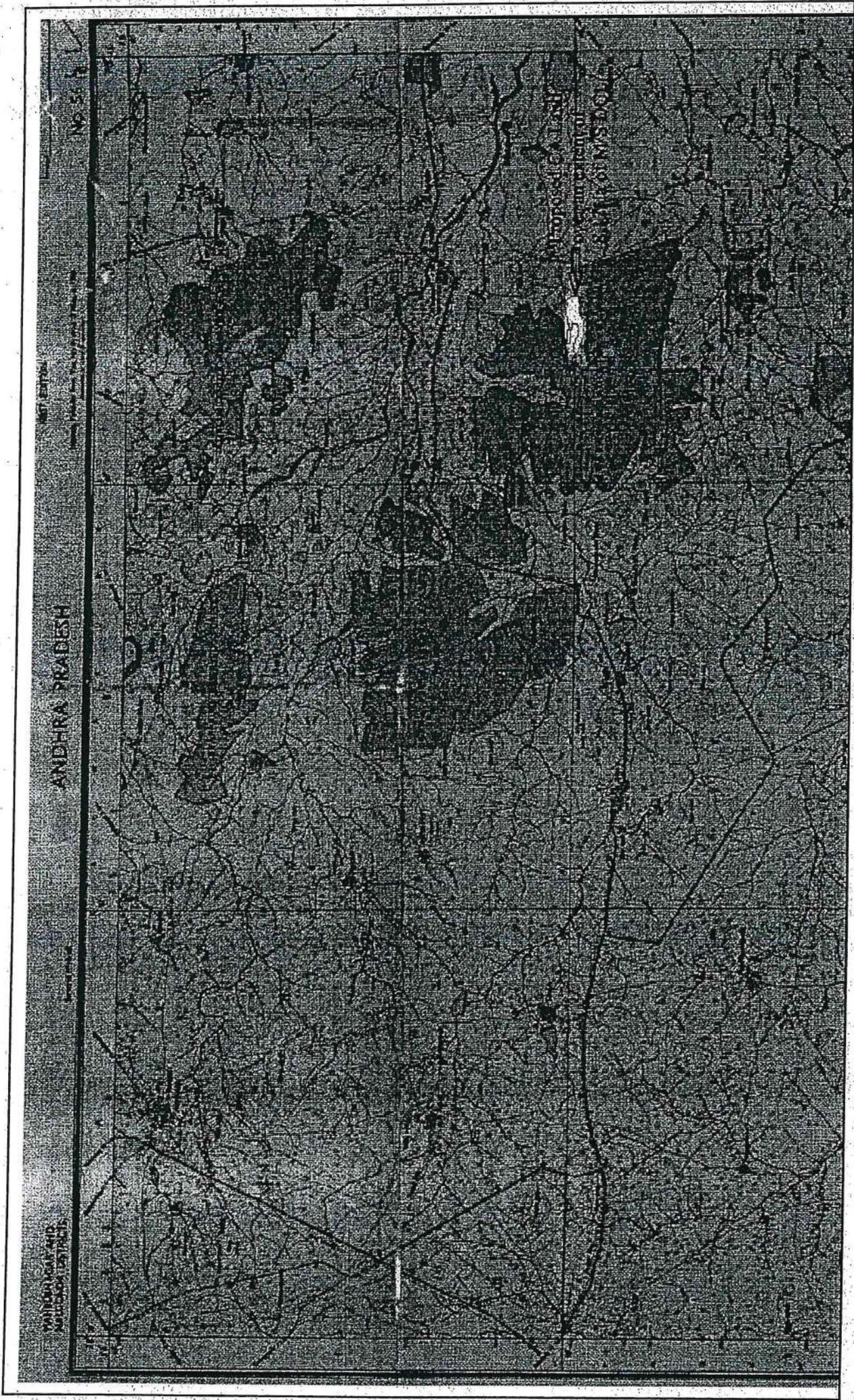
సబ్ డివిజన్  
సబ్ డివిజన్  
సబ్ డివిజన్

సబ్ డివిజన్  
సబ్ డివిజన్

సబ్ డివిజన్  
సబ్ డివిజన్  
సబ్ డివిజన్

Regional Director  
MAHARAJGARH.







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Application for prior approval u/s 2 of the Forest (conservation) Act, 1980

for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section,

Huzurnagar range, Suryapet Division, Telangana State.

**UNDERTAKING FOR**  
**ROFR CERTIFICATE**

Deccan Cements Limited (DCL) hereby undertakes to obtain and submit the certificate from the District Collector, Suryapet District Under Recognition of Forest Rights Act, 2006, as per MOEF&CC guidelines, for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section, Huzurnagar range, Suryapet Division, Telangana State.

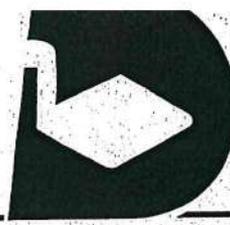
For Deccan Cements Limited,

(S.VENKATESWARLU)

Director (W)



REGD. OFFICE : 6-3-666/B, "Deccan Chambers", Somajiguda, Hyderabad - 500 082.  
Phone : +91 (40) 23310168, 23310552, 23310561, 23310599 Fax : +91 40 23318366



Application for prior approval u/s 2 of the Forest (conservation) Act, 1980

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for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section,

Huzurnagar range, Suryapet Division, Telangana State.

## UNDERTAKING FOR COST BENEFIT ANALYSIS

Deccan Cements Limited (DCL) hereby undertakes to obtain and submit the cost benefit analysis, as per MOEF&CC guidelines, for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section, Huzurnagar range, Suryapet Division, Telangana State.

For Deccan Cements Limited,

(S.VENKATESWARLU)

Director (W)



REGD. OFFICE : 6-3-666/B, "Deccan Chambers", Somajiguda, Hyderabad - 500 082.  
Phone : +91 (40) 23310168, 23310552, 23310561, 23310599 Fax : +91 40 23318366



Application for prior approval u/s 2 of the Forest (conservation) Act, 1980

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for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section,

Huzurnagar range, Suryapet Division, Telangana State.

**UNDERTAKING FOR**  
**COMPENSATORY AFFORESTATION (CA) CHARGES**

Deccan Cements Limited (DCL) hereby agrees for payment of applicable Compensatory Afforestation (CA) Charges in respect application for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section, Huzurnagar range, Suryapet Division, Telangana State.

For Deccan Cements Limited,

(S.VENKATESWARLU)

Director (W)



REGD. OFFICE : 6-3-666/B, "Deccan Chambers", Somajiguda, Hyderabad - 500 082.  
Phone : +91 (40) 23310168, 23310552, 23310561, 23310599 Fax : +91 40 23318366



Application for prior approval u/s 2 of the Forest (conservation) Act, 1980

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for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section,

Huzurnagar range, Suryapet Division, Telangana State.

**UNDERTAKING FOR**  
**PAYMENT OF NET PRESENT VALUE (NPV)**

Deccan Cements Limited (DCL) hereby agrees for payment of applicable Net Present Value (NPV) in respect application for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section, Huzurnagar range, Suryapet Division, Telangana State.

For Deccan Cements Limited,

(S.VENKATESWARLU)

Director (W)



REGD. OFFICE : 6-3-666/B, "Deccan Chambers", Somajiguda, Hyderabad - 500 082.  
Phone : +91 (40) 23310168, 23310552, 23310561, 23310599 Fax : +91 40 23318366



Application for prior approval u/s 2 of the Forest (conservation) Act, 1980

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for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section,

Huzurnagar range, Suryapet Division, Telangana State.

**UNDERTAKING FOR**  
**PAYMENT OF ADDITIONAL NET PRESENT VALUE (NPV)**

Deccan Cements Limited (DCL) hereby agrees for payment of applicable Additional Net Present Value (NPV) in respect of application for diversion of 8.07 Ha of Forest Land for setting up of railway track and associated activities, in Comp. No. 27 of Saidulnama reserve forest, Janpahad Section, Huzurnagar range, Suryapet Division, Telangana State.

For Deccan Cements Limited,

(S.VENKATESWARLU)

Director (W)



REGD. OFFICE : 6-3-666/B, "Deccan Chambers", Somajiguda, Hyderabad - 500 082.  
Phone : +91 (40) 23310168, 23310552, 23310561, 23310599 Fax : +91 40 23318366



Sweeping machine



Dust suppression by Water sprinkling

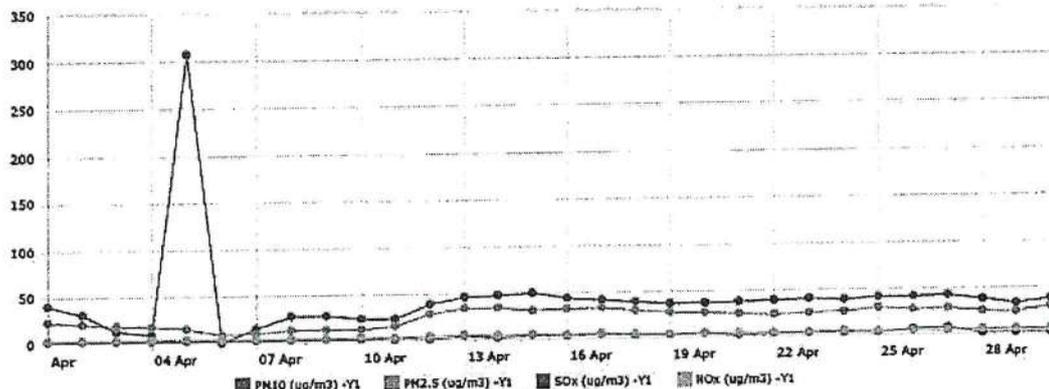
69



Historical Data

LOGO

Plant Name : Deccan Cements Ltd  
 Plant Address : Bhavaspuram, Ravipahad (V), Palakkeedu mandal (TELANGANA)  
 Station Name : DOWNSTREAM  
 From Date : 01-04-2020 00:00:00  
 To Date : 30-04-2020 14:38:00  
 Interval : Daily  
 Function : Average



Legends : < - Average with less data, C - Calibration mode, M - Maintenance mode, S - Data under scrutiny,  
 B - Bad data, H - High limit crossed, L - Low permissible limit crossed

Parameter	PM10	PM2.5	SOx	NOx		
Unit	ug/m3	ug/m3	ug/m3	ug/m3		
Limit	0.0 - 100.0	0.0 - 60.0	0.00 - 80.00	0.00 - 80.00		
01-04-2020 00:00:00	40.9	H	23.3	2.03	4.08	
02-04-2020 00:00:00	32.1		20.8	2.03	4.03	
03-04-2020 00:00:00	13.0		18.7	2.03	3.99	
04-04-2020 00:00:00	9.4	HS	17.3	2.04	4.02	
05-04-2020 00:00:00	307.7	<SH	14.7	2.07	4.09	
06-04-2020 00:00:00	0.0		8.1	2.03	4.03	
07-04-2020 00:00:00	13.4		9.9	2.04	4.05	
08-04-2020 00:00:00	28.3	B	13.3	B	4.06	
09-04-2020 00:00:00	18.2		13.1	2.05	4.05	
10-04-2020 00:00:00	24.8	BS	11.8	B	4.46	BH
11-04-2020 00:00:00	25.0		16.0	1.55	3.05	
12-04-2020 00:00:00	39.6		29.0	1.74	4.12	B
13-04-2020 00:00:00	46.5		35.3	4.77	5.96	BH
14-04-2020 00:00:00	47.7		35.3	2.66	4.98	
15-04-2020 00:00:00	50.5		31.3	4.41	5.52	BH
16-04-2020 00:00:00	44.8		33.3	3.44	4.49	
17-04-2020 00:00:00	42.3		34.1	4.93	5.57	BH
18-04-2020 00:00:00	40.4		31.1	3.48	5.25	BH
19-04-2020 00:00:00	37.7		28.7	3.25	4.07	B
20-04-2020 00:00:00	38.0		27.3	4.31	5.19	BH
21-04-2020 00:00:00	39.1		25.7	2.82	5.17	
22-04-2020 00:00:00	39.6		25.0	3.99	4.52	BH
23-04-2020 00:00:00	41.3		26.4	3.30	5.07	BH
24-04-2020 00:00:00	40.3		26.8	3.69	5.57	BH
25-04-2020 00:00:00	42.3		31.1	3.44	4.90	BH
26-04-2020 00:00:00	43.8		28.2	7.09	4.25	BH
27-04-2020 00:00:00	43.3		29.2	7.86	5.11	BH
28-04-2020 00:00:00	39.0		25.6	1.20	5.54	
29-04-2020 00:00:00	33.9		25.2	0.30	5.99	
30-04-2020 00:00:00	39.2		31.1	0.90	5.31	

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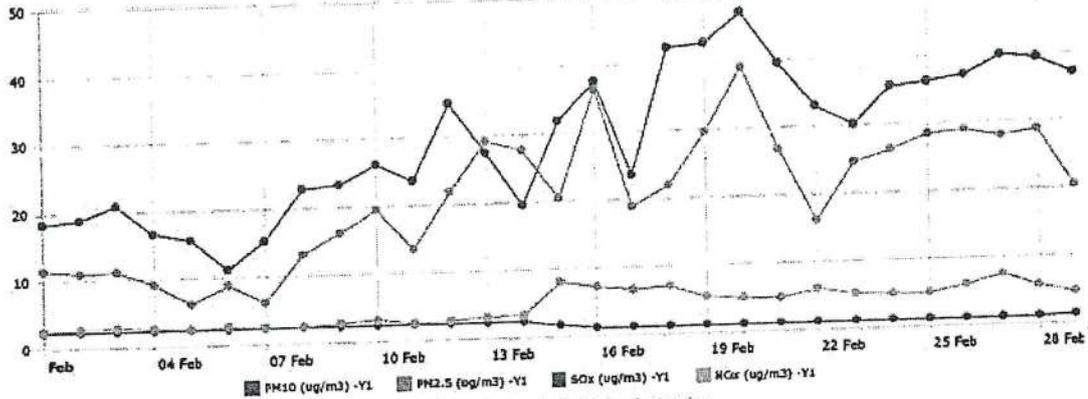
70



Historical Data

LOGO

Plant Name : Deccan Cements Ltd  
 Plant Address : Bhavanipuram, Ravipet (V), Palakkeedu mandal (TELANGANA)  
 Station Name : DOWNSTREAM  
 From Date : 01-02-2020 00:00:00  
 To Date : 19-02-2020 14:38:00  
 Interval : Daily  
 Function : Average



Legends : < - Average with less data, C - Calibration mode, M - Maintenance mode, S - Data under scrutiny,  
 B - Bad data, H - High limit crossed, L - Low permissible limit crossed

Parameter	PM10	PM2.5	SOx	NOx
Unit	ug/m3	ug/m3	ug/m3	ug/m3
Limit	0.0 - 100.0	0.0 - 60.0	0.00 - 30.00	0.00 - 80.00
01-02-2020 00:00:00	18.4	11.6	2.30	2.59
02-02-2020 00:00:00	19.0	11.0	2.31	2.67
03-02-2020 00:00:00	20.9	11.3	2.32	2.78
04-02-2020 00:00:00	16.8	9.7	2.34	2.69
05-02-2020 00:00:00	15.3	6.2	2.38	2.34
06-02-2020 00:00:00	11.1	8.9	2.36	2.75
07-02-2020 00:00:00	15.4	6.2	2.35	2.37
08-02-2020 00:00:00	22.9	13.3	2.33	2.36
09-02-2020 00:00:00	23.3	16.2	2.35	2.90
10-02-2020 00:00:00	26.2	19.5	2.37	3.13
11-02-2020 00:00:00	23.7	15.6	2.37	2.50
12-02-2020 00:00:00	34.9	21.8	2.35	2.81
13-02-2020 00:00:00	27.6	29.2	2.35	3.17
14-02-2020 00:00:00	19.7	27.7	2.37	3.40
15-02-2020 00:00:00	31.9	20.4	1.73	7.98
16-02-2020 00:00:00	37.6	36.4	1.17	7.27
17-02-2020 00:00:00	23.7	18.9	1.14	6.71
18-02-2020 00:00:00	42.2	21.9	1.18	6.98
19-02-2020 00:00:00	41.8	29.7	1.14	5.39
20-02-2020 00:00:00	47.1	39.1	1.15	5.69
21-02-2020 00:00:00	39.6	26.3	1.14	4.86
22-02-2020 00:00:00	33.1	16.2	1.15	6.05
23-02-2020 00:00:00	30.2	14.7	1.15	5.13
24-02-2020 00:00:00	35.7	26.4	1.16	5.06
25-02-2020 00:00:00	36.3	28.5	1.18	5.03
26-02-2020 00:00:00	37.0	29.1	1.18	6.03
27-02-2020 00:00:00	40.0	28.1	1.22	7.59
28-02-2020 00:00:00	39.5	28.9	1.30	5.63
19-02-2020 00:00:00	37.0	20.5	1.28	4.65

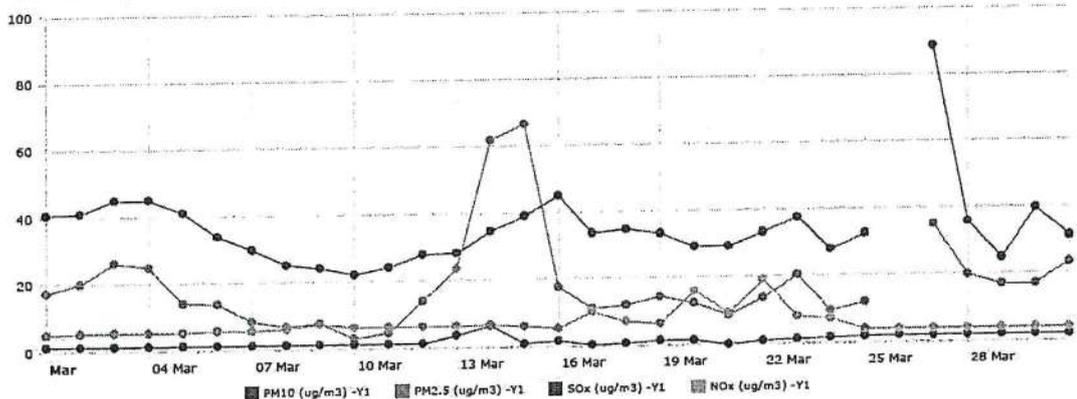


Historical Data

LOGO

71

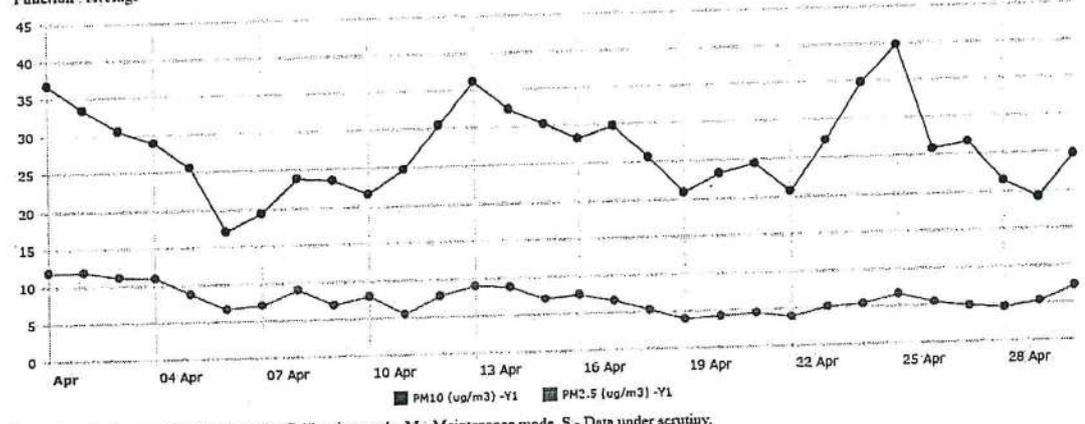
Plant Name : Deccan Cements Ltd  
 Plant Address : Bhavanipuram, Rnvipahad (V), Palakeedu mandal (TELANGANA)  
 Station Name : DOWNSTREAM  
 From Date : 01-03-2020 00:00:00  
 To Date : 31-03-2020 14:38:00  
 Interval : Daily  
 Function : Average



Legends : < - Average with less data, C - Calibration mode, M - Maintenance mode, S - Data under scrutiny,  
 B - Bad data, H - High limit crossed, L - Low permissible limit crossed

Parameter	PM10	PM2.5	SOx	NOx
Unit	ug/m3	ug/m3	ug/m3	ug/m3
Limit	0.0 - 100.0	0.0 - 60.0	0.00 - 80.00	0.00 - 80.00
01-03-2020 00:00:00	40.6	17.4	1.22	5.04
02-03-2020 00:00:00	40.8	20.3	1.23	5.37
03-03-2020 00:00:00	44.8	26.1	1.24	5.39
04-03-2020 00:00:00	44.9	24.8	1.18	5.47
05-03-2020 00:00:00	40.9	14.2	1.23	5.30
06-03-2020 00:00:00	34.0	13.7	1.23	5.61
07-03-2020 00:00:00	29.9	8.3	1.24	5.69
08-03-2020 00:00:00	25.2	6.8	1.28	6.03
09-03-2020 00:00:00	24.2	7.8	1.34	7.23
10-03-2020 00:00:00	22.0	2.9	1.29	6.48
11-03-2020 00:00:00	24.1	4.6	1.25	6.24
12-03-2020 00:00:00	27.8	14.0	1.27	6.24
13-03-2020 00:00:00	28.1	23.6	3.55	6.30
14-03-2020 00:00:00	34.7	61.9	6.38	6.79
15-03-2020 00:00:00	39.0	66.3	1.16	6.11
16-03-2020 00:00:00	44.8	17.8	1.71	5.45
17-03-2020 00:00:00	33.5	11.2	0.22	9.94
18-03-2020 00:00:00	34.6	12.2	0.51	6.94
19-03-2020 00:00:00	33.2	14.4	1.37	6.21
20-03-2020 00:00:00	29.3	12.3	1.18	16.24
21-03-2020 00:00:00	29.1	8.6	0.01	9.43
22-03-2020 00:00:00	33.3	13.7	0.92	19.22
23-03-2020 00:00:00	37.6	20.5	1.48	8.18
24-03-2020 00:00:00	27.8	9.8	1.61	7.47
25-03-2020 00:00:00	32.6	12.0	2.03	4.01
26-03-2020 00:00:00	< HB	< HB	2.05	4.08
27-03-2020 00:00:00	B	B	2.06	4.09
28-03-2020 00:00:00	88.6	34.8	2.04	4.05
29-03-2020 00:00:00	35.5	19.8	2.06	4.10
30-03-2020 00:00:00	25.0	17.1	2.03	4.01
31-03-2020 00:00:00	39.7	17.1	2.03	4.01
31-03-2020 00:00:00	31.1	23.5	H	4.03

Plant Name : Deccan Cements Ltd  
 Plant Address : Bhavanipuram, Ravipahad (V), Palakeedu mandal (TELANGANA)  
 Station Name : MIDSTREAM  
 From Date : 01-04-2020 00:00:00  
 To Date : 30-04-2020 13:51:00  
 Interval : Daily  
 Function : Average



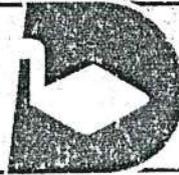
Legends : < - Average with less data, C - Calibration mode, M - Maintenance mode, S - Data under scrutiny.  
 B - Bad data, H - High limit crossed, L - Low permissible limit crossed

Parameter	PM10 ug/m3	PM2.5 ug/m3
Unit	ug/m3	ug/m3
Limit	0.0 - 100.0	0.0 - 60.0
01-04-2020 00:00:00	36.8	11.9
02-04-2020 00:00:00	33.5	11.9
03-04-2020 00:00:00	30.7	11.1
04-04-2020 00:00:00	29.0	11.0
05-04-2020 00:00:00	25.6	8.8
06-04-2020 00:00:00	17.0	6.7
07-04-2020 00:00:00	19.4	7.1
08-04-2020 00:00:00	23.8	9.1
09-04-2020 00:00:00	23.6	7.0
10-04-2020 00:00:00	21.6	8.0
11-04-2020 00:00:00	24.7	5.4
12-04-2020 00:00:00	30.5	7.9
13-04-2020 00:00:00	36.2	9.1
14-04-2020 00:00:00	32.5	8.8
15-04-2020 00:00:00	30.3	7.1
16-04-2020 00:00:00	28.4	7.6
17-04-2020 00:00:00	29.9	6.6
18-04-2020 00:00:00	25.7	5.3
19-04-2020 00:00:00	20.9	3.9
20-04-2020 00:00:00	23.2	4.3
21-04-2020 00:00:00	24.4	4.5
22-04-2020 00:00:00	20.7	4.0
23-04-2020 00:00:00	27.3	5.2
24-04-2020 00:00:00	34.9	5.4
25-04-2020 00:00:00	39.9	6.6
26-04-2020 00:00:00	25.8	5.5
27-04-2020 00:00:00	26.8	4.9
28-04-2020 00:00:00	21.5	4.6
29-04-2020 00:00:00	19.2	5.3
30-04-2020 00:00:00	24.7	7.3

Annexa - 10

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**DECCAN CEMENTS LIMITED**



WORKS : BHAVANIPURAM,  
JANPAHAD (Post), PIN : 508 218  
PALAKAVEEDU (Mandal),  
SURYAPET Dist. (T.S.)  
Phones : 08683 - 229503, 229504  
08683 - 229505, 229507  
Fax : 08683 - 229502  
E-mail: dclfactory@yahoo.com  
CIN : L26942TG1979PLC002500  
Website: www.deccancements.com

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Ref: DCL:QC:NSR:2020/136  
Date: 03.09.2020.

(waiver)

To  
The Member Secretary,  
TSPCB, Paryawaran Bhavan,  
A-III, Industrial Estate,  
Sanathnagar, Hyderabad-500 018.

Dear Madam,

**Sub:-** Requesting for waive off Environmental Compensation as suggested in the report of the joint comity by the honorable National Green Tribunal, Chennai-Submission certain details - Reg.

**Ref:** Order dated 19.08.2020 of Hon'ble NGT, Southern Zone, Chennai regarding original application No. 33 of 2016 (SZ)

\*\*\*

We submit the following details in view of the above said order.

We bring to your kind notice that M/s. Deccan Cements Limited (DCL) has been operating as integrated Cement Plant at Bhavanipuram, Palkeedu Mandal, Suryapeta Dist., with operating valid licenses and permissions from GOI. We would like to inform your good selves that Deccan Cements consisting of two lines started its commercial production in the year 1982 and enhanced its capacity with Line-2 in the year 2009 with latest technology of Energy Conservation and Pollution Control Equipments.

We would like to convey your good selves that our company is certified with ISO14001 for Environmental Management, has a strong vision on Environment Management in our plant and its surroundings committed for Environment sustainability by developing greenbelt, producing blended cements, Adopting Clean development technology like Installation of Waste Heat Recovery for Cooler and Preheater Exit gasses, and through Energy Management system we up graded various motors, fans and high potential energy conservation equipments.

In this connection we would like to convey your good selves that "As per the revised standards as per the Act 1986 by MoEF&CC for Particulate Matter, SO<sub>2</sub> & NO<sub>x</sub> vide GSR 612(E) dated 25.8.2014 and amendments vide GSR 496(E) dated 9.5.2016" our Plant is fulfilled the requirements to meet the new emission norms and complied all the new emission norms within the stipulated time. The following are the details of works carried out by our industry to meet the new emission standards.



REGD. OFFICE : 6-3-666/B, Deccan Chambers, Somajiguda, Hyderabad - 500 052.  
Phone : +91 (40) 23310163, 23310552, 23310551, 23310553 Fax : +91 40 23318369

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Pollution Control equipment up gradation status

Deccan Cements Limited Line -1				
S. No	Equipment	Initial technology	Upgraded technology	Remarks
1	Kiln -1 & Raw Mills	GCT followed by ESP	Replacing ESP with Pulse Jet Bag filter	To meet the latest emission norms less than 30 mg/Nm <sup>3</sup>
2	Clinker Cooler	ESP	One additional Chamber is added to the existing ESP with High efficiency Three phase transformers	To meet the latest emission norms less than 30 mg/Nm <sup>3</sup>
3	Coal Mill	Bag Filter	Bag filter internals modified to meet required standards	To meet the latest emission norms less than 30 mg/Nm <sup>3</sup>
4	Cement Mill	Bag Filter	Existing control is sufficient to meet the present requirements.	To meet the latest emission norms less than 30 mg/Nm <sup>3</sup>
Deccan Cements Limited Line -2				
5	Kiln -2 & Raw Mills	RABH	Total RABH bags are replaced by Membrane Bag to meet requirement	To meet the latest emission norms less than 30 mg/Nm <sup>3</sup>
6	Cooler	ESP	Upgraded with three phase Transformers	To meet the latest emission norms less than 30 mg/Nm <sup>3</sup>
7	Coal Mill	Bag Filter	Is upgraded with high density filter media	To meet the latest emission norms less than 30 mg/Nm <sup>3</sup>
8	Cement Mill Slag VRM	Bag filter	The product bag filter & venting bag filter was up graded with high density filter bags	To meet the latest emission norms less than 30 mg/Nm <sup>3</sup>
9	Cement Mill - 3	Bag filter	The product bag filter & venting bag filter is up graded with high density filter bags	To meet the latest emission norms less than 30 mg/Nm <sup>3</sup>

In continuation to the above we have also given our real time emission data of connected equipments to CPCB/SPCB online WEB Portal as per the latest guide lines referred as 'June'2018 OCEMS guidelines'.

We are here with giving below the various activities carried by our Company for Environmental sustainability, clean development technology and under corporate social responsibility.

- Our company has developed target of 18.50 Ha (as per EC conditions) green belt development inside the boundary and taken massive green belt development in the surrounding villages under Haritha Haram Programme by Telangana State. Photo Copies of the same is enclosed for your reference
- Our company has installed low NOX burners like multichannel burners in Line-1 & 2 Kilns for reducing NOx emissions in exhaust gases. Photo Copies of the same is enclosed for your reference
- Our company has installed 10 nos of online stack monitoring equipments and 3 nos of Continues gaseous emission monitoring analyzers for real time monitoring and to take immediate action in the concern process equipments. Photo Copies of the same is enclosed for your reference.
- Our company has installed 3 online AAQM stations at upstream, midstream and downstream to monitoring of ambient air and controlling the fugitive emission. Photo Copies of the same is enclosed for your reference.
- Our company has installed on online emission digital display board at our company main gate for public domain. Photo Copies of the same is enclosed for your reference
- Our company has installed about 65 bag filters to cover all the transfer points, and dust prone areas to minimize the fugitive emissions and collected dust will be recycled by diverting into the concerned process. For controlling the fugitive dust emissions and stack emissions, all the transfer point dust collectors, Manufacturing Process systems along with pollution control equipments are run with PLC logic system and have provided inter-locking system (Any of the dust collector tripped in the process system at the same time all the total connected system will be tripped automatically). Photo Copies of the same is enclosed for your reference
- We have also provided storage sheds for clinker and raw materials with sufficient capacity to minimize the fugitive emissions. Photo Copies of the same is enclosed for your reference
- We are using 90 % of the fuel from indigenous coal which is having low sulphur content and concurrently SO2 emissions are well within the limits i.e below 10 mg/Nm3 as against the target 100 mg//Nm3 as per the CPCB guidelines.
- We are running our Kilns below the design capacity with good combustion efficiency and less excess air resulting NOx emissions are well within the limits i.e 500 to 700 mg/Nm3 as against 800 mg/Nm3 as per the CPCB guidelines.

- We have also constructed 300 KLD Sewage Water Treatment Plant for treating the domestic usage water and the treated water will be used for green belt development purpose. Photo Copies of the same is enclosed for your reference
- We have one mechanized road sweeping machine and 3 nos of manual sweeping machines to maintain good housekeeping inside the plant. Photo Copies of the same is enclosed for your reference
- We are diverting the boiler blow down water for treating and the treated water will be taken into different process applications like for cooling Etc.
- Our company has arranged continuous water sprinkling on haul roads with one dedicated water tanker. Photo Copies of the same is enclosed for your reference
- Producing blending cements by using Fly Ash generated from Power Plants with a Percentage of 33 % which will impact the reduction of the Green House Gas Emissions drastically.
- We have Installed Waste Heat Recovery Power Plant with a capacity of 7.0 MW to our Line-II Kiln with an investment of 53 Crores under clean development technology which will also reduce Green House Gas emissions, Improvement of ESP Performance as some of the fine dust collected in the Waste Heat Recovery. By installing the Waste Heat Recovery, We have also reduced the water consumption of about 200 KLD which used for reducing the temperature in clinker cooler exit gasses. We have also saved Thermal Energy about 200 K.Cal/Kg. Clinker after installation of Waste Heat Recovery.
- Regarding to Energy Management System , Our company has continuously monitoring the Equipments performance and upgrading the technology like providing VFD's for Motors, Automation for the equipments, Replacement of LED lights with existing SFL, Mercury lamps Etc.
- Our company has also layed Railway line and provided facility for cement wagon loading and coal unloading with Wagon tippler arrangement which will minimize the transportation and Energy conservation by avoiding trucks for transporting coal from Singareni Collieries, Vizag Port Etc.
- Our company giving free of cost School facility to local villages children and spending about 50.0 Lakhs yearly under rural development activities.

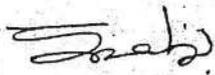
- Developing Rain water storage arrangement at Mine Pits to meet our Plant requirements.
- We have constructed Rain Water Harvesting Pits in plant and colony. Photo Copies of the same is enclosed for your reference
- Using sub grade Mineral at Limestone Mines under Environmental Sustainability activities.

Hence as said above all the efforts are made by us to meet the environmental norms, we request you to consider our efforts for fulfilling the Environmental Norms and waive of the environmental compensation imposed on us vide OA No.33/2016 dated 19.8.2020.

This is for your kind information.

Thanking you Sir,

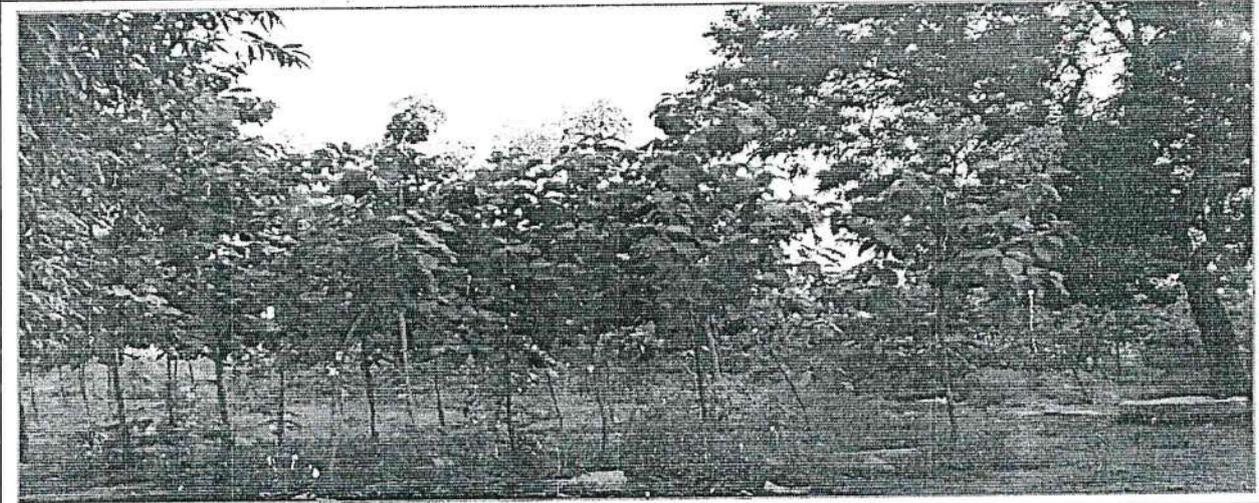
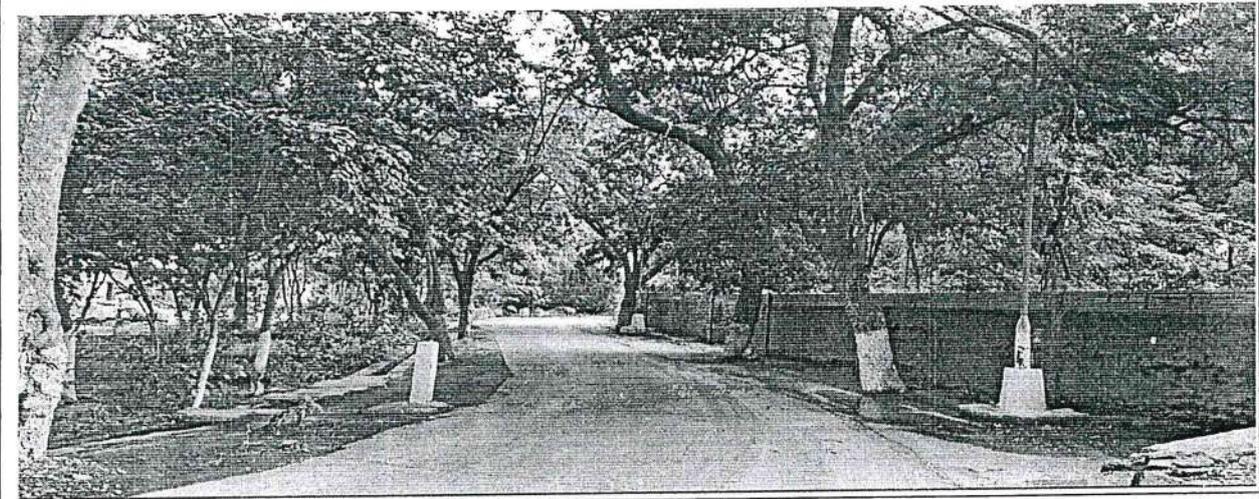
Yours faithfully,  
for DECCAN CEMENTS LIMITED



(N.SRINIVASA RAJU)  
SR.GENERAL MANAGER (WORKS)

Enclosed : As above.

DECCAN CEMENTS LIMITED, BHAVANIPURAM



DECCAN CEMENTS LIMITED, BHAVANIPURAM

NEAR LIME STONE CRUSHER

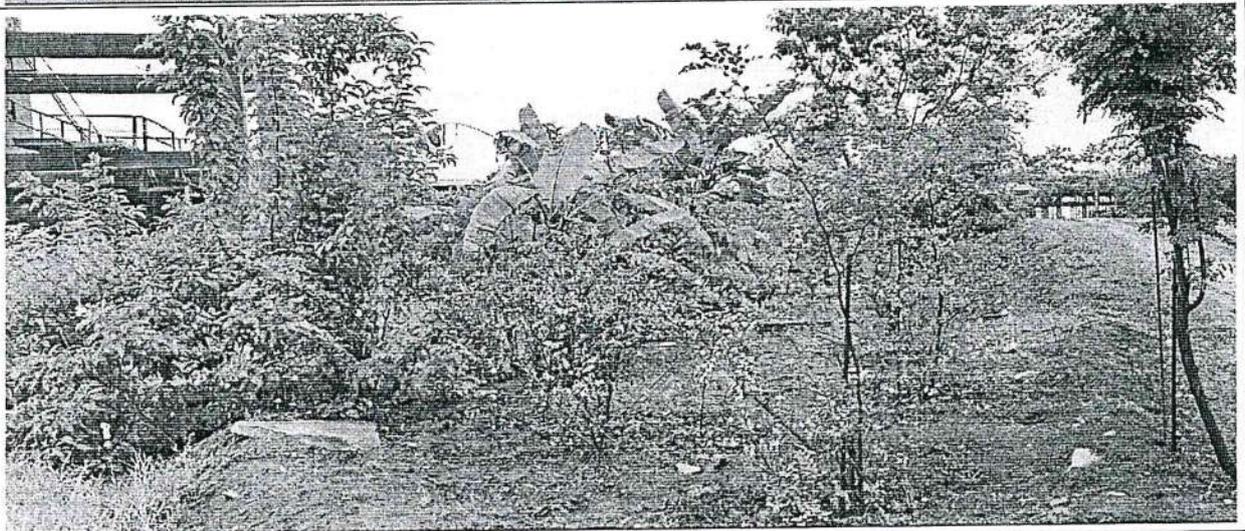
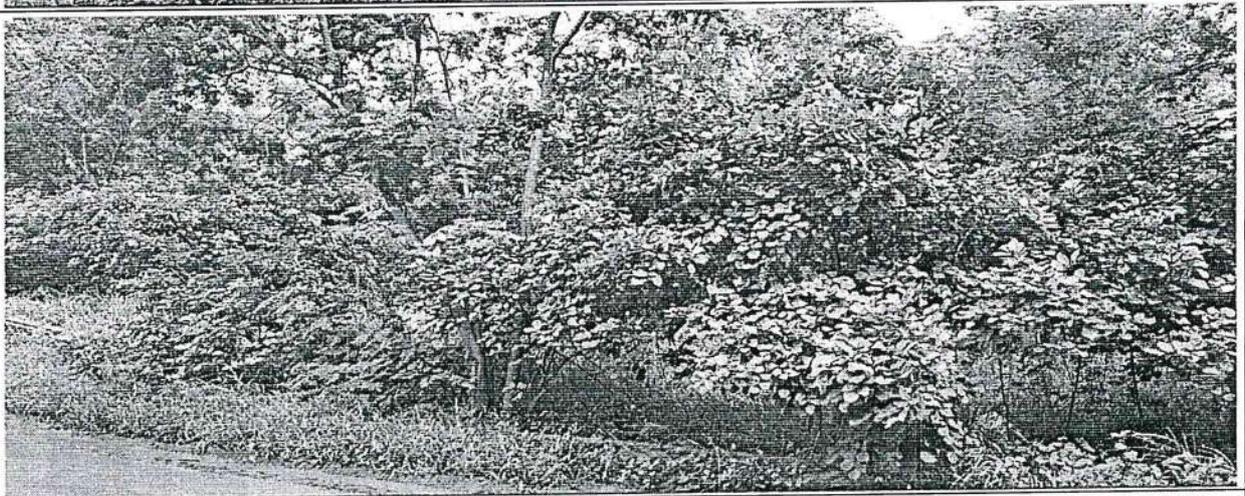
79



DECCAN CEMENTS LIMITED, BHAVANIPURAM

NEAR IRON ORE CRUSHER

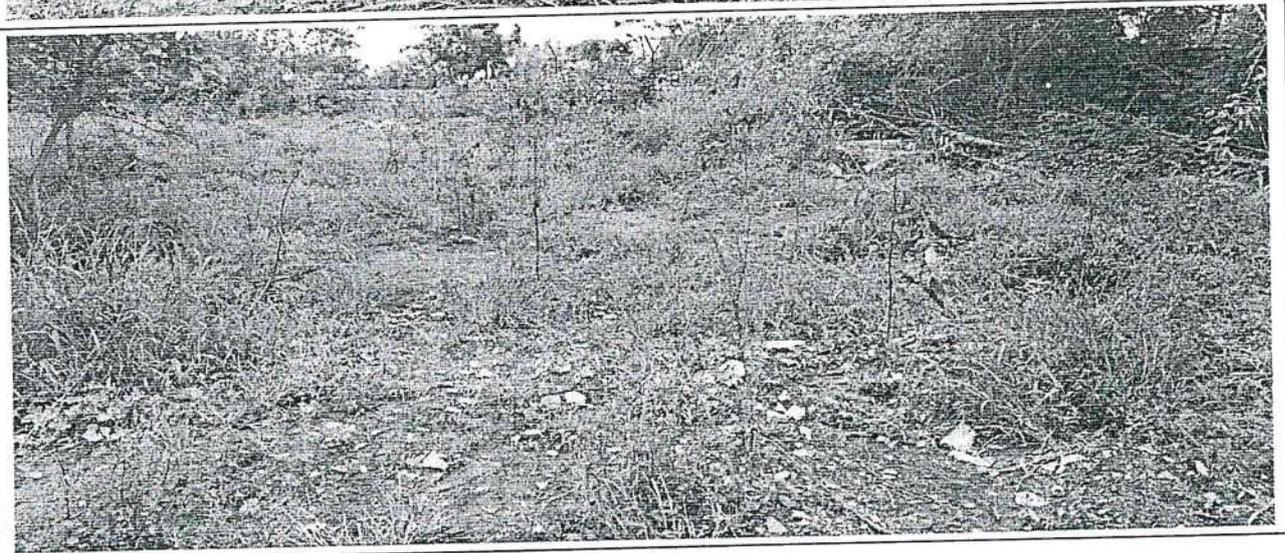
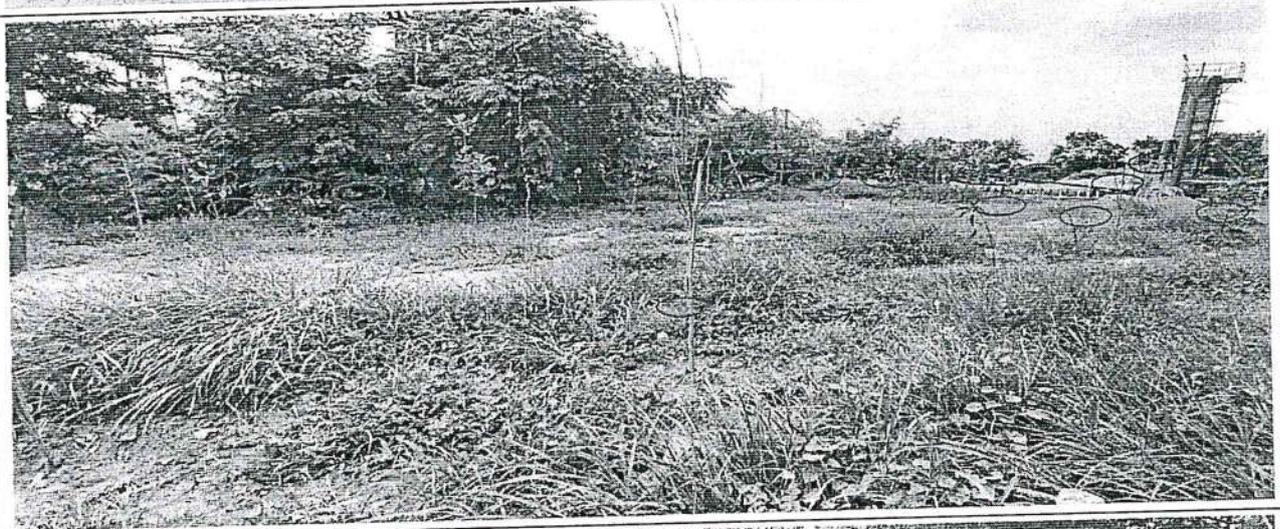
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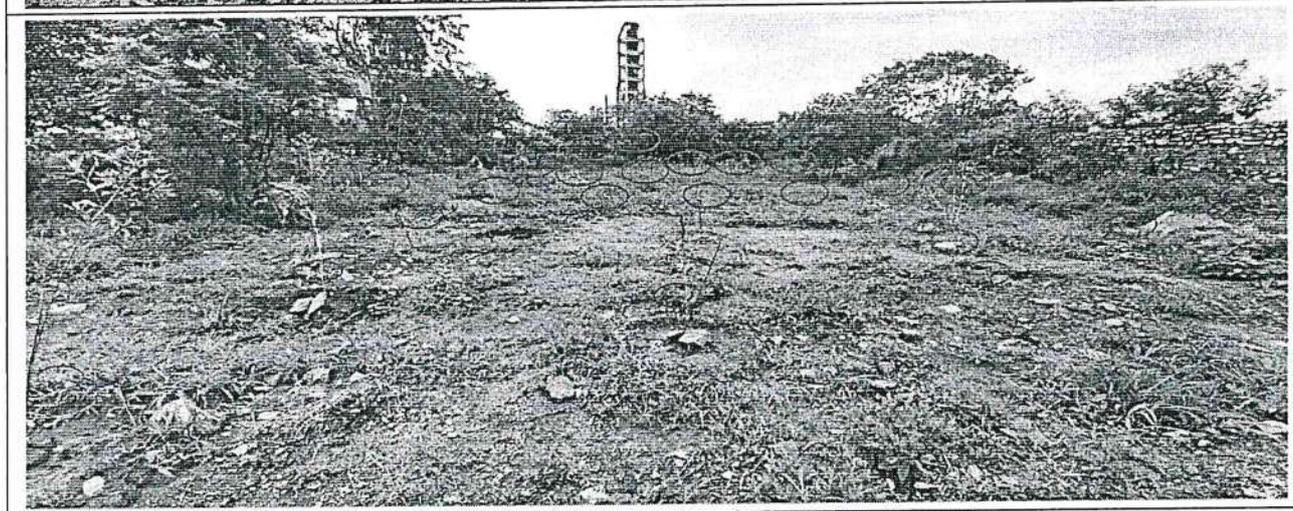
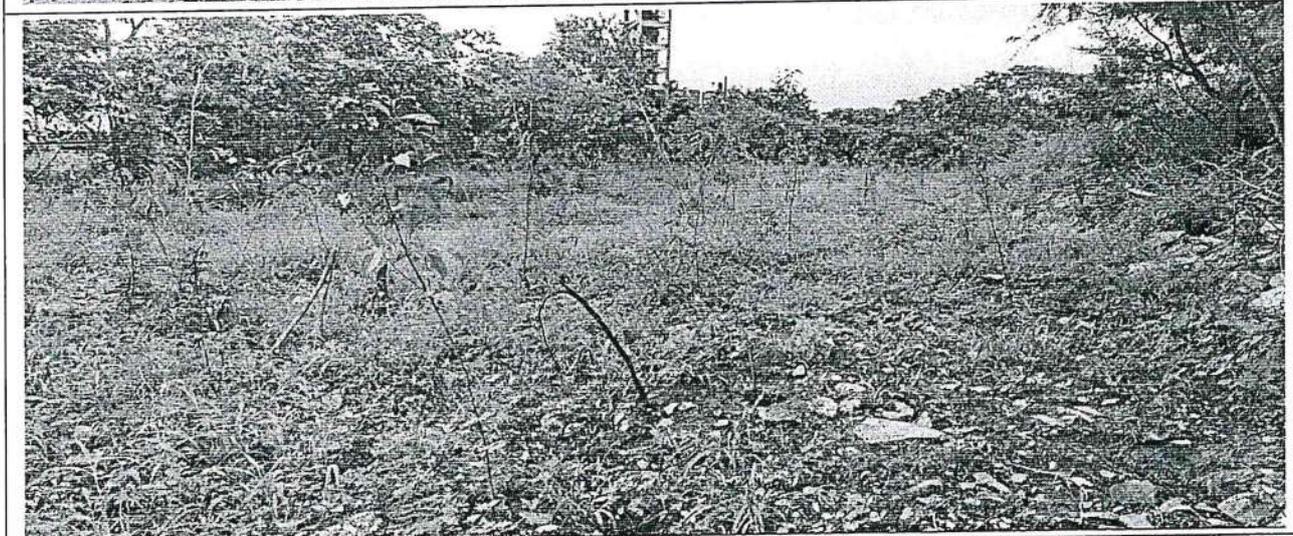
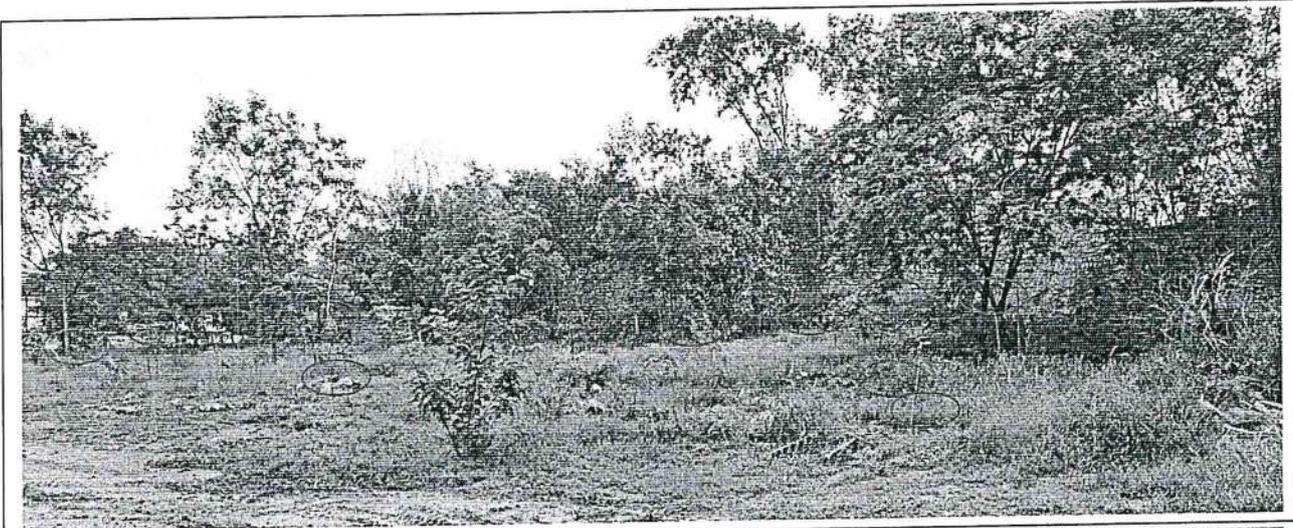


DECCAN CEMENTS LIMITED, BHAVANIPURAM

81

NEAR RECLAIMER BELT

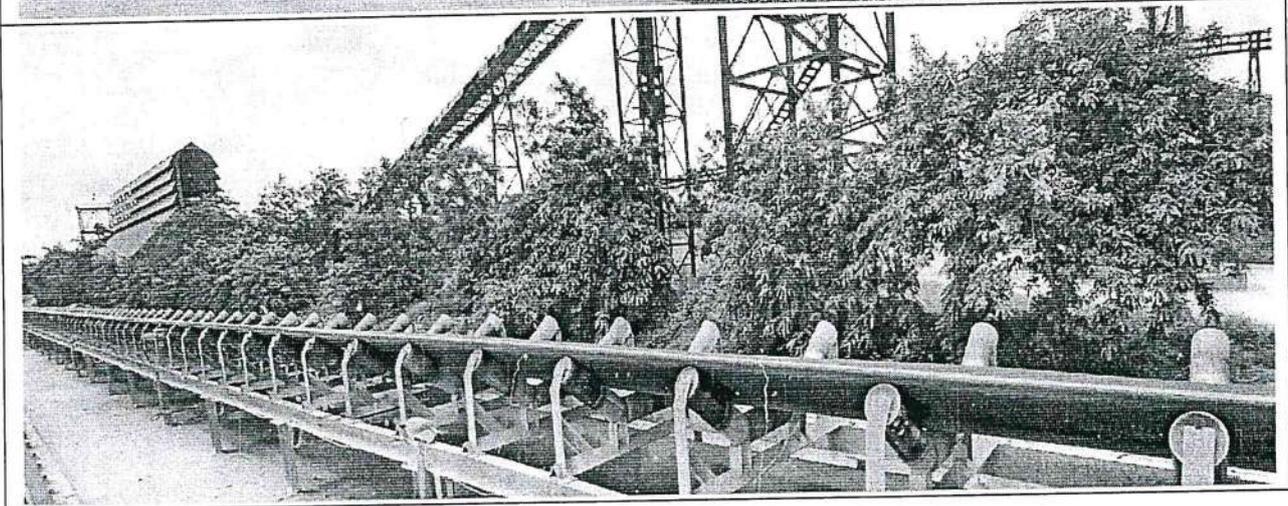
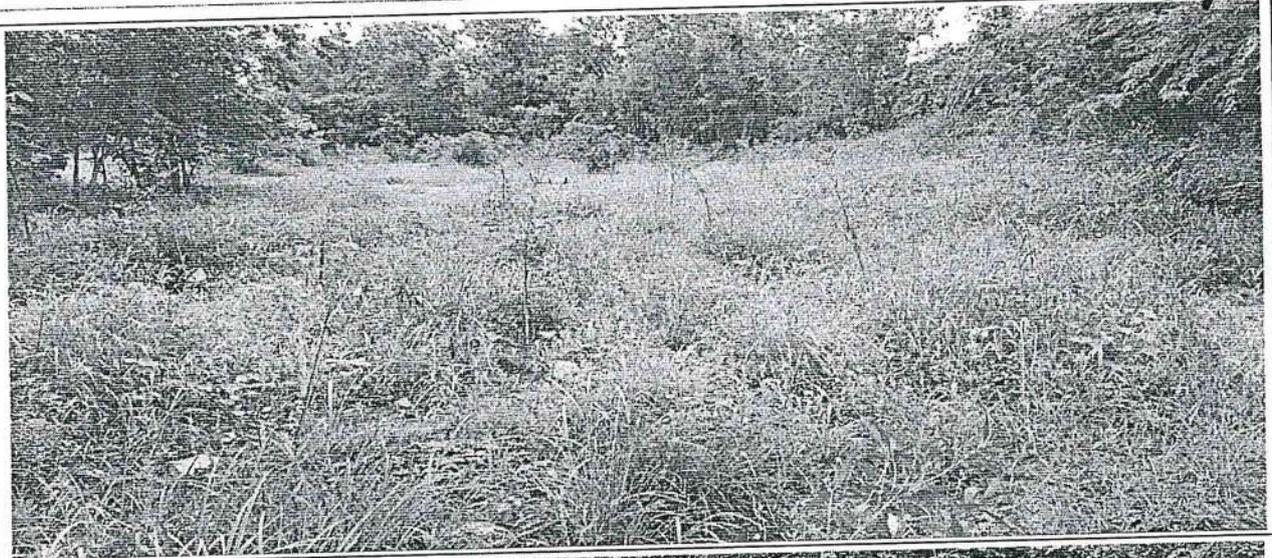




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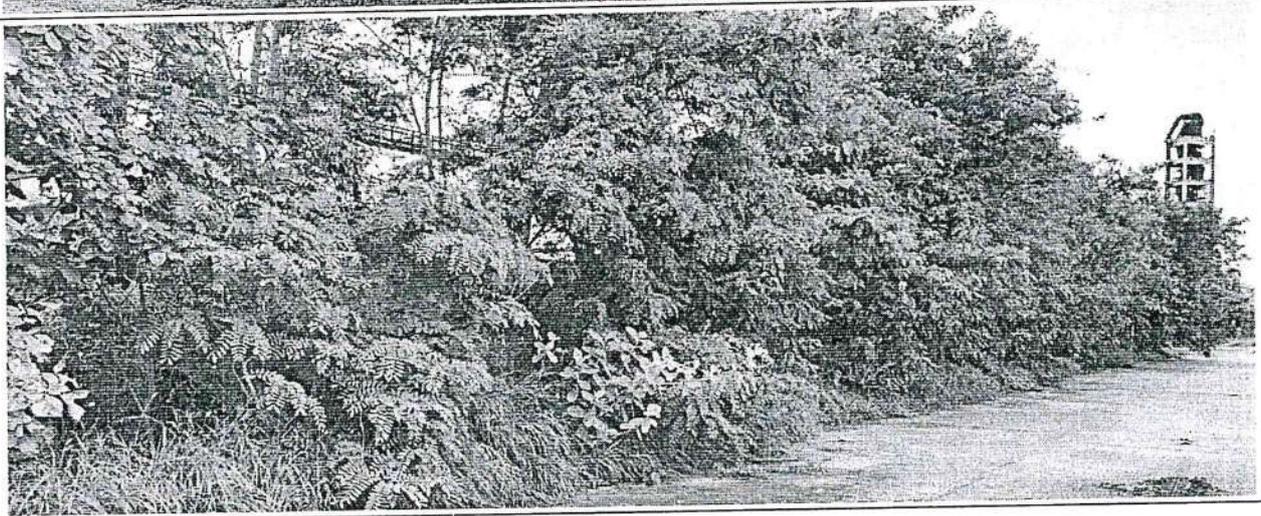
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DECCAN CEMENTS LIMITED, BHAVANIPURAM

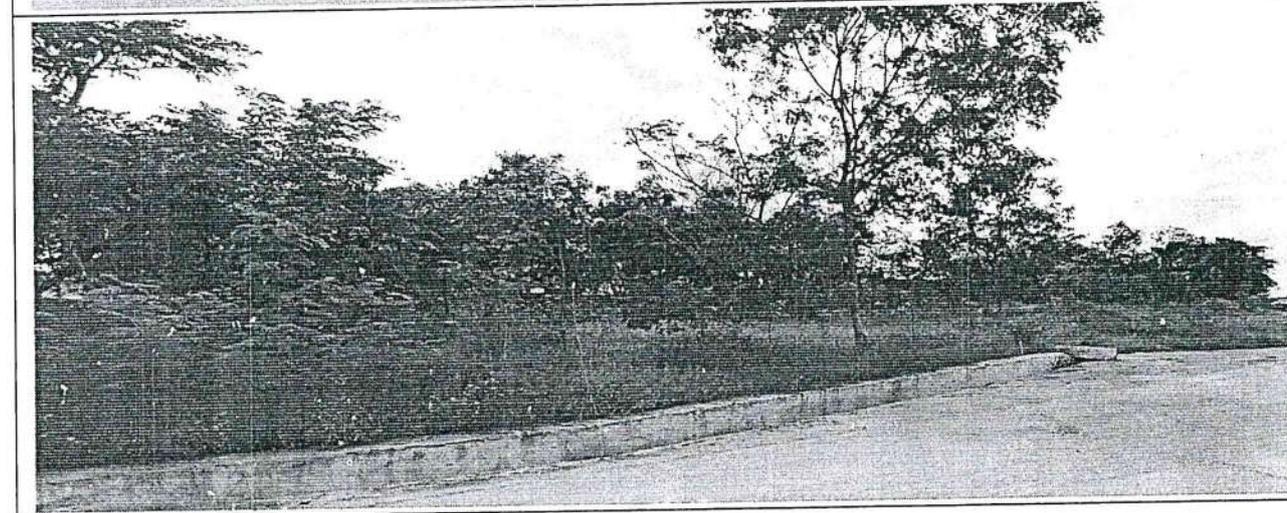
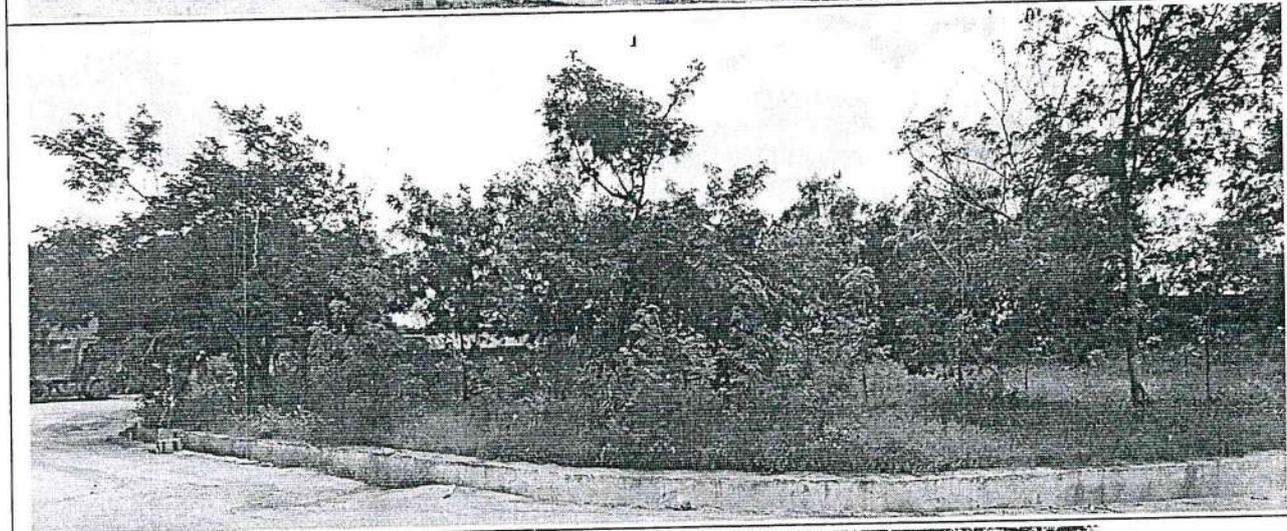
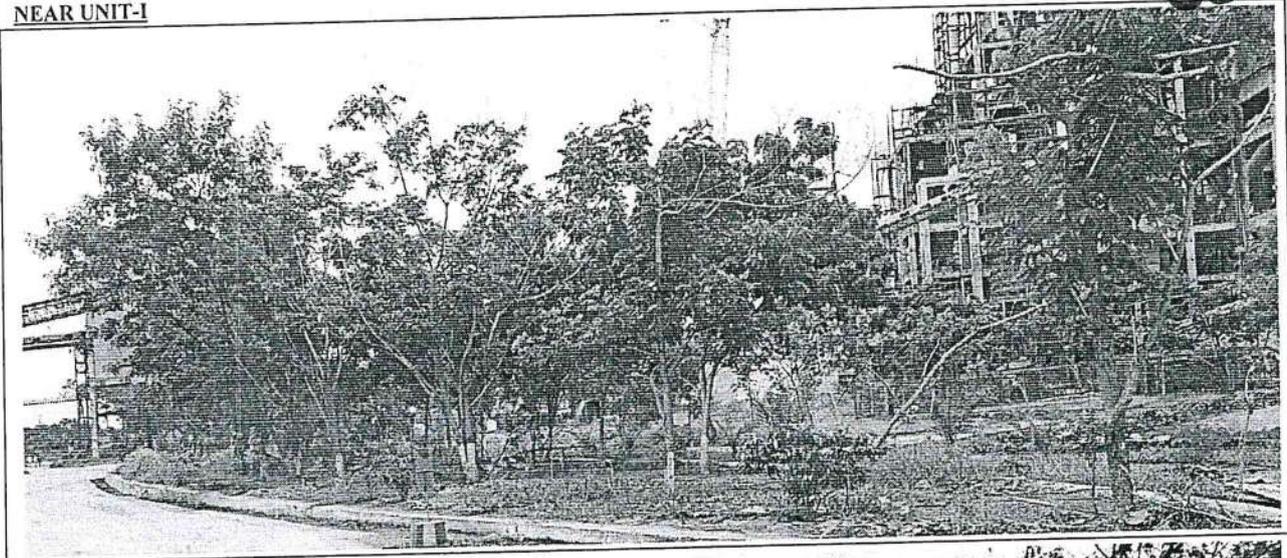
85



DECCAN CEMENTS LIMITED, BHAVANIPURAM

86

NEAR UNIT-1



DECCAN CEMENTS LIMITED, BHAVANIPURAM

87

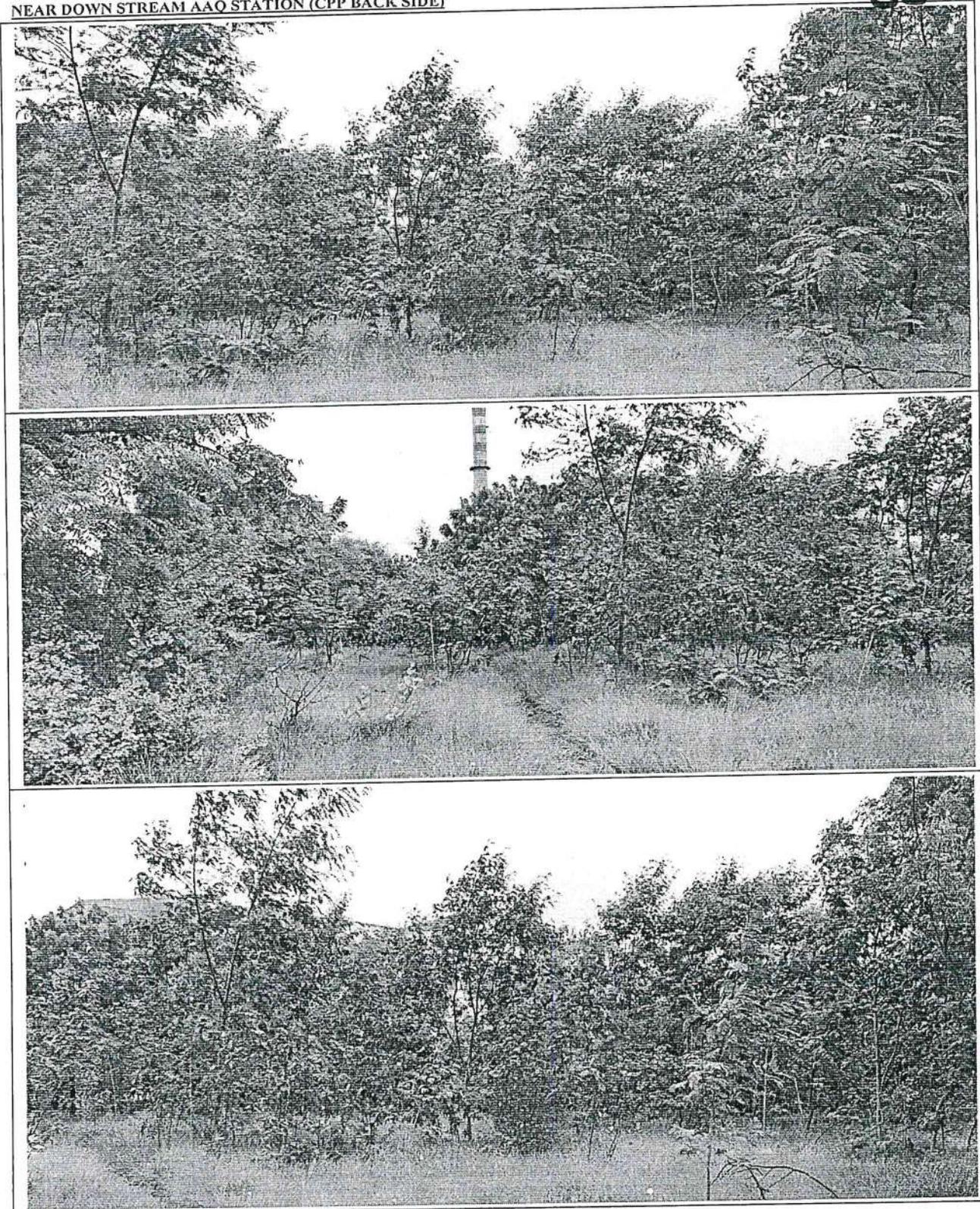
NEAR COAL YARD & CPP BACK SIDE



DECCAN CEMENTS LIMITED, BHAVANIPURAM

88

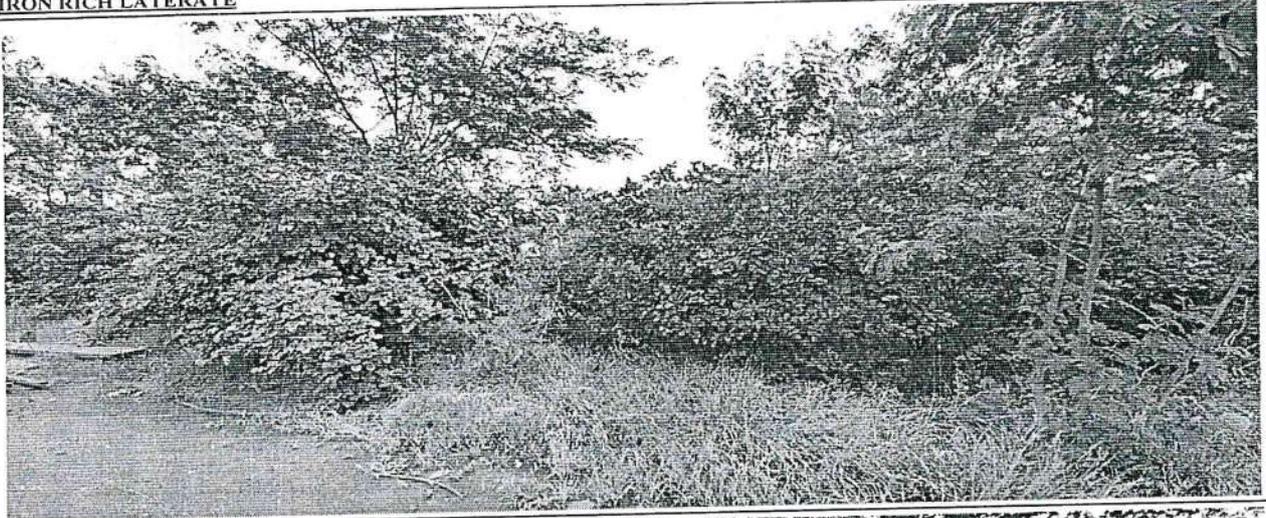
NEAR DOWN STREAM AAQ STATION (CPP BACK SIDE)



DECCAN CEMENTS LIMITED, BHAVANIPURAM

89

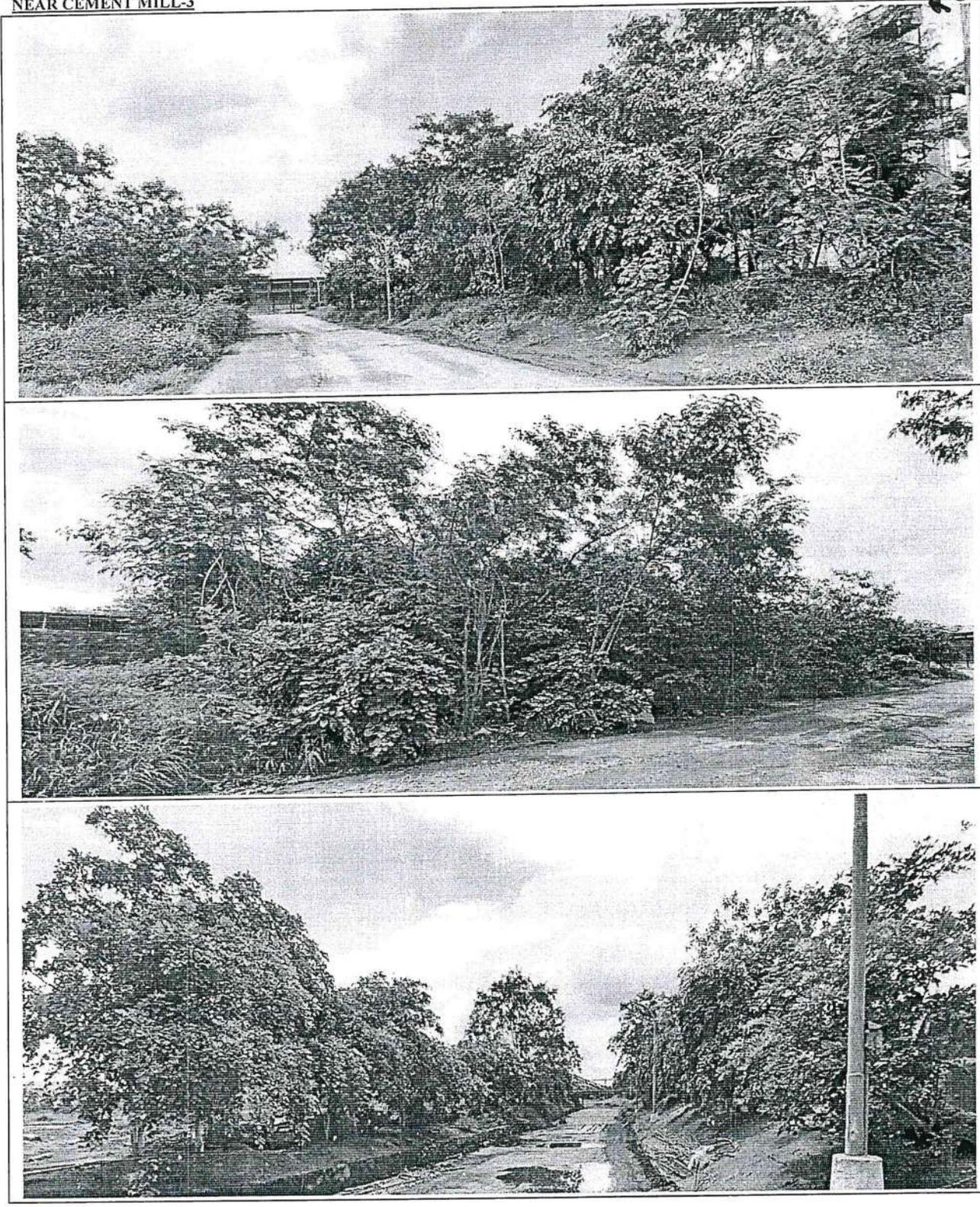
IRON RICH LATERATE



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NEAR CEMENT MILL-3



DECCAN CEMENTS LIMITED, BHAVANIPURAM

91

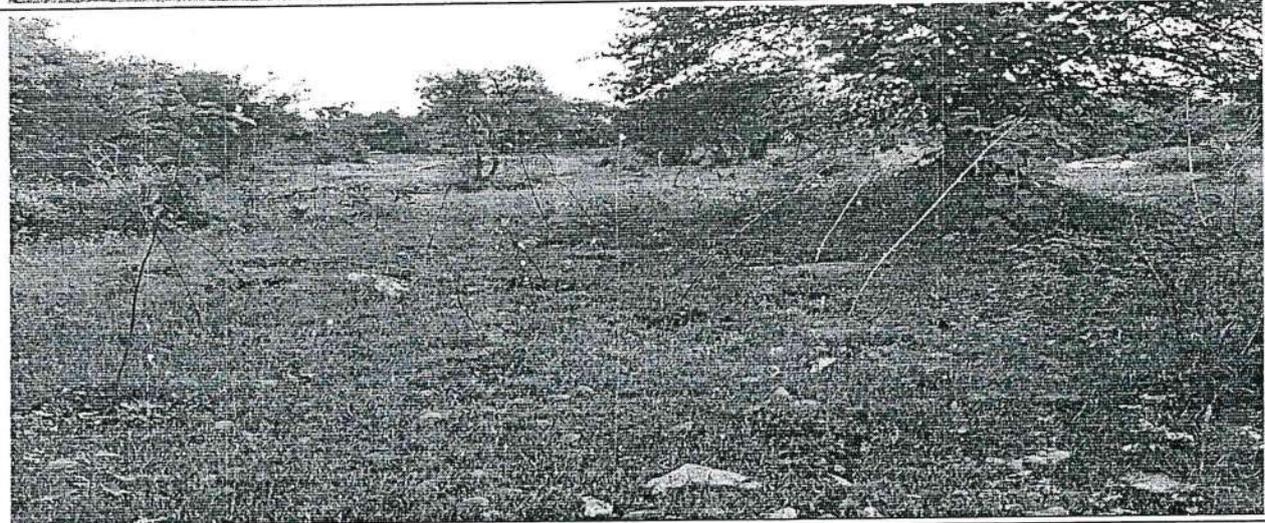
NEAR RAILWAY TRACK



DECCAN CEMENTS LIMITED, BHAVANIPURAM

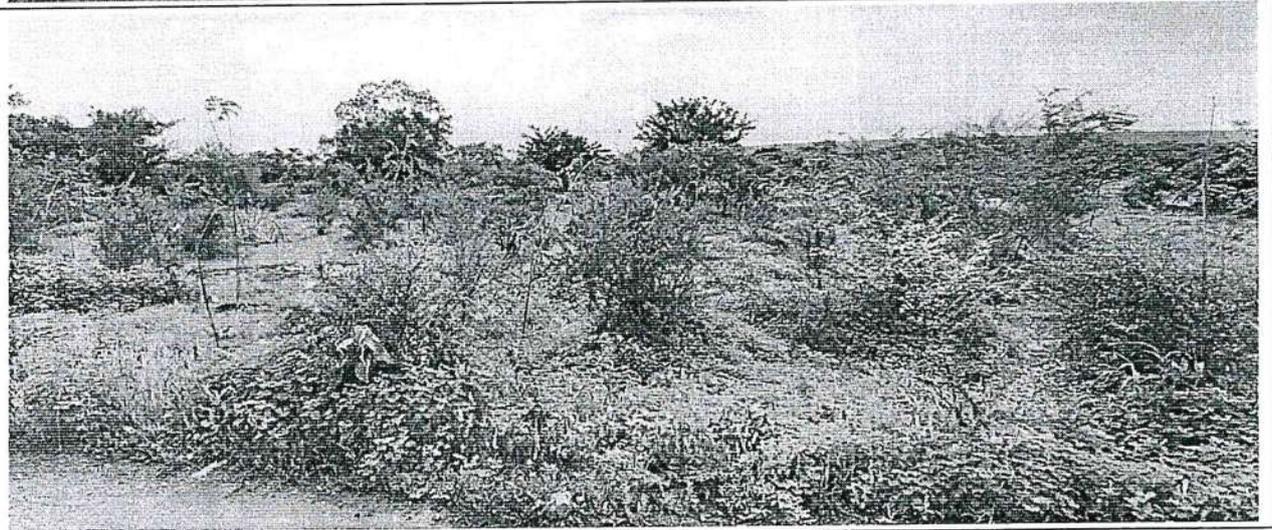
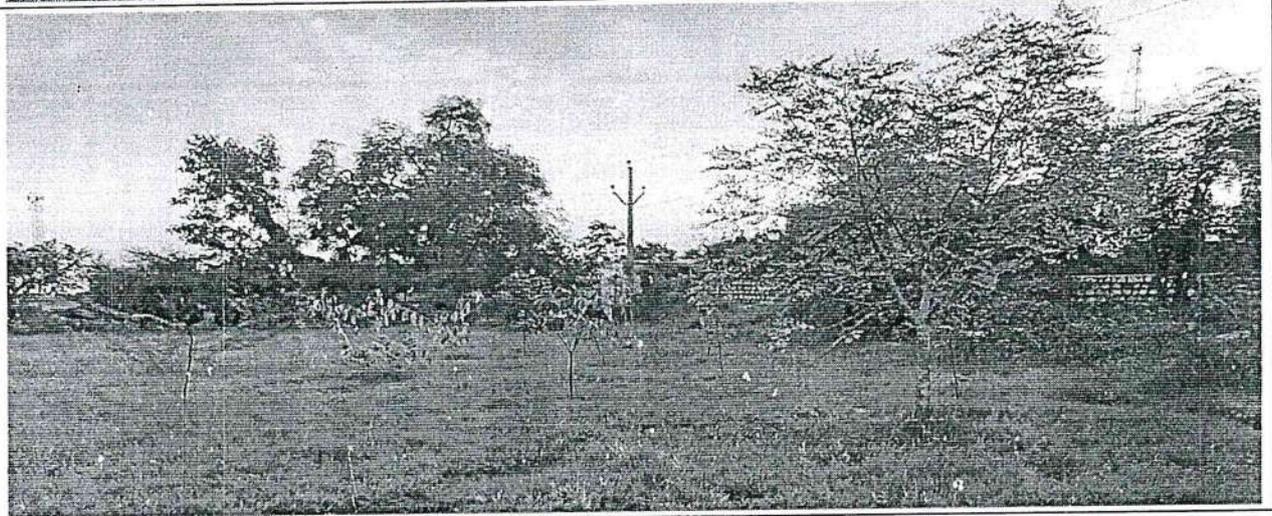
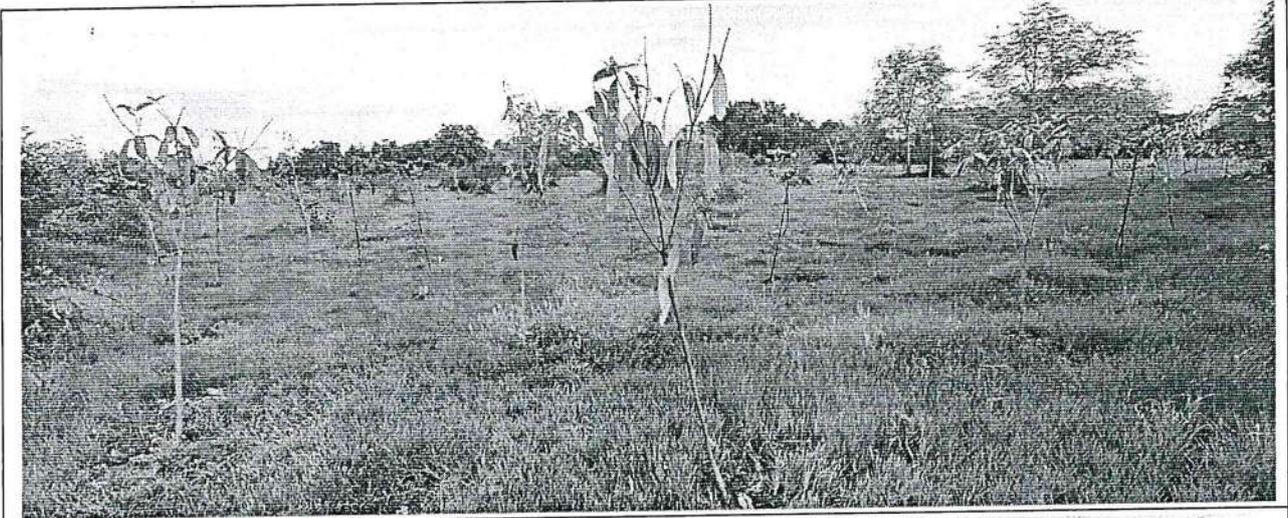
92

NEAR LABOUR COLONY



DECCAN CEMENTS LIMITED, BHAVANIPURAM

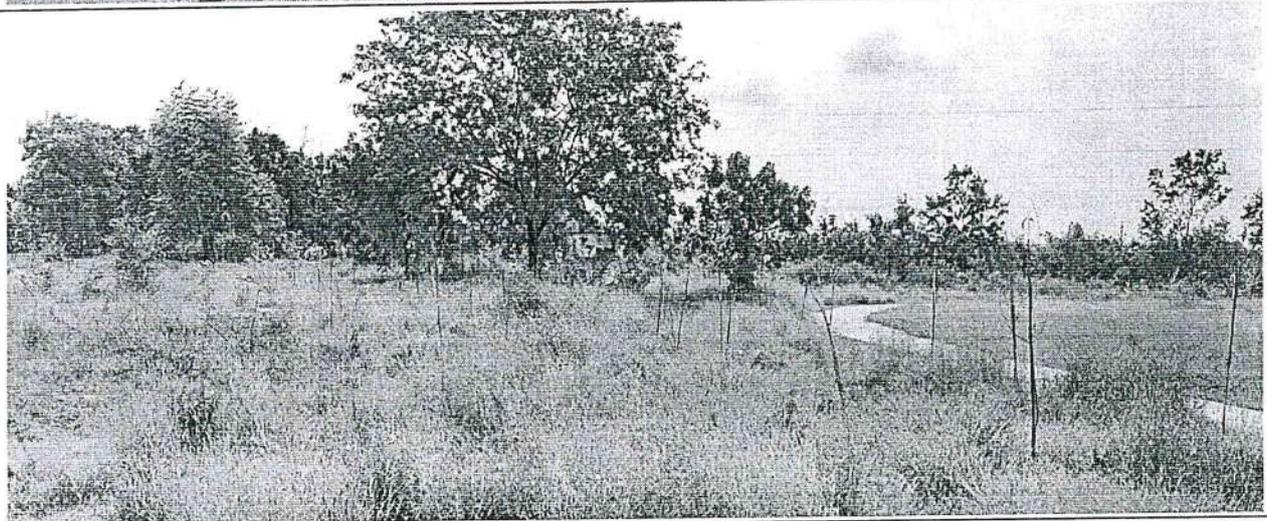
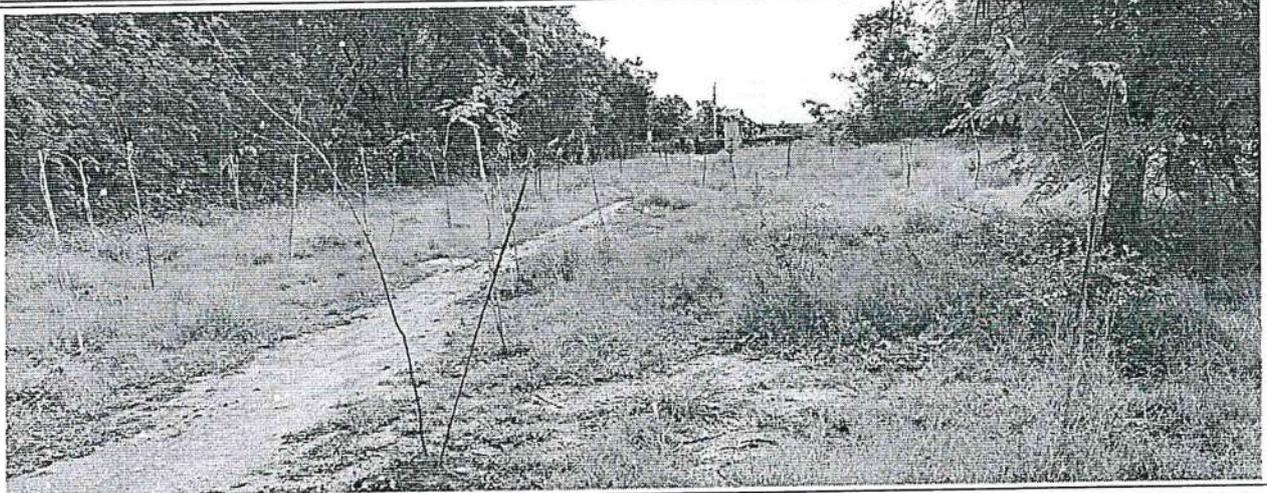
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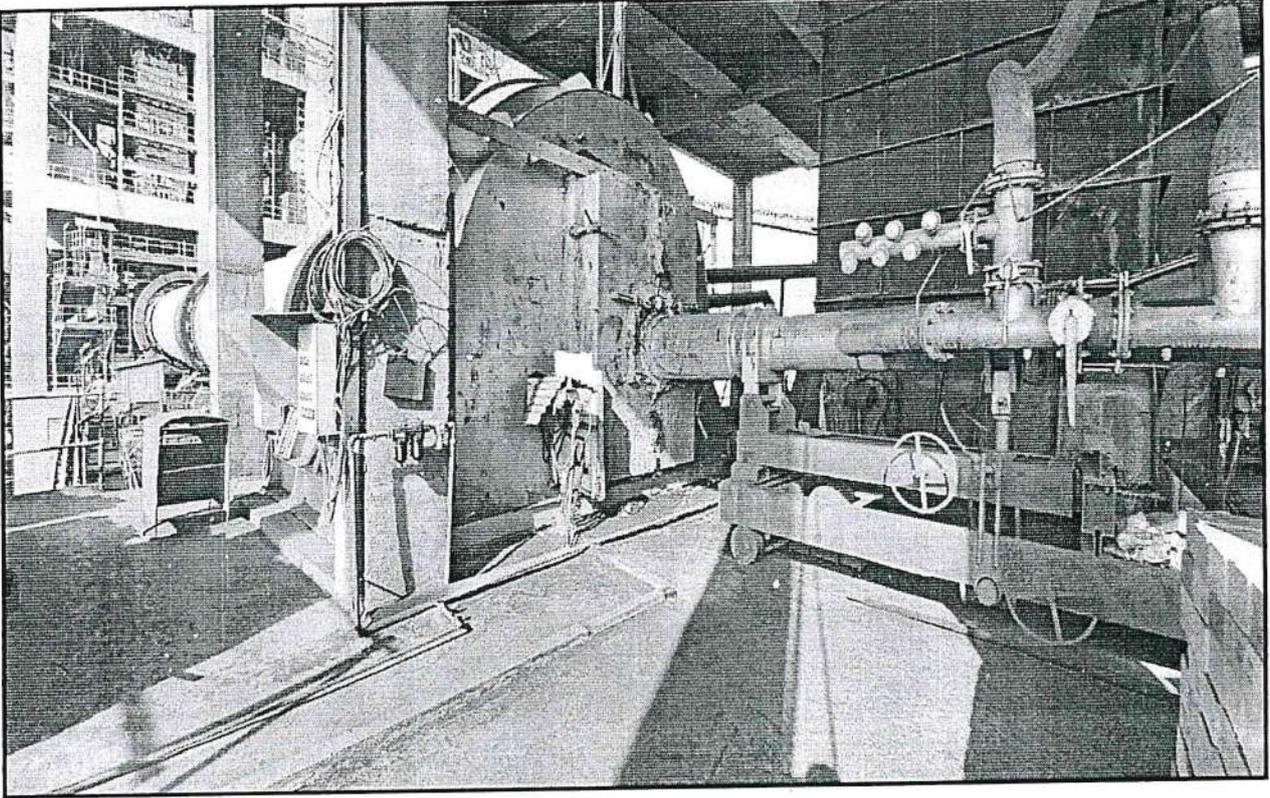


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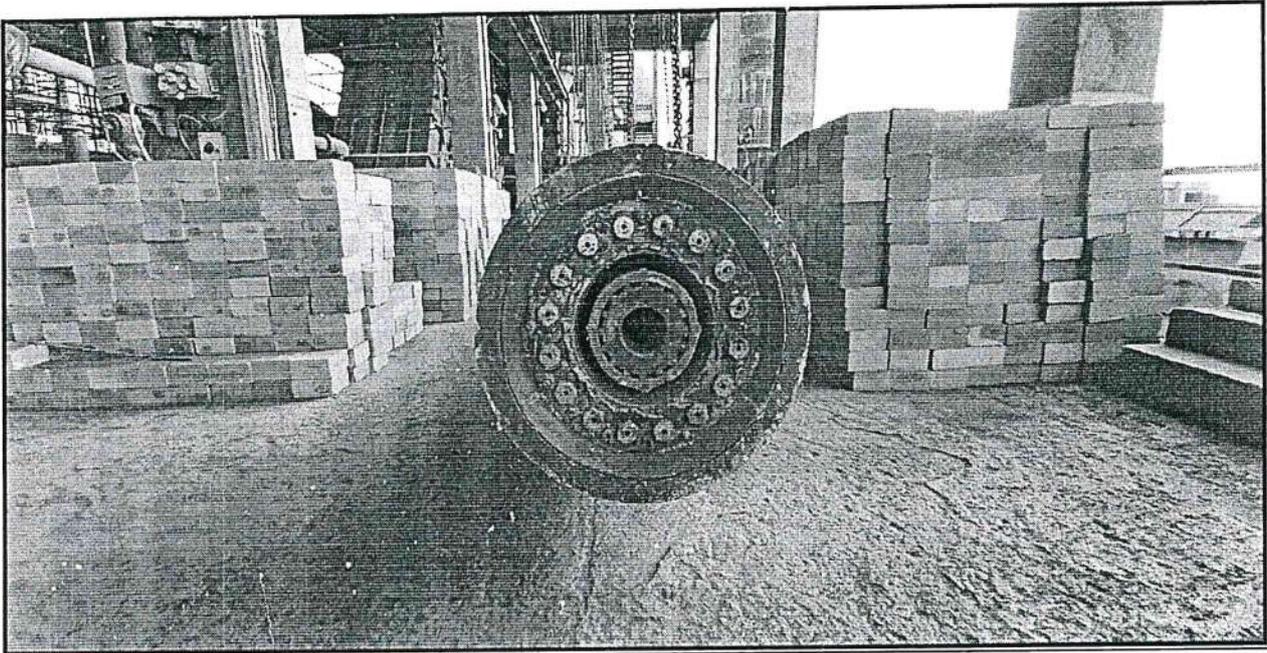
94

NEAR TEMPLE & PLAY GROUND



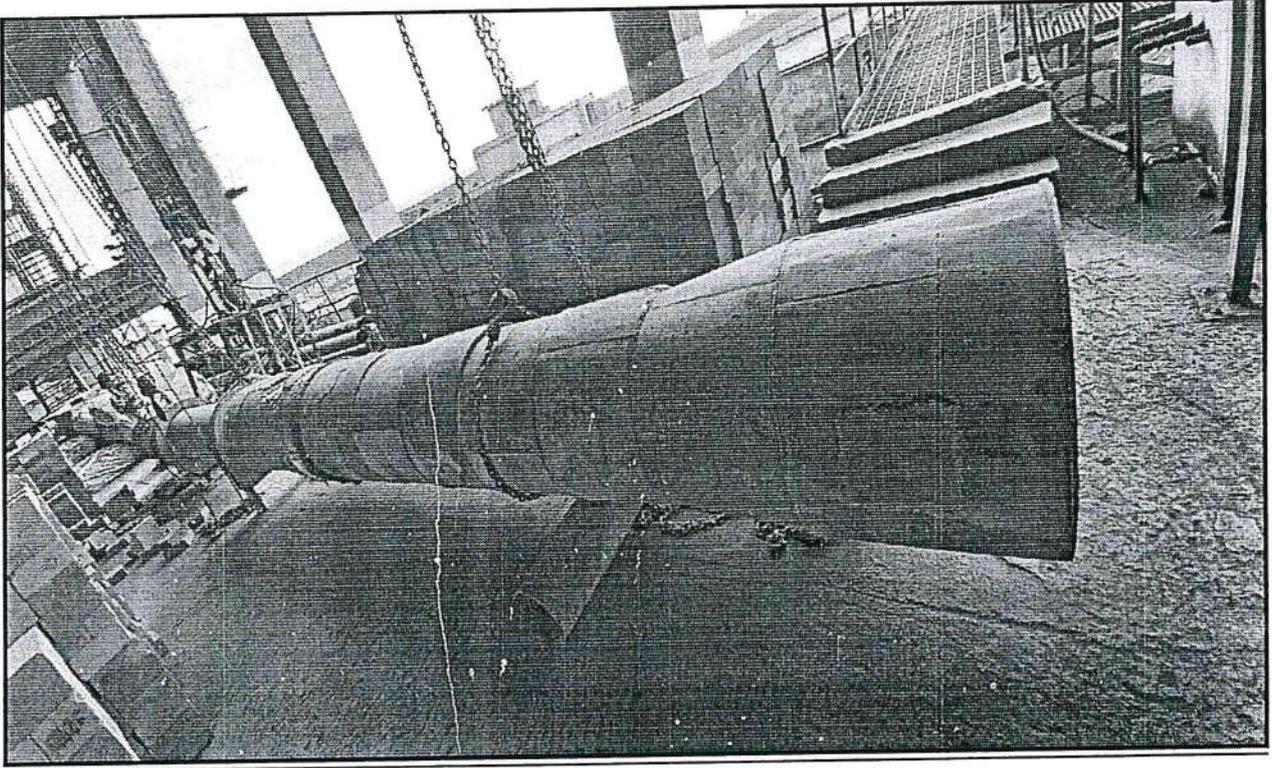


LOW NOX Multichannel burner inserted in Kiln



Spare LOW NOX Multichannel burner

96



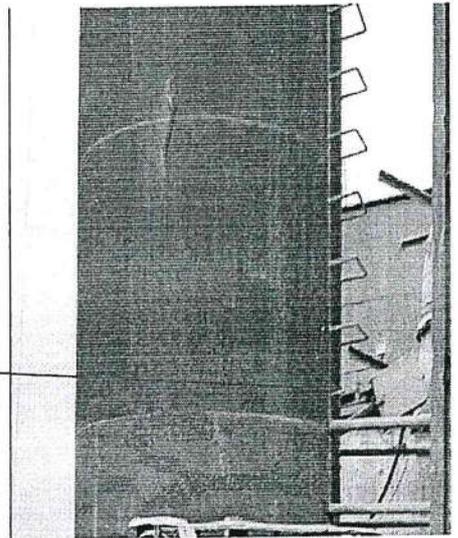
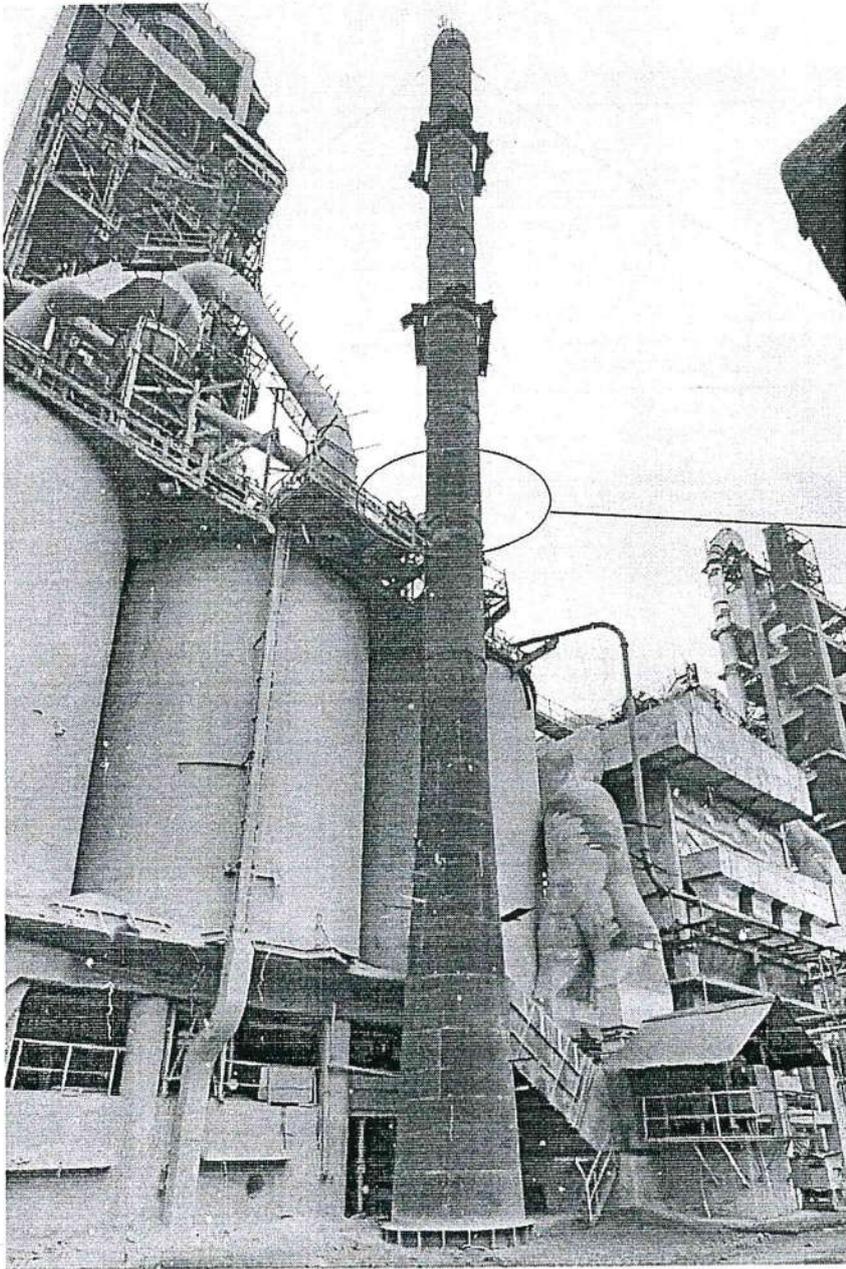
Spare LOW NOX Multichannel burner

DECCAN CEMENTS LIMITED, BHAVANIPURAM

ONLINE CONTINUOUS EMISSION MONITORING SYSTEM (OCEMS)

97

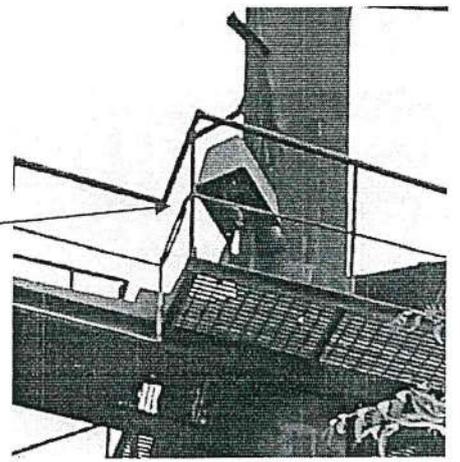
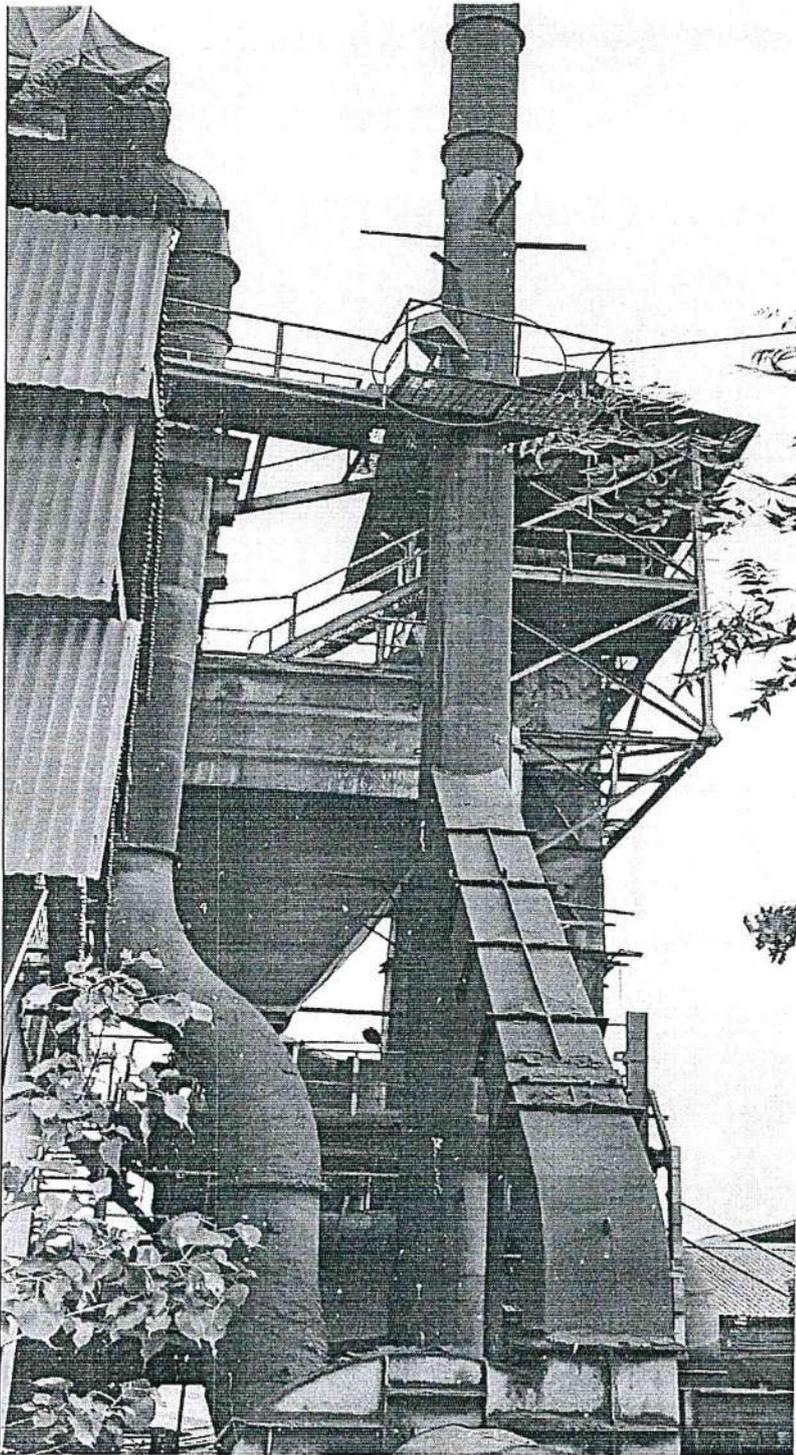
UNIT-1 KILN (PJBF)



DECCAN CEMENTS LIMITED, BHAVANIPURAM

98

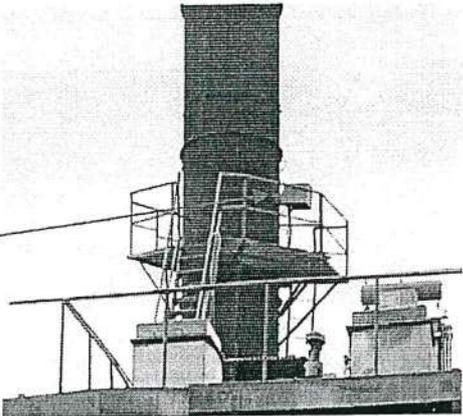
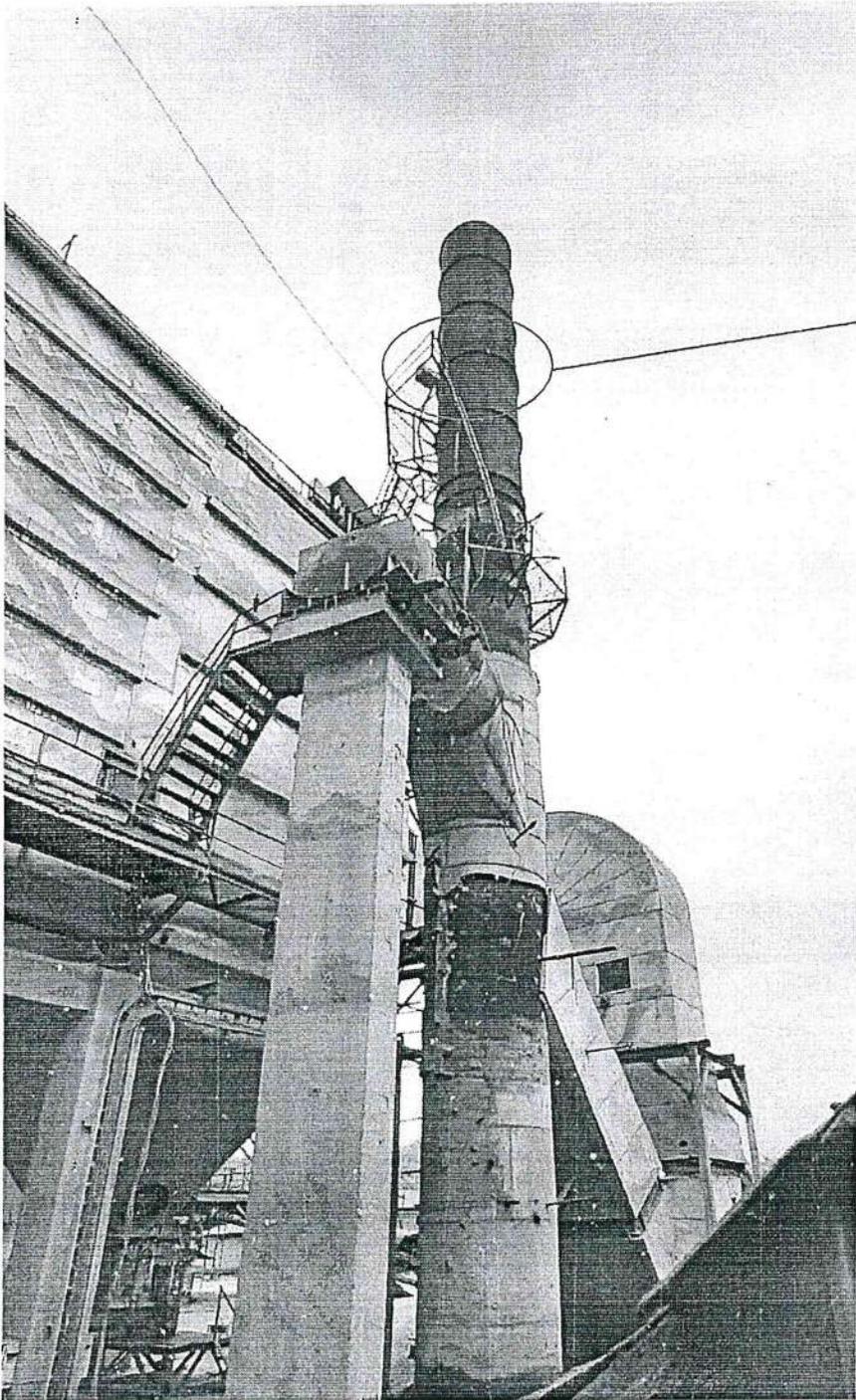
UNIT-1 COAL MILL



DECCAN CEMENTS LIMITED, BHAVANIPURAM

UNIT-1 COOLER ESP

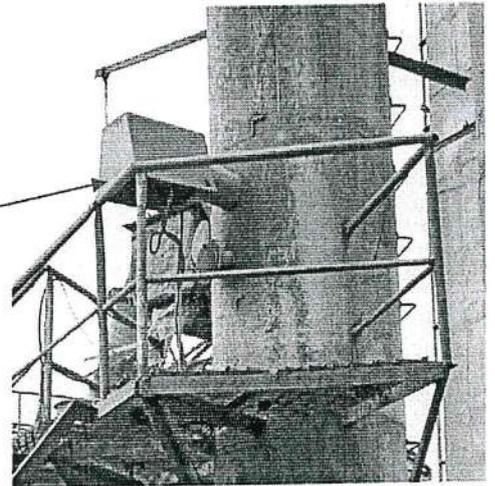
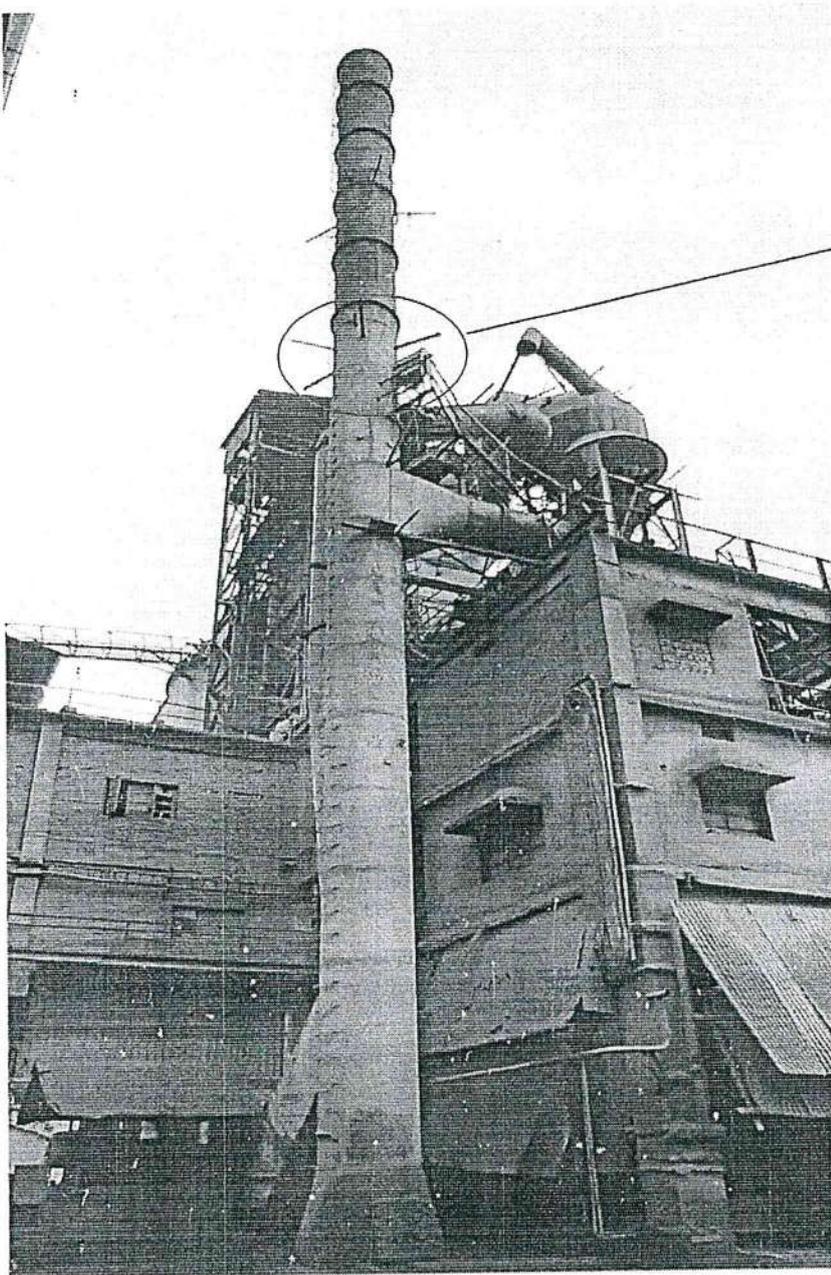
99



DECCAN CEMENTS LIMITED, BHAVANIPURAM

UNIT-1 CEMENT MILL-1&2

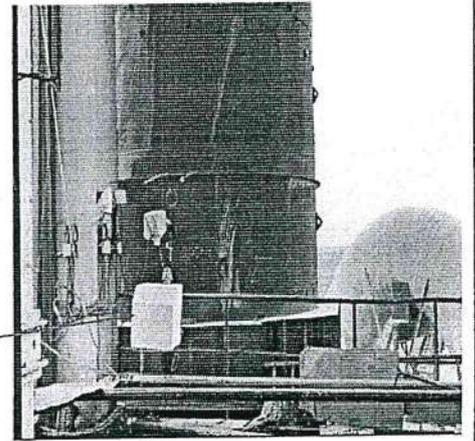
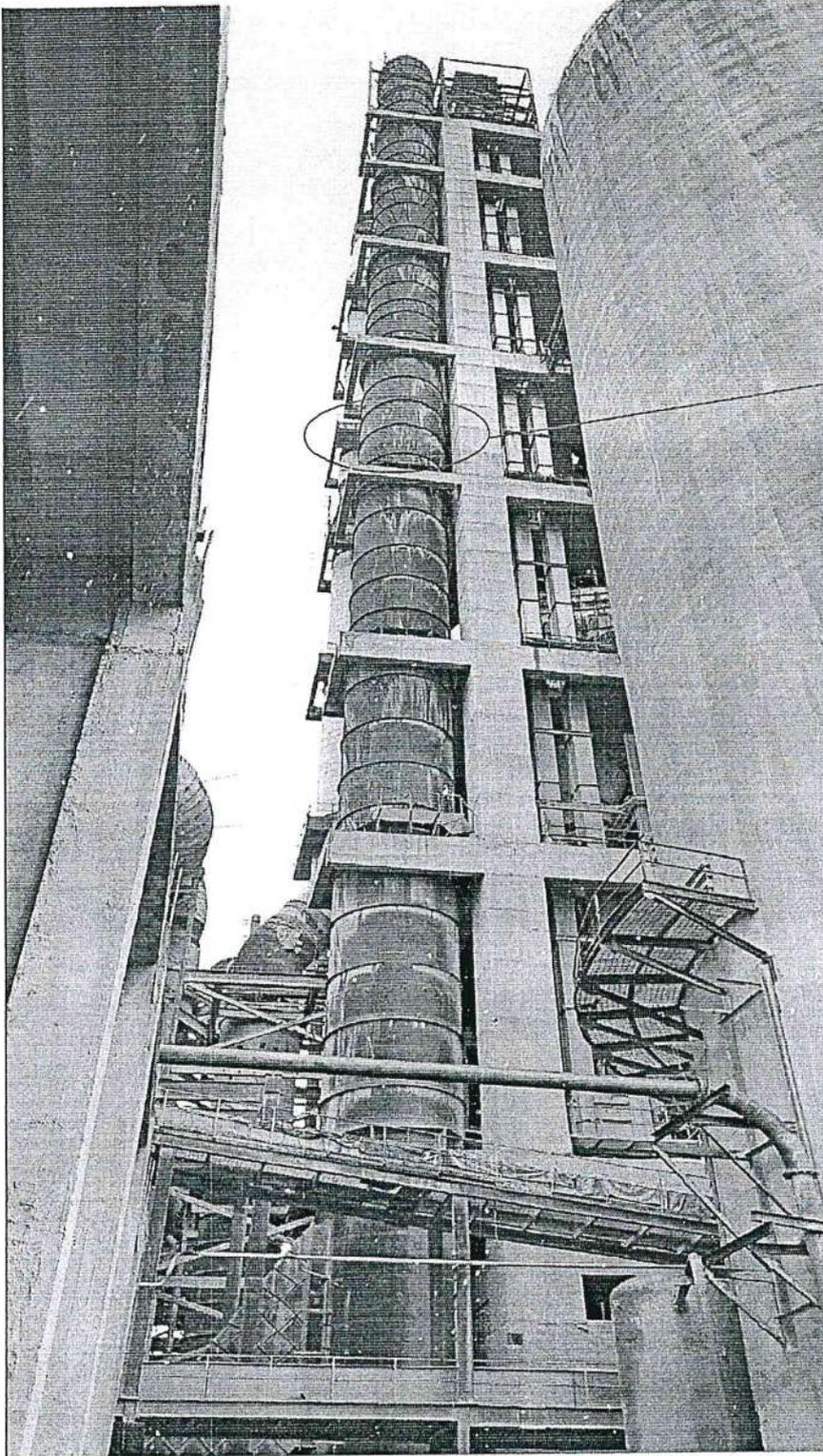
100



DECCAN CEMENTS LIMITED, BHAVANIPURAM

UNIT-2 KILN RABH

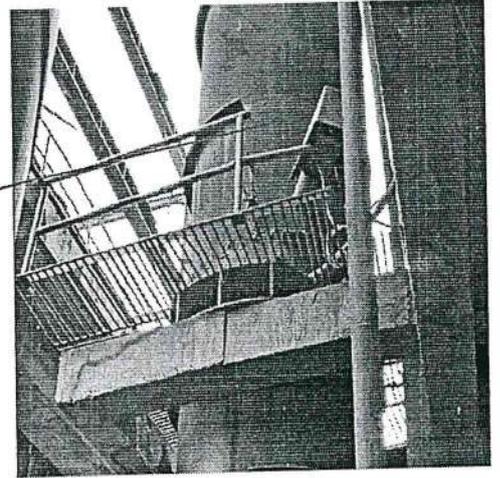
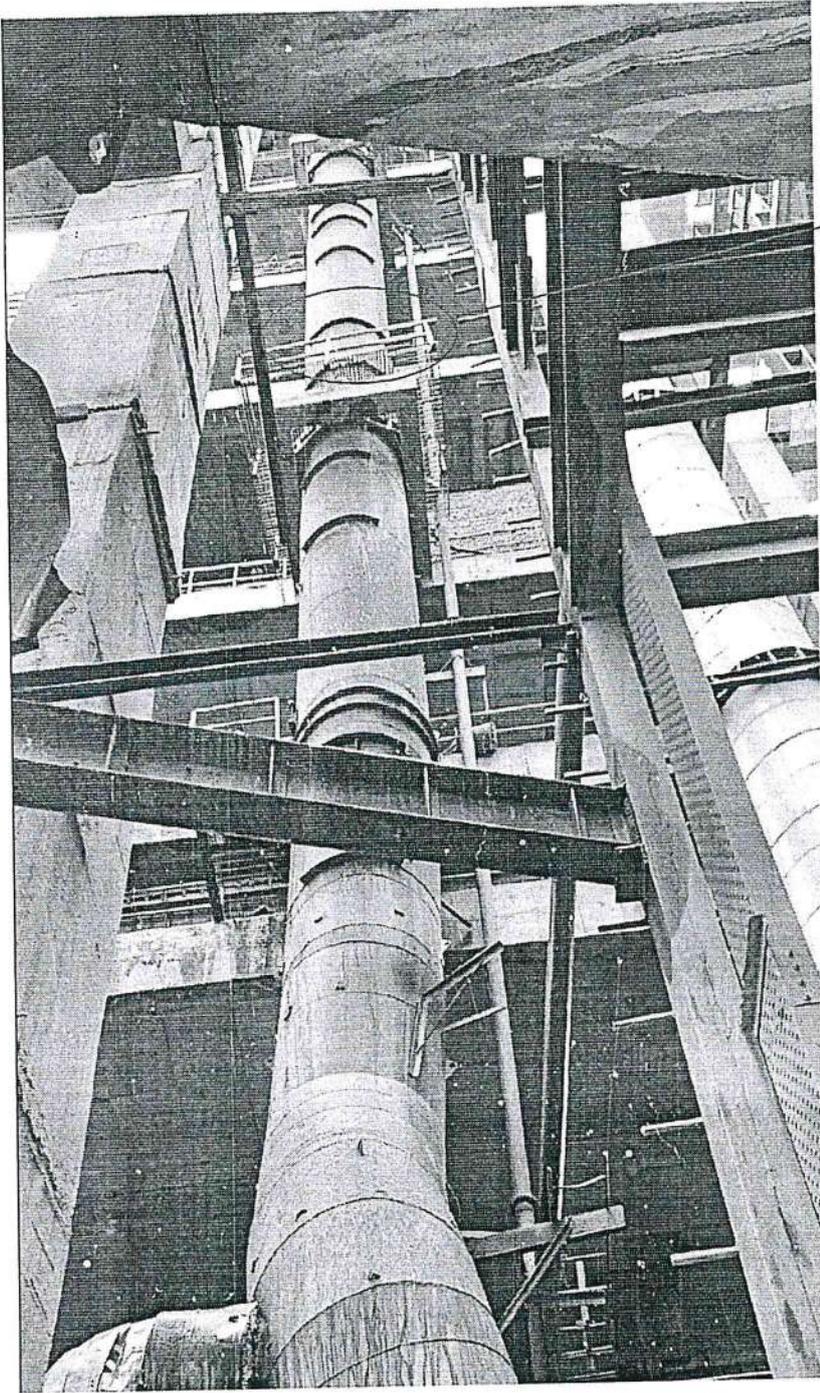
101



DECCAN CEMENTS LIMITED, BHAVANIPURAM

UNIT-2 COAL MILL

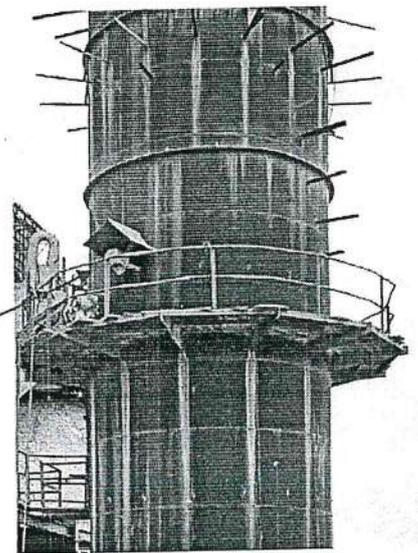
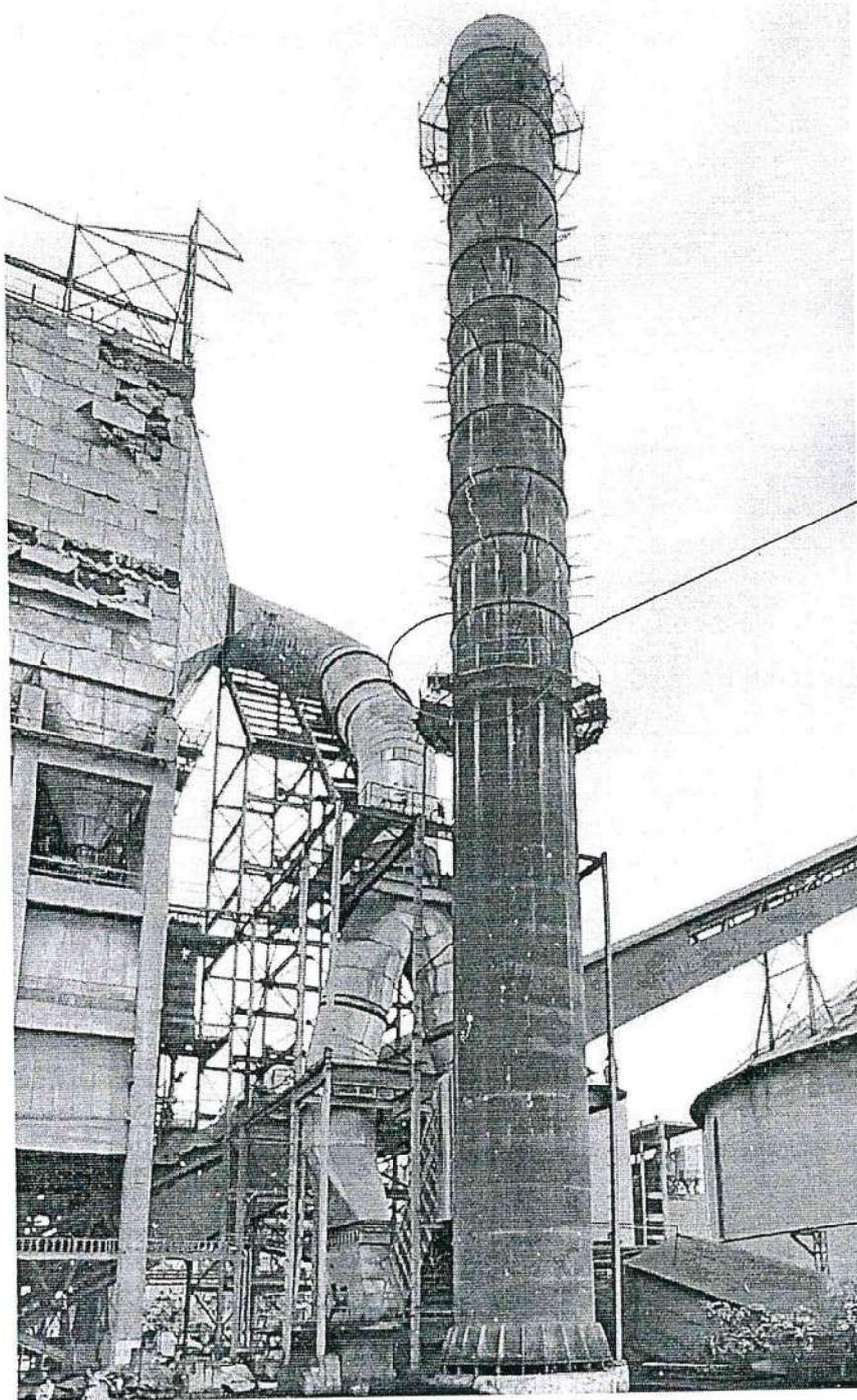
102



DECCAN CEMENTS LIMITED, BHAVANIPURAM

UNIT-2 COOLER ESP

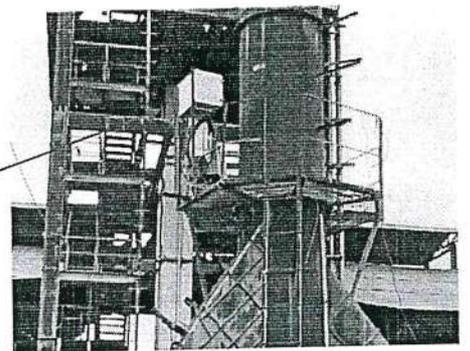
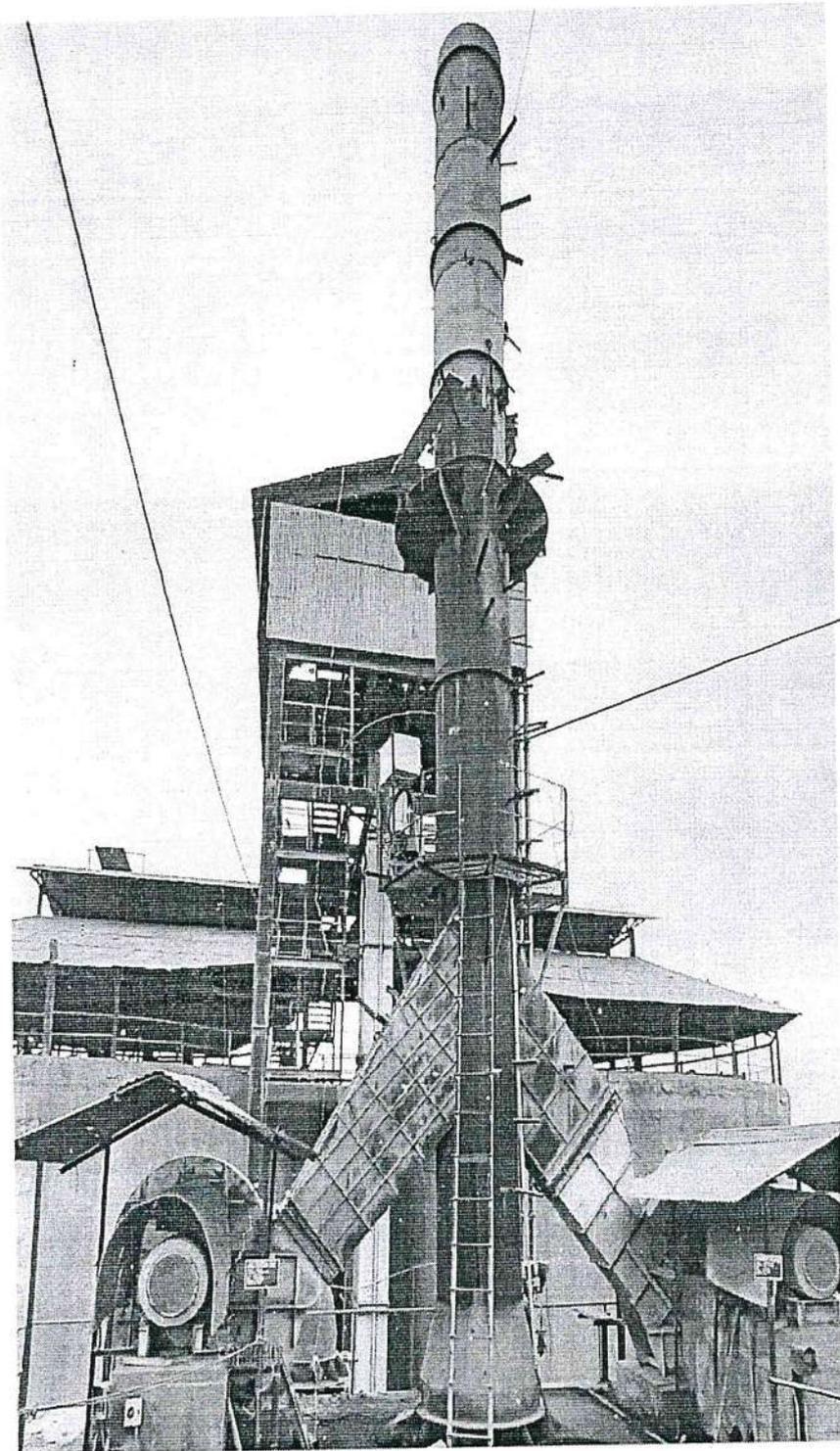
103



DECCAN CEMENTS LIMITED, BHAVANIPURAM

CEMENT MILL-3

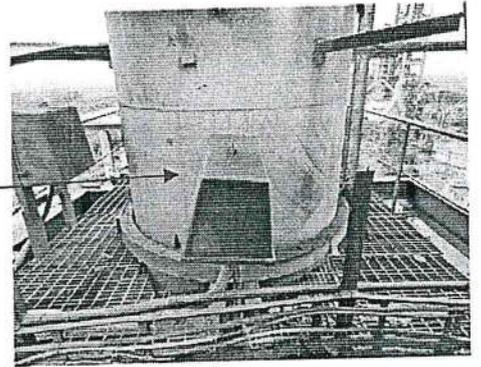
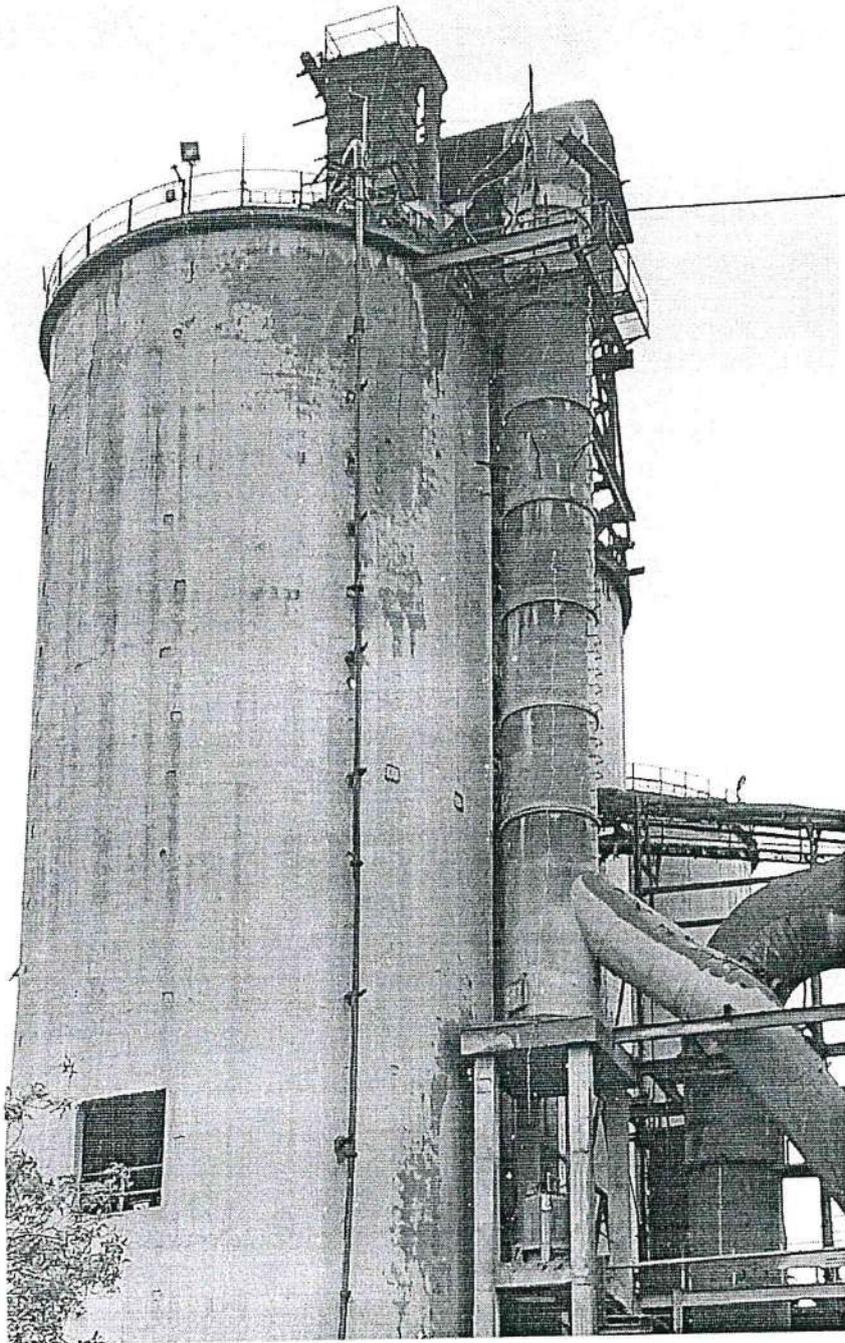
104



DECCAN CEMENTS LIMITED, BHAVANIPURAM

SLAG VRM

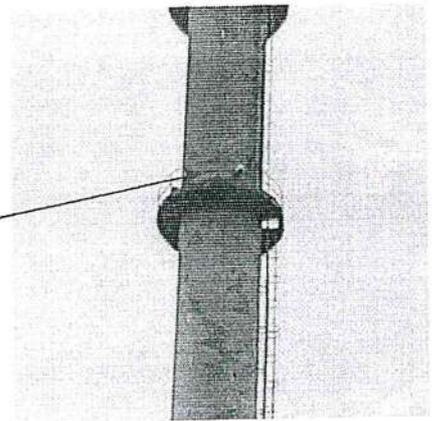
105



DECCAN CEMENTS LIMITED, BHAVANIPURAM

CAPTIVE POWER PLANT (18 MW)

106



DECCAN CEMENTS LIMITED, BHAVANIPURAM

AMBIENT AIR QUALITY STATIONS

107

UPSTREAM ONLINE AMBIENT AIR QUALITY STATION  
(NEAR MAIN GATE)

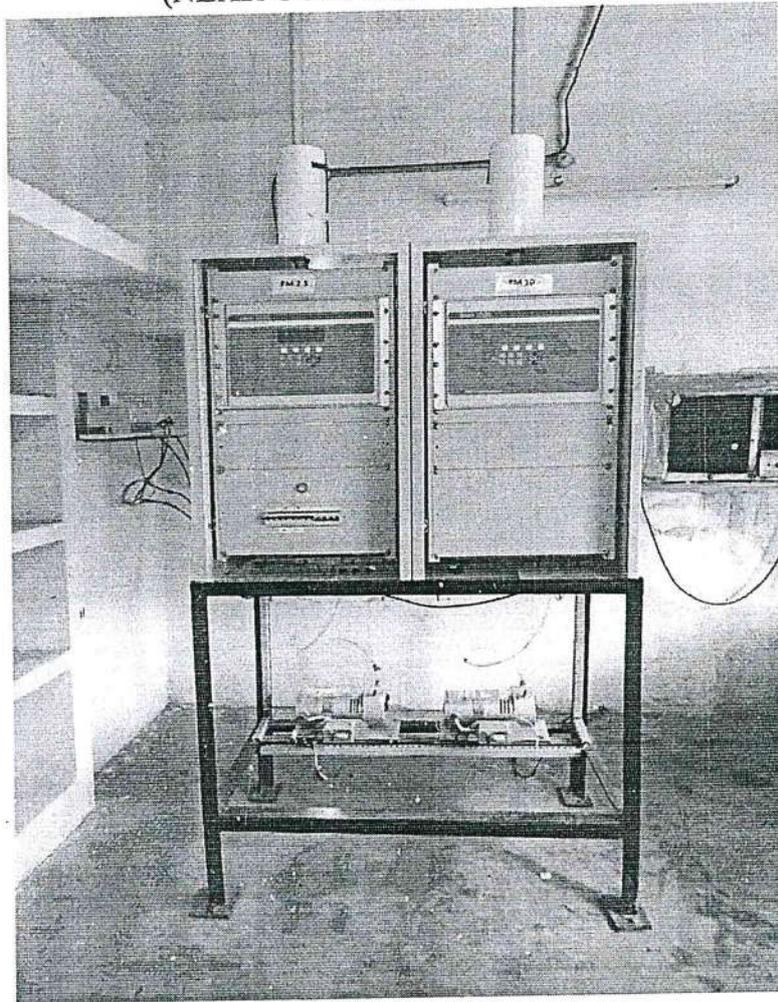


PM 2.5 and PM 10

DECCAN CEMENTS LIMITED, BHAVANIPURAM

108

MID STREAM ONLINE AMBIENT AIR QUALITY STATION  
(NEAR COMMERCIAL GATE)

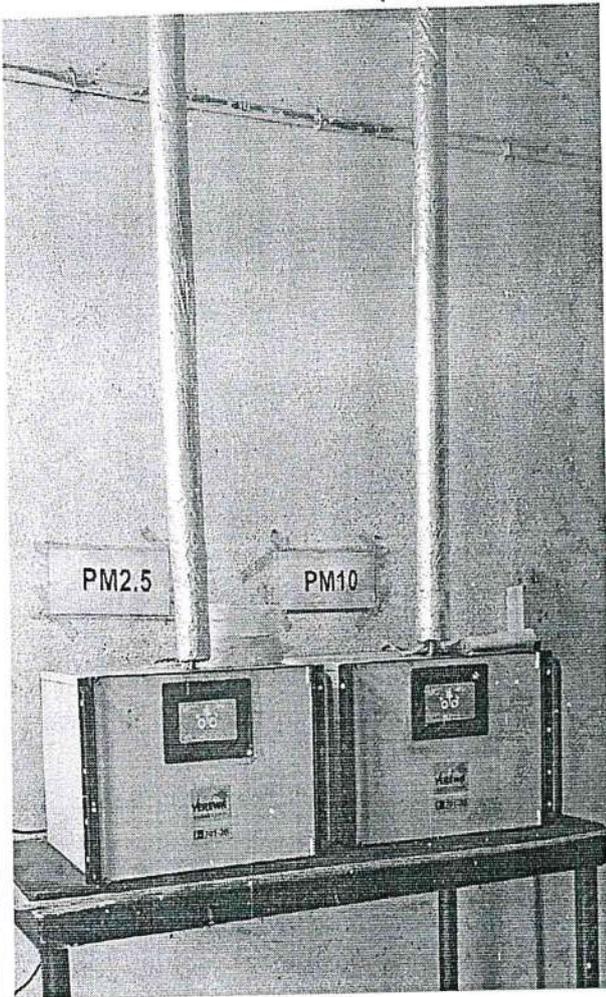


PM<sub>2.5</sub> and PM<sub>10</sub>

DECCAN CEMENTS LIMITED, BHAVANIPURAM

DOWN STREAM ONLINE AMBIENT AIR QUALITY STATION  
(NEAR POWER PLANT BACK SIDE)

109

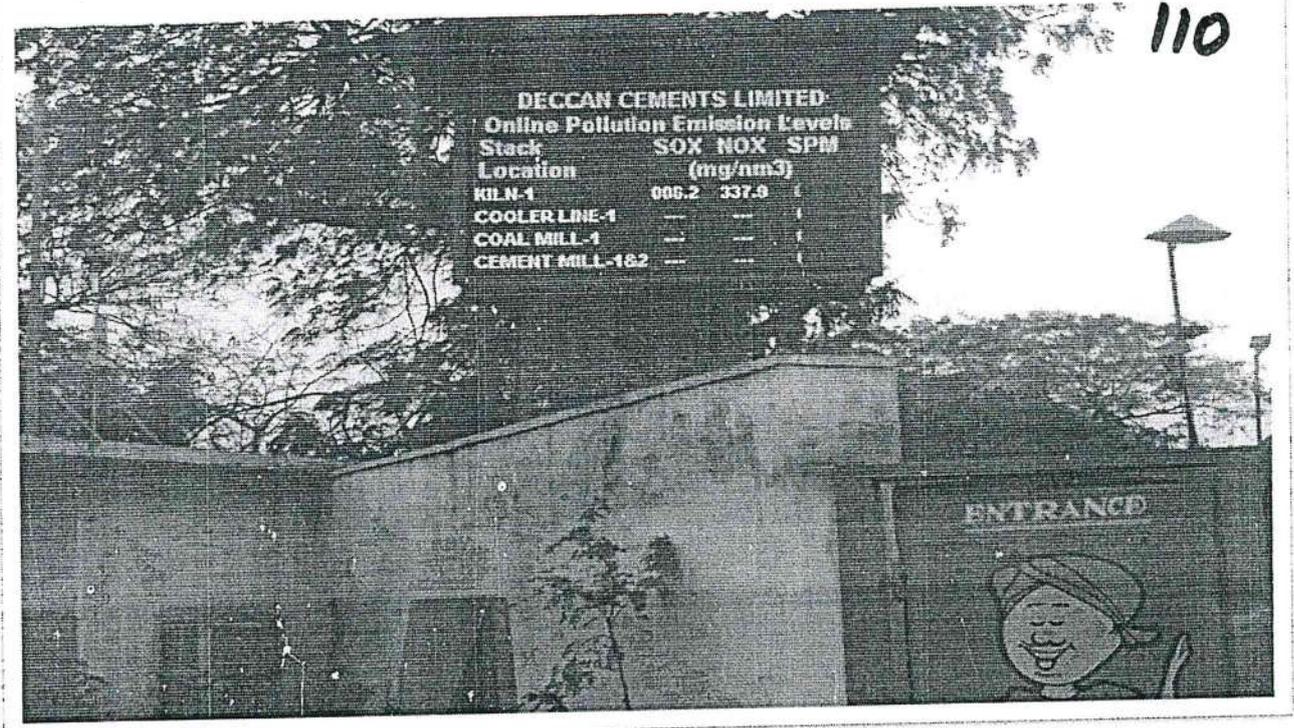


PM<sub>2.5</sub> and PM<sub>10</sub>

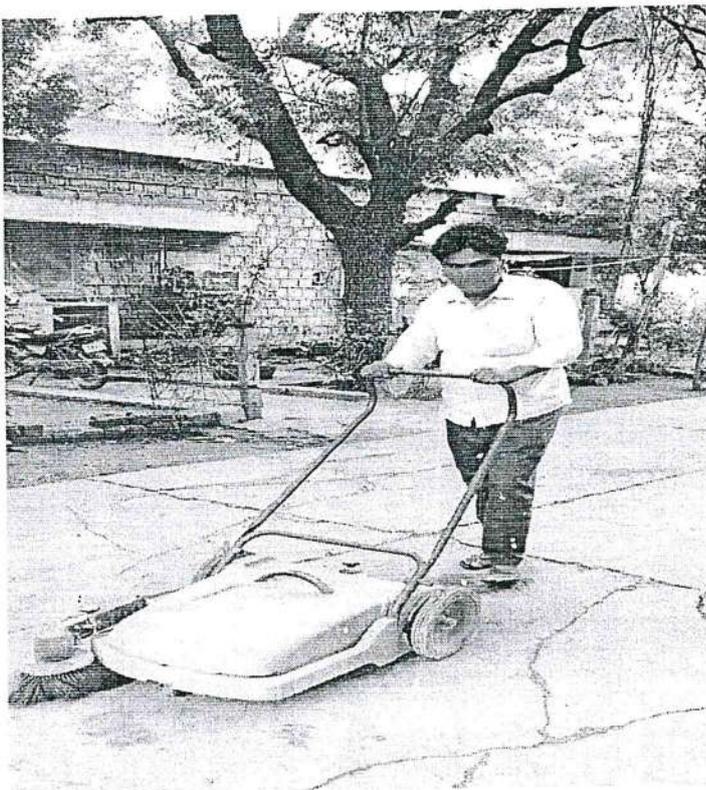


SO<sub>2</sub> and NO<sub>2</sub>

## DECCAN CEMENTS LIMITED, BHAVANIPURAM



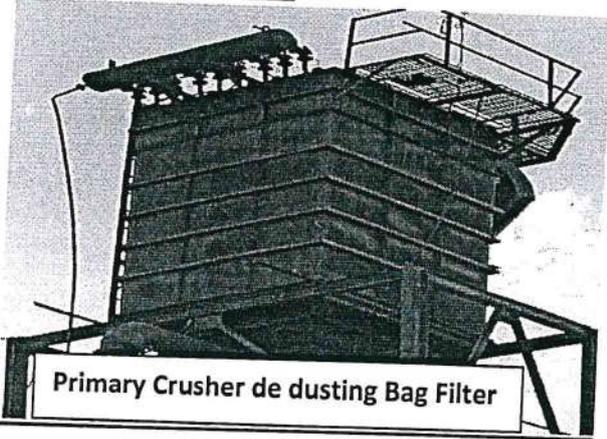
Display at main entrance



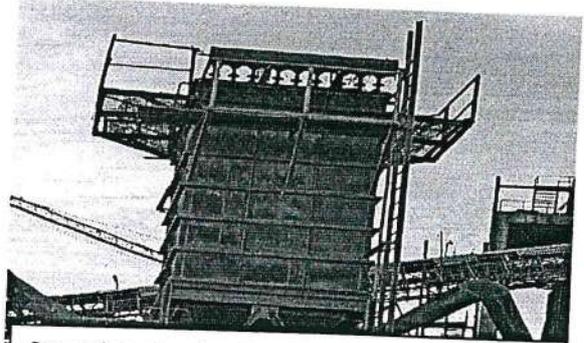
Hand held sweeping machine

UNIT-1 BAG FILTERS

Limes Stone Crusher

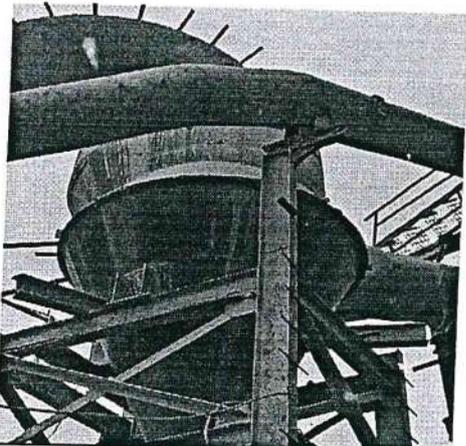
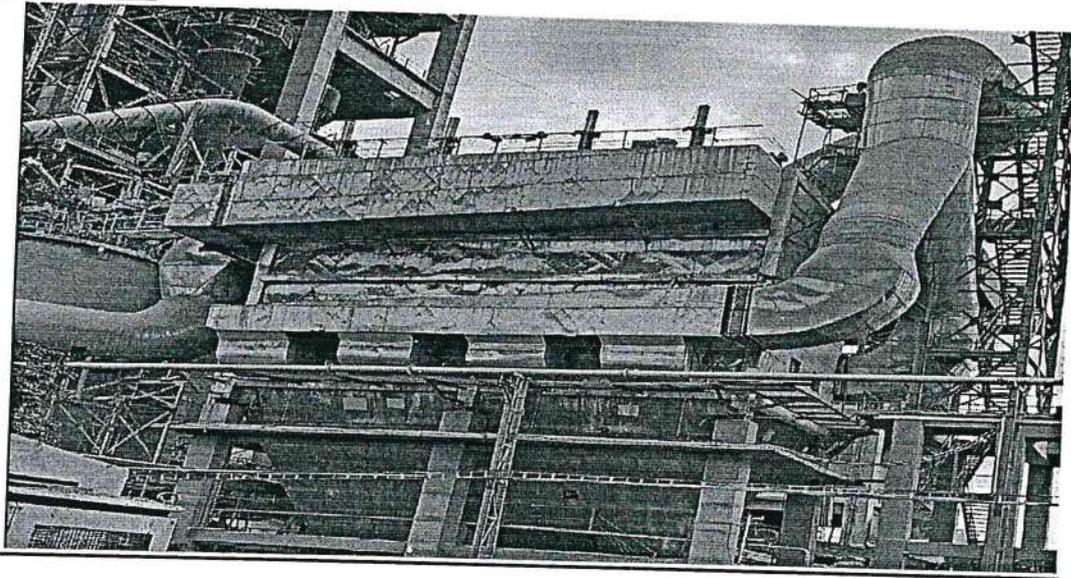


Primary Crusher de dusting Bag Filter

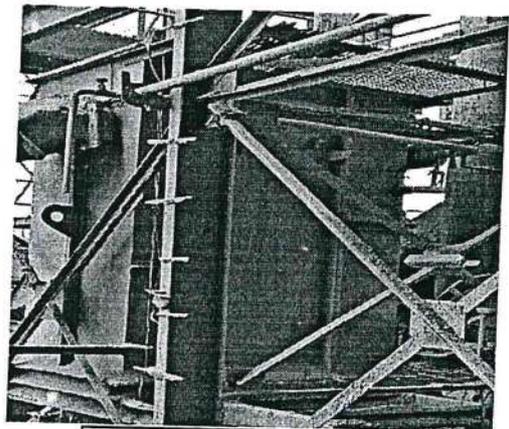


Secondary Crusher Bag Filter de dusting bag filter

PREAHEATER



KF Bin hopper venting cyclone dust collector

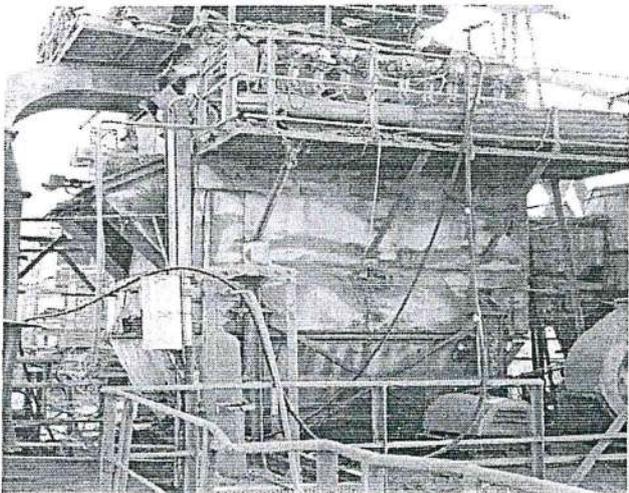


KF Bin hopper bag filter

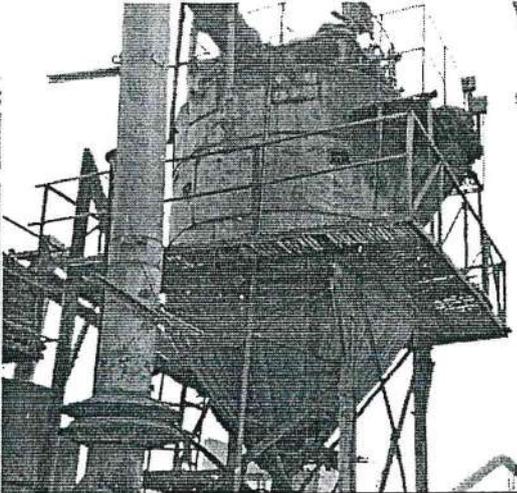
DECCAN CEMENTS LIMITED, BHAVANIPURAM

Coal Mill

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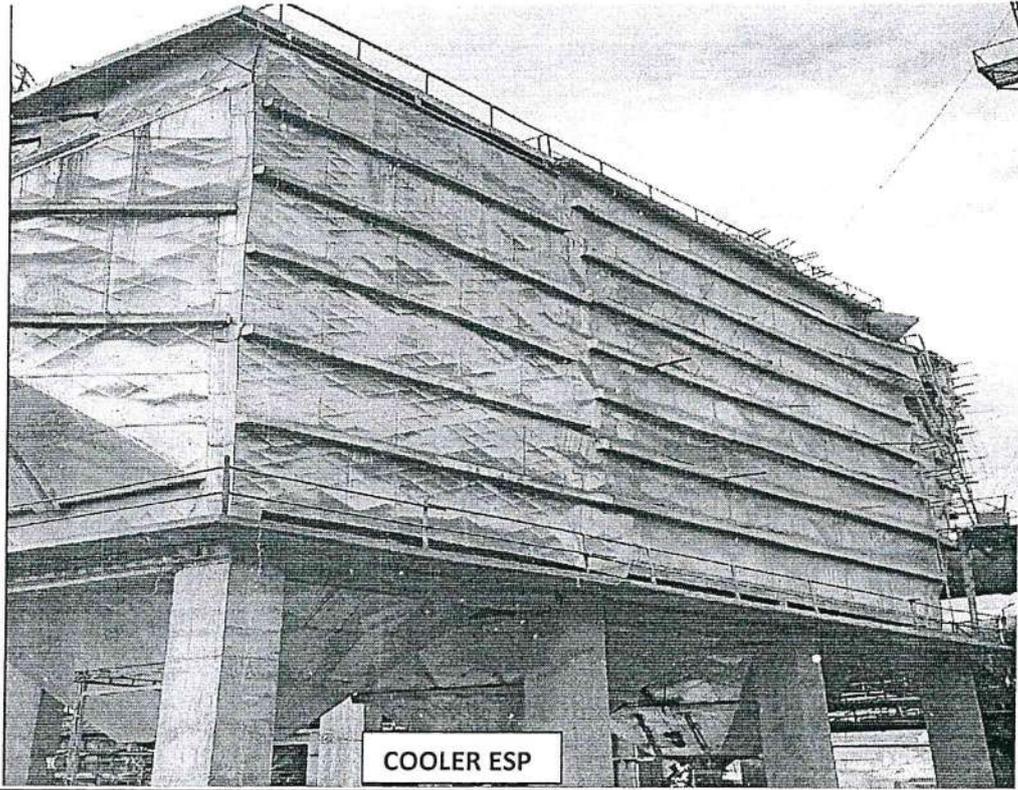


Coal Mill Venting Bag Filter

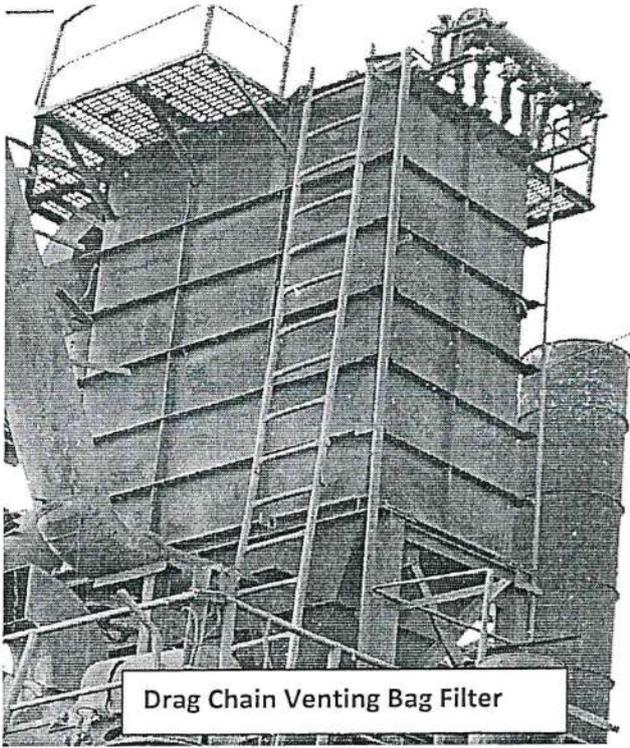


KC/PC Venting Bag Filter

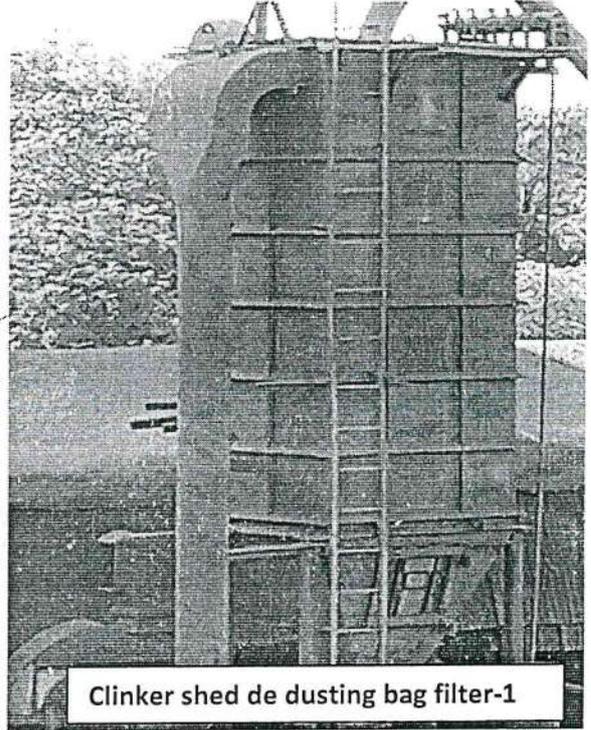
COOLER



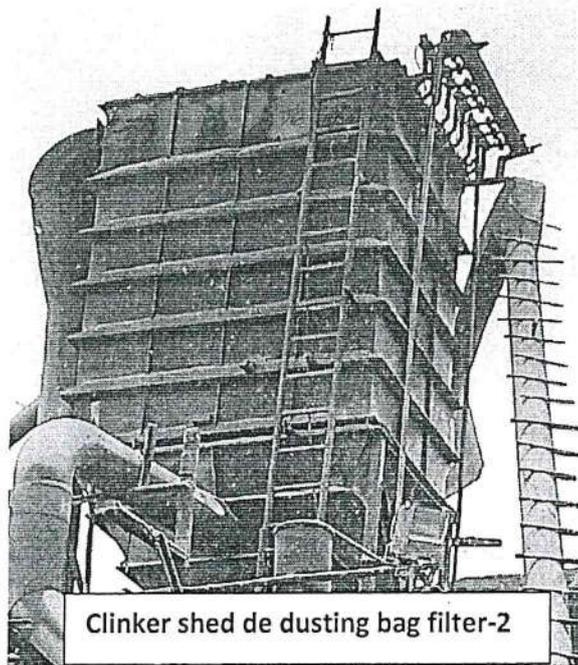
COOLER ESP



Drag Chain Venting Bag Filter



Clinker shed de dusting bag filter-1

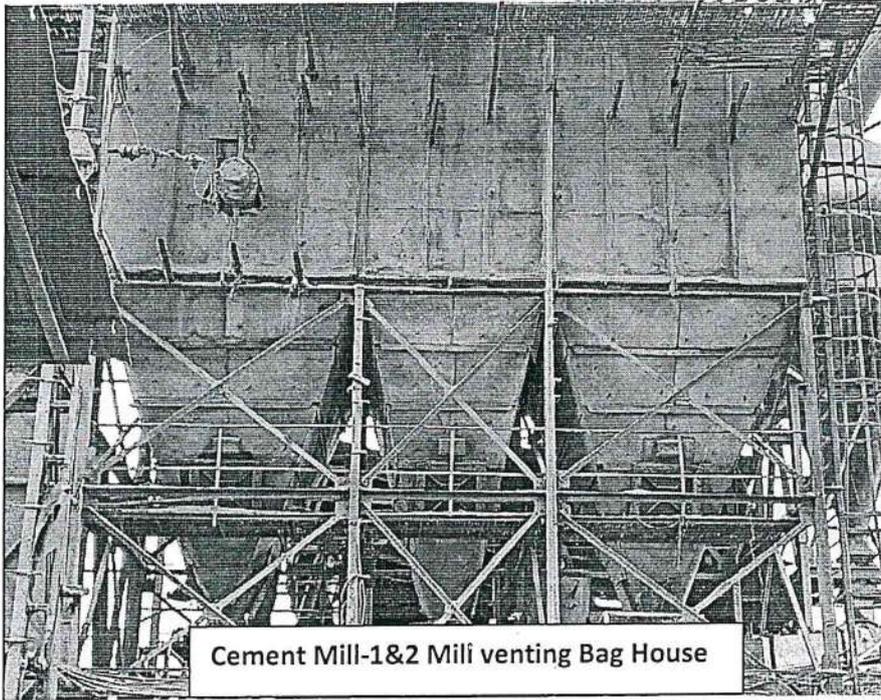


Clinker shed de dusting bag filter-2

DECCAN CEMENTS LIMITED, BHAVANIPURAM

CEMENT MILL-1 & 2

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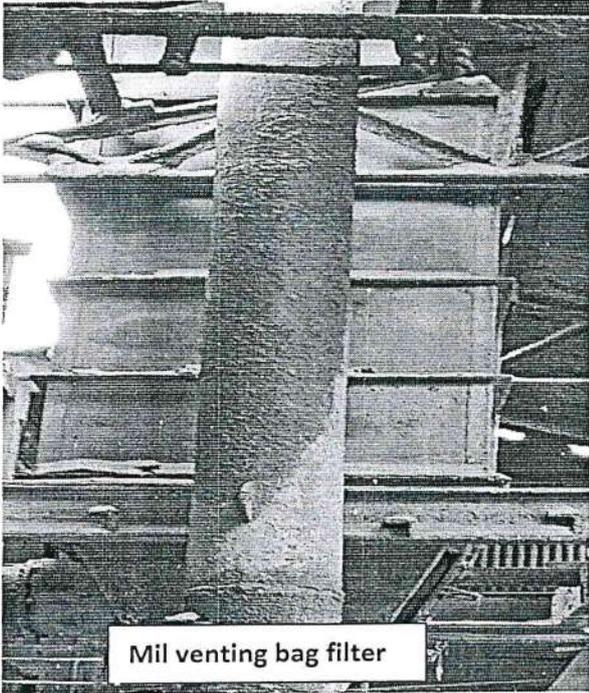
Cement Mill-1&2 Mill venting Bag House



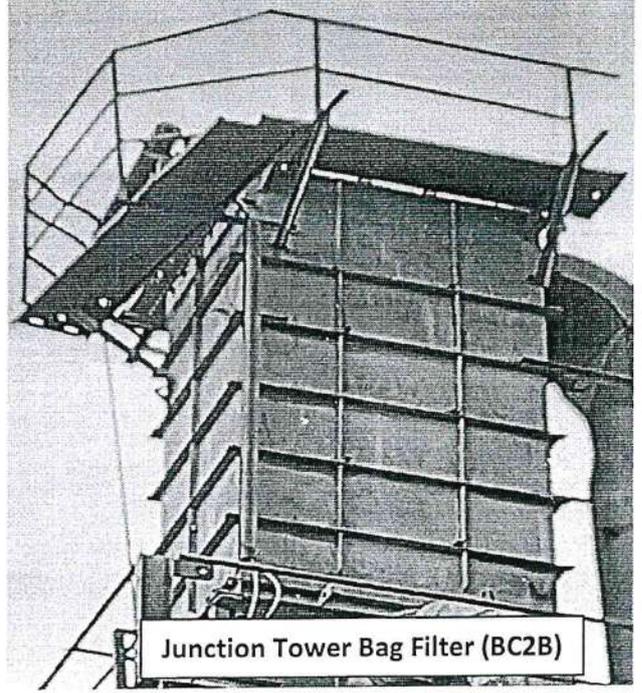
BC3 Venting Bag Filter



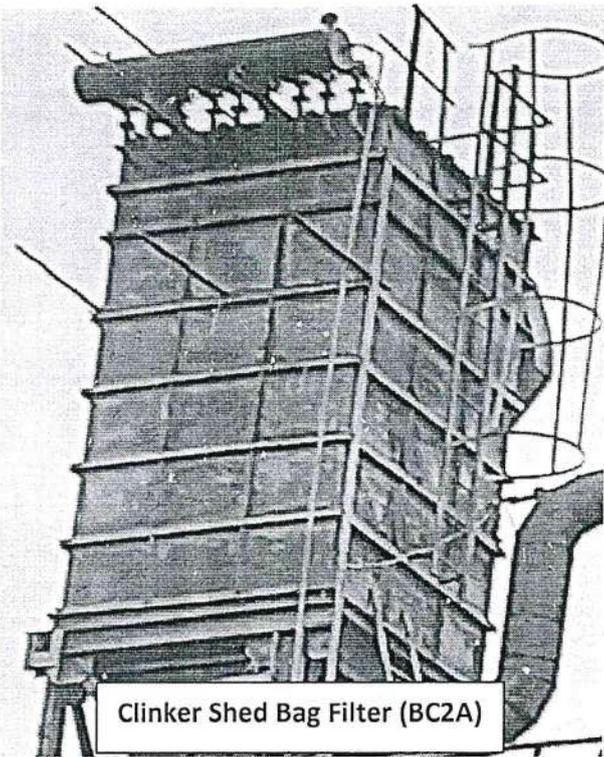
Packer-1 Venting Bag Filter



Mil venting bag filter



Junction Tower Bag Filter (BC2B)

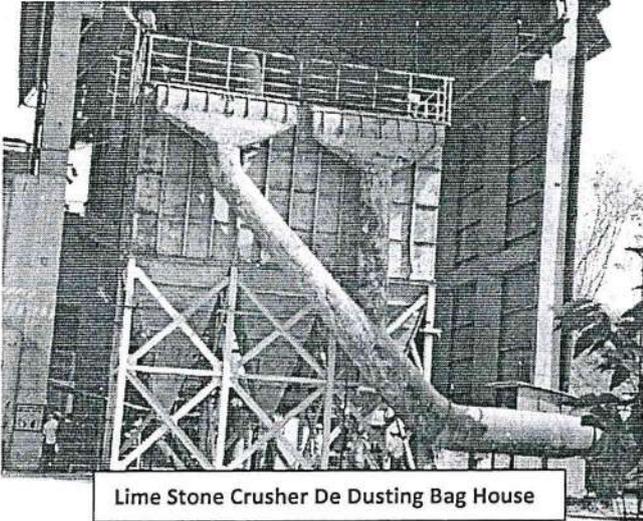


Clinker Shed Bag Filter (BC2A)

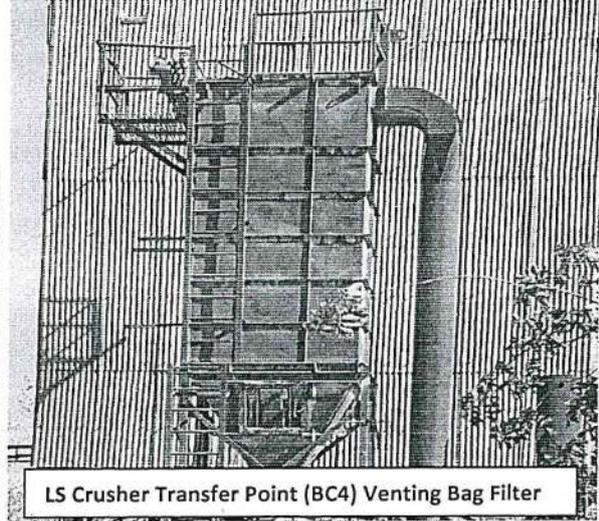
UNIT-2 BAG FILTERS

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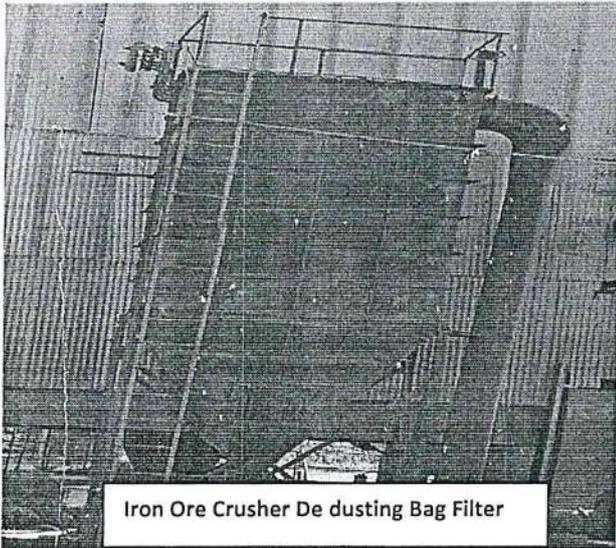
LIME STONE CRUSHER SECTION



Lime Stone Crusher De Dusting Bag House



LS Crusher Transfer Point (BC4) Venting Bag Filter



Iron Ore Crusher De dusting Bag Filter



Additive Hopper De Dusting Bag Filter



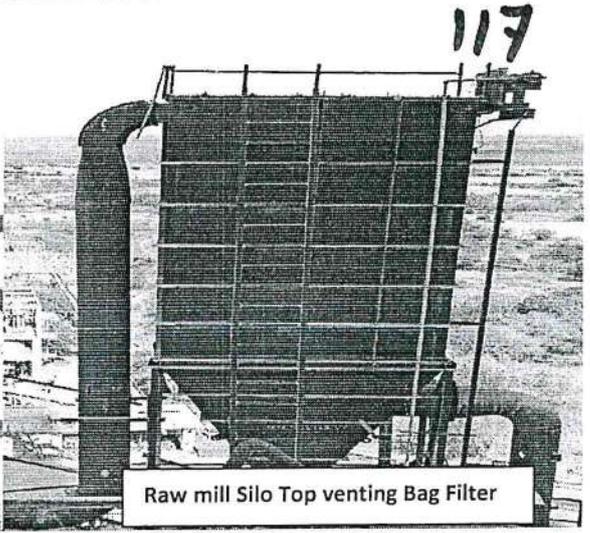
Limestone extraction transfer point de dusting Bag Filter

# DECCAN CEMENTS LIMITED, BHAVANIPURAM

## RAW MILL



Mill Feed hopper de dusting Bag Filter



Raw mill Silo Top venting Bag Filter

## PREHEATER



RABH for Raw mill & Preheater



K.F.B/E P.H venting Bag Filter

DECCAN CEMENTS LIMITED, BHAVANIPURAM

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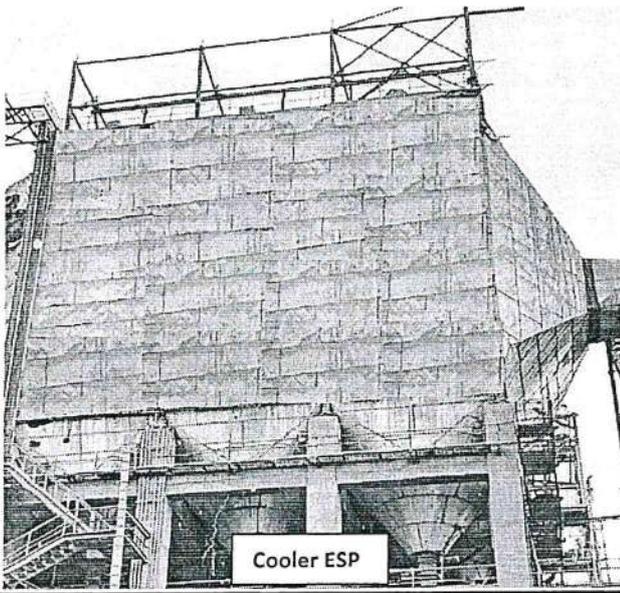


K.F Bin Bottom B/E venting Bag Filter



K.F Bin top B/E Venting Bag Filter

COOLER



Cooler ESP



DPC De dusting Bag Filter

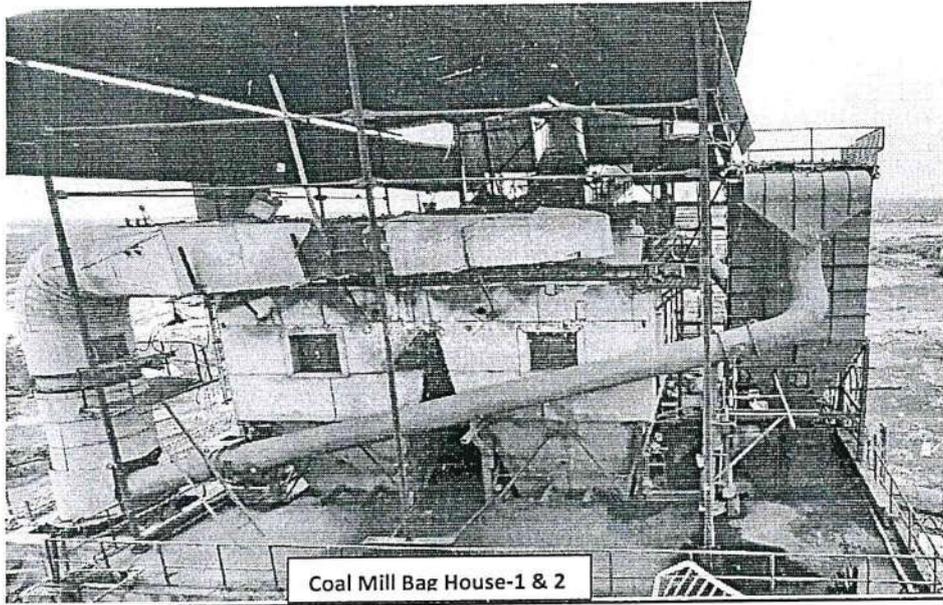


Clinker Silo De Dusting Bag Filter

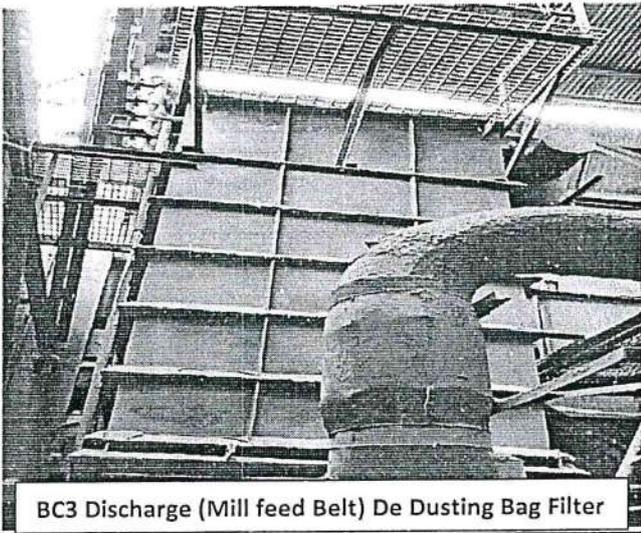
DECCAN CEMENTS LIMITED, BHAVANIPURAM

COAL MILL

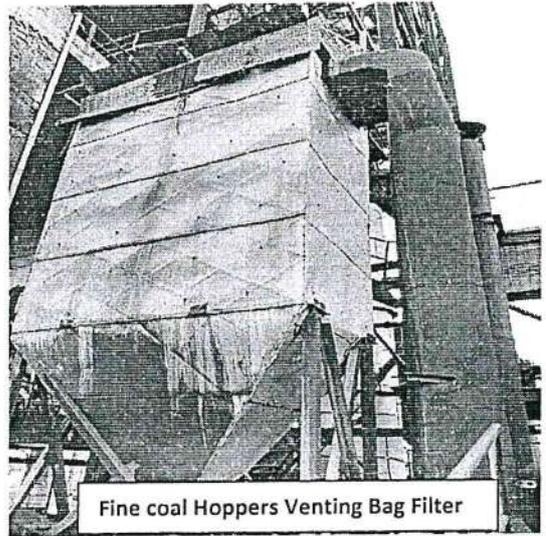
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Coal Mill Bag House-1 & 2



BC3 Discharge (Mill feed Belt) De Dusting Bag Filter



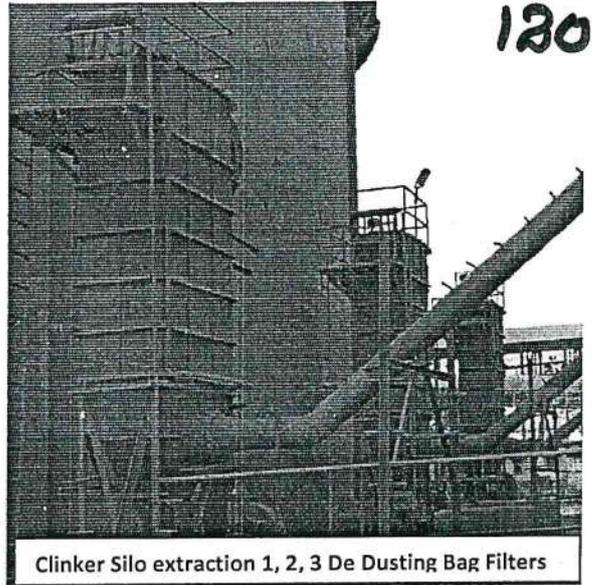
Fine coal Hoppers Venting Bag Filter

DECCAN CEMENTS LIMITED, BHAVANIPURAM

CEMENT MILL-3



Cement Mill-3 Mill venting Bag House



Clinker Silo extraction 1, 2, 3 De Dusting Bag Filters



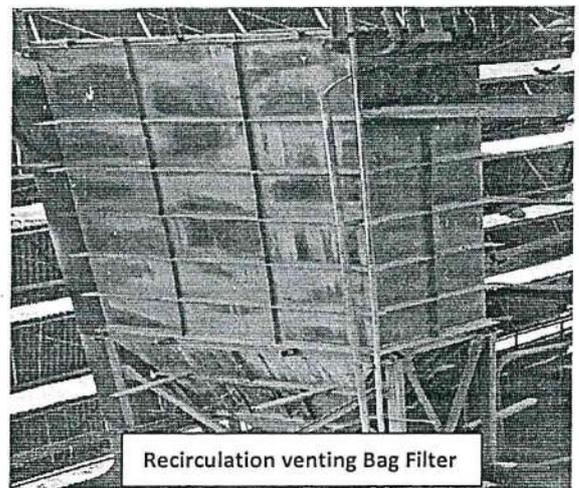
BC9 discharge De Dusting Bag Filter (transfer point)



Fly Ash SFM venting Bag Filter



Fly Ash Silo De Dusting Bag Filter



Recirculation venting Bag Filter

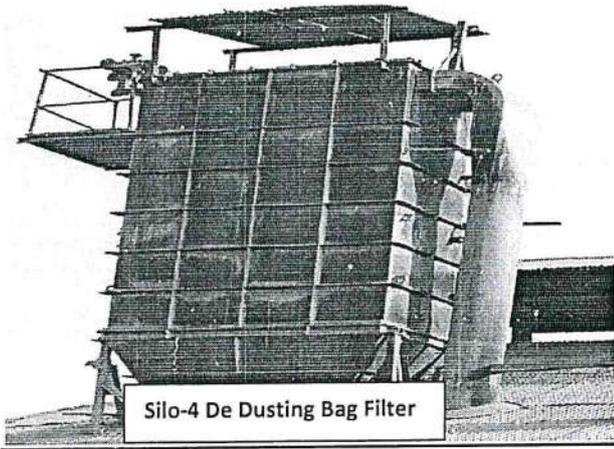
DECCAN CEMENTS LIMITED, BHAVANIPURAM

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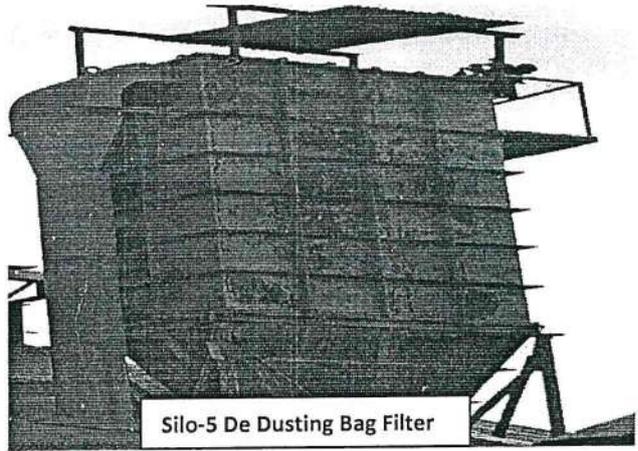


Clinker Hopper De Dusting Bag Filter

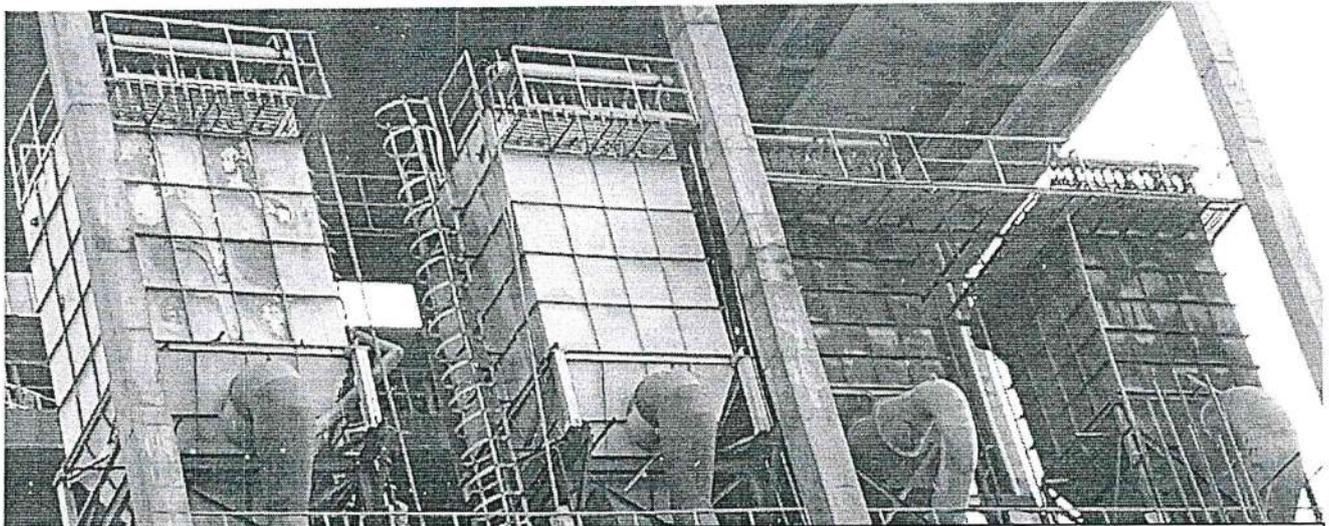
Packer-3



Silo-4 De Dusting Bag Filter



Silo-5 De Dusting Bag Filter



Bag Filters: Packer-4 (FN-1)

Packer-4 (FN-4)

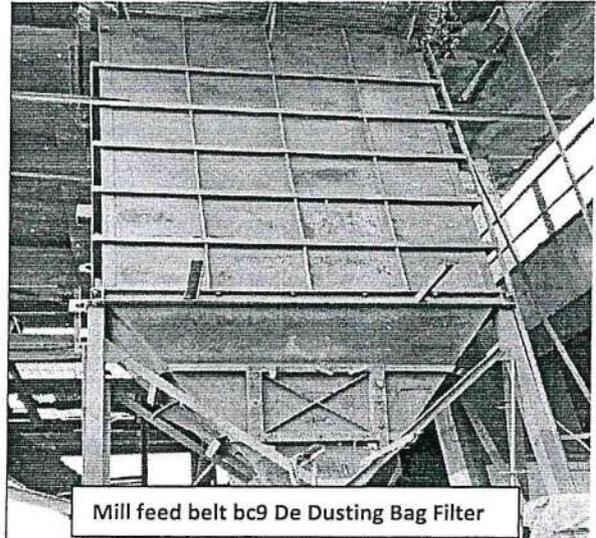
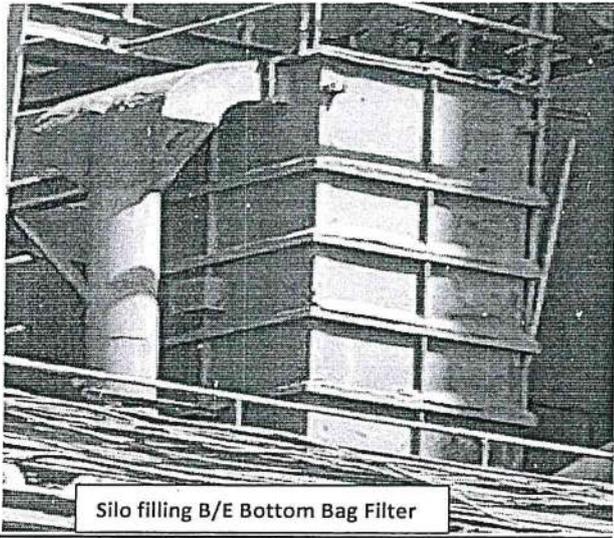
Packer Venting -2

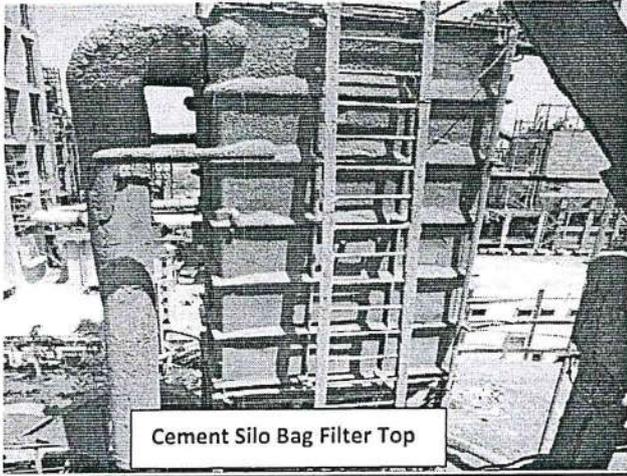
Packer venting-1

DECCAN CEMENTS LIMITED, BHAVANIPURAM

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SLAG VRM





Cement Silo Bag Filter Top



Fly ash Silo Bag Filter Top



Mill feed belt (BC7) de Dusting Bag Filter



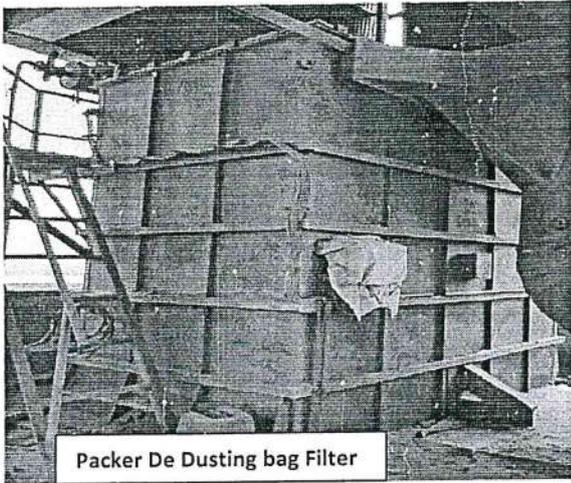
Clinker Hopper (BC6) De Dusting Bag Filter



Fly Ash air slide Venting Bag Filter



Slag belt BC3 De dusting Bag

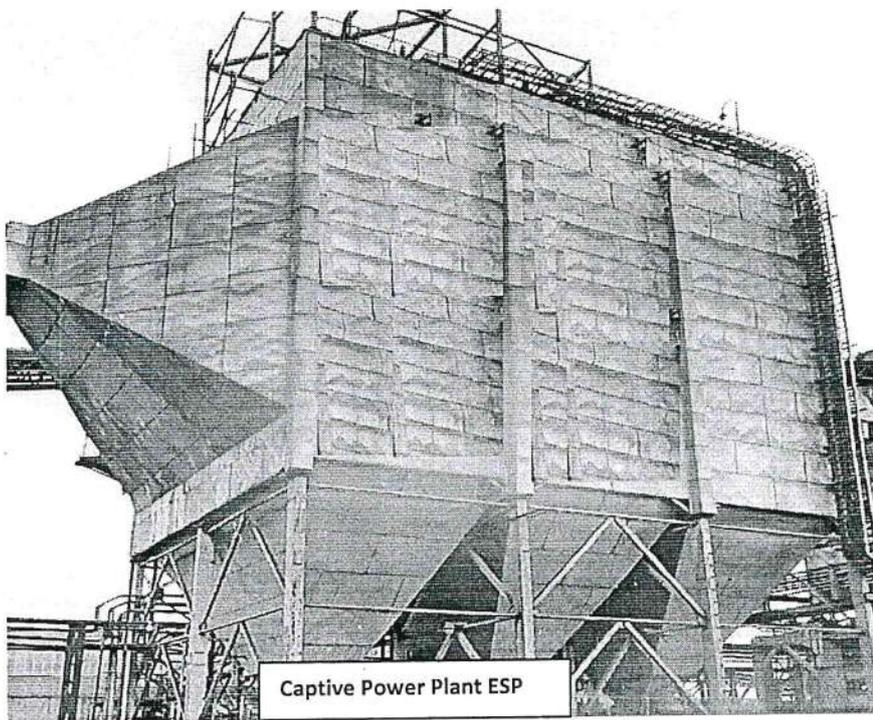


Packer De Dusting bag Filter

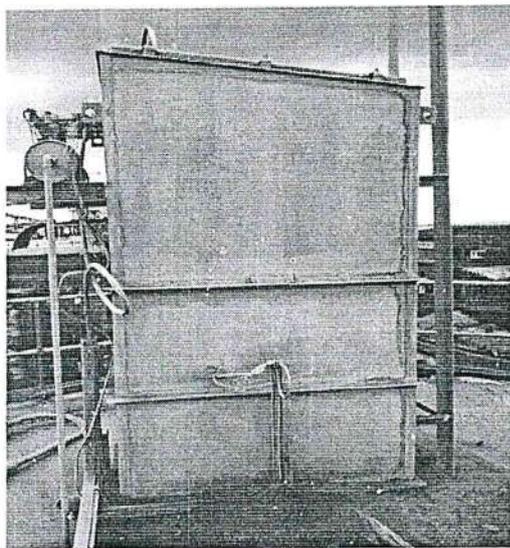


Clinker silo to slag belt (BC2) Bag filter

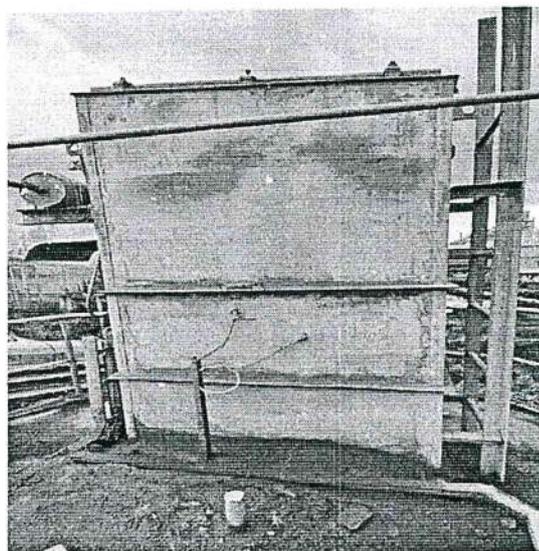
Captive Power Plant



Captive Power Plant ESP



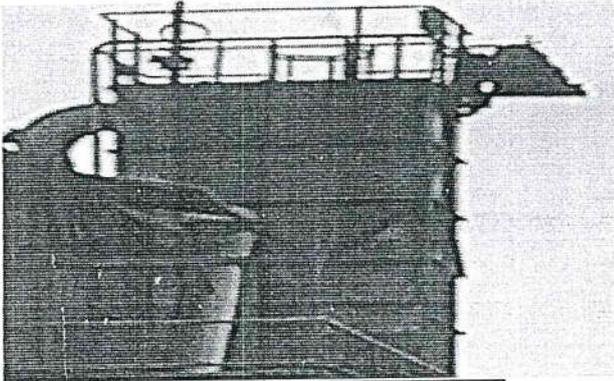
Fly Ash Silo De dusting Bag Filter



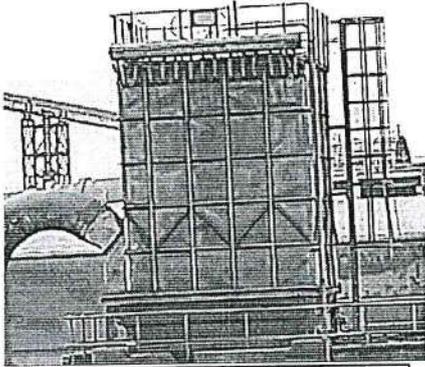
Bed Ash Silo Bag Filter

DECCAN CEMENTS LIMITED, BHAVANIPURAM

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Coal hopper De Dusting Bag filter



Coal Transfer point Bag filter

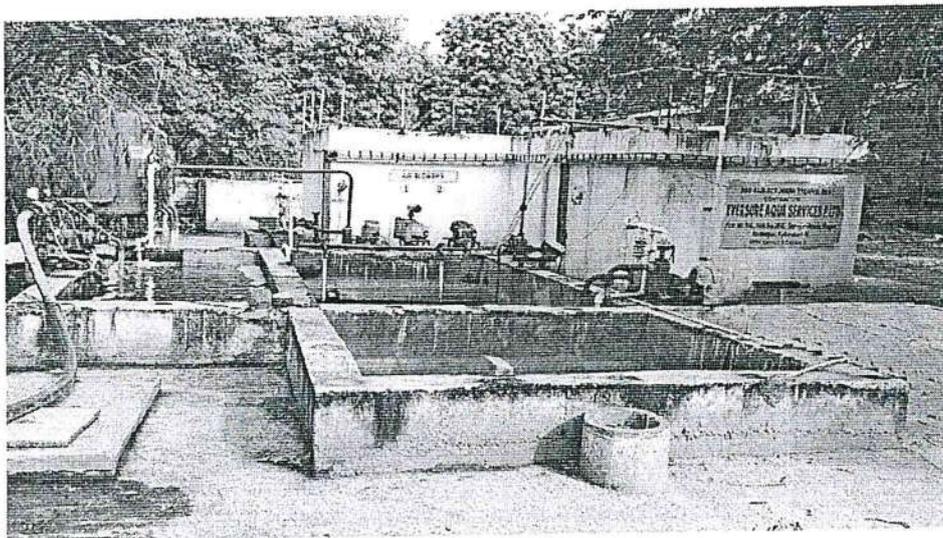


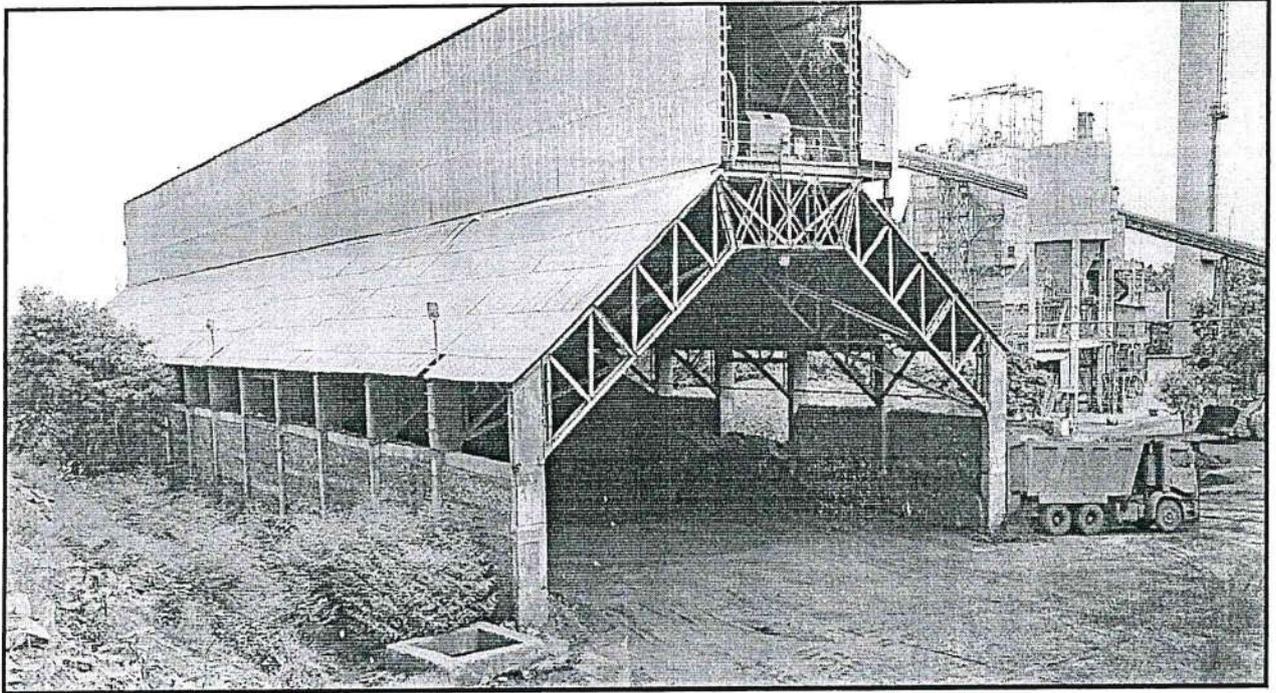
Figure 1 STP



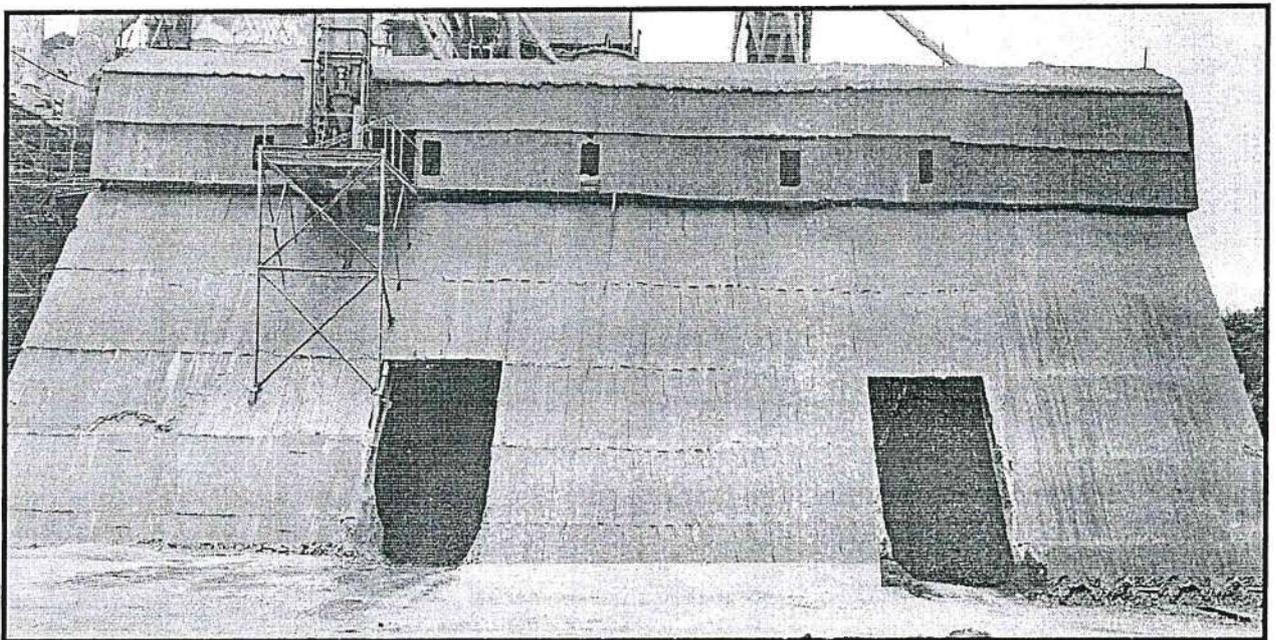
Figure 2 ROOF TOP RAIN WATER HARVESTING PIT

CLINKER & RAW MATERIALS STORAGE SHED AND SILO

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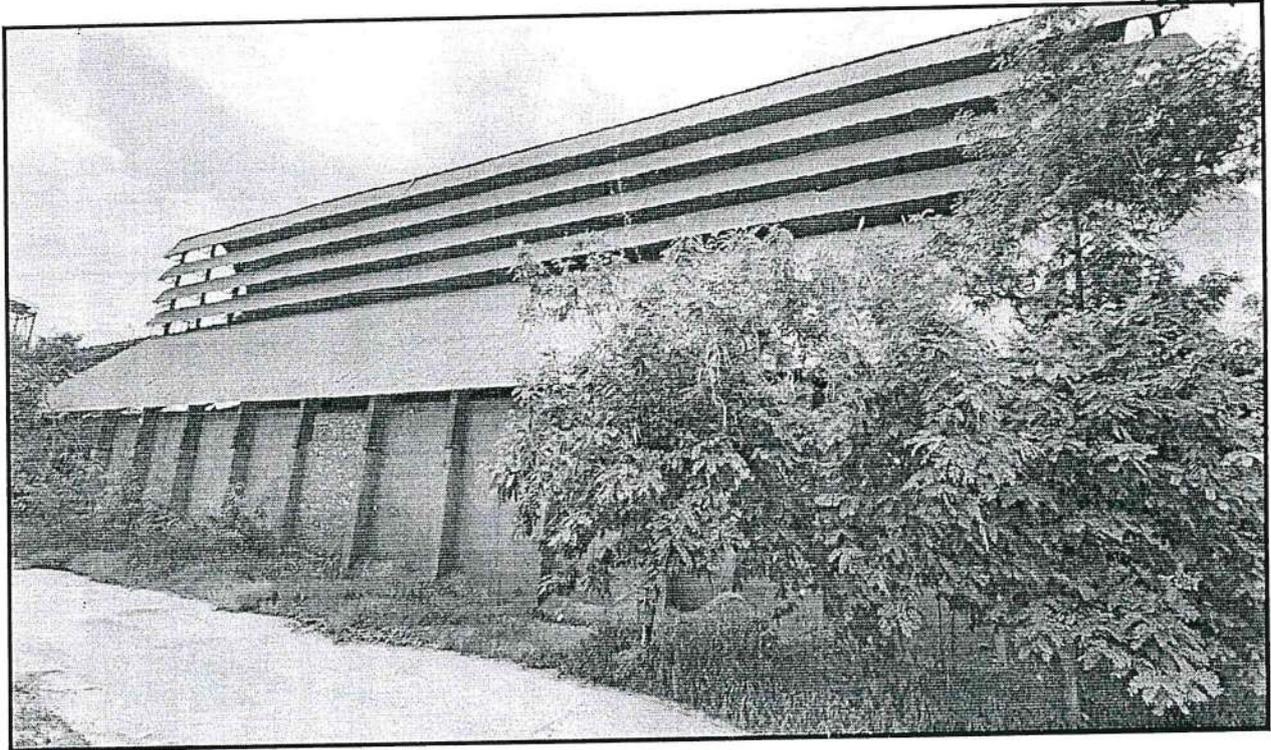


Coal storage shed

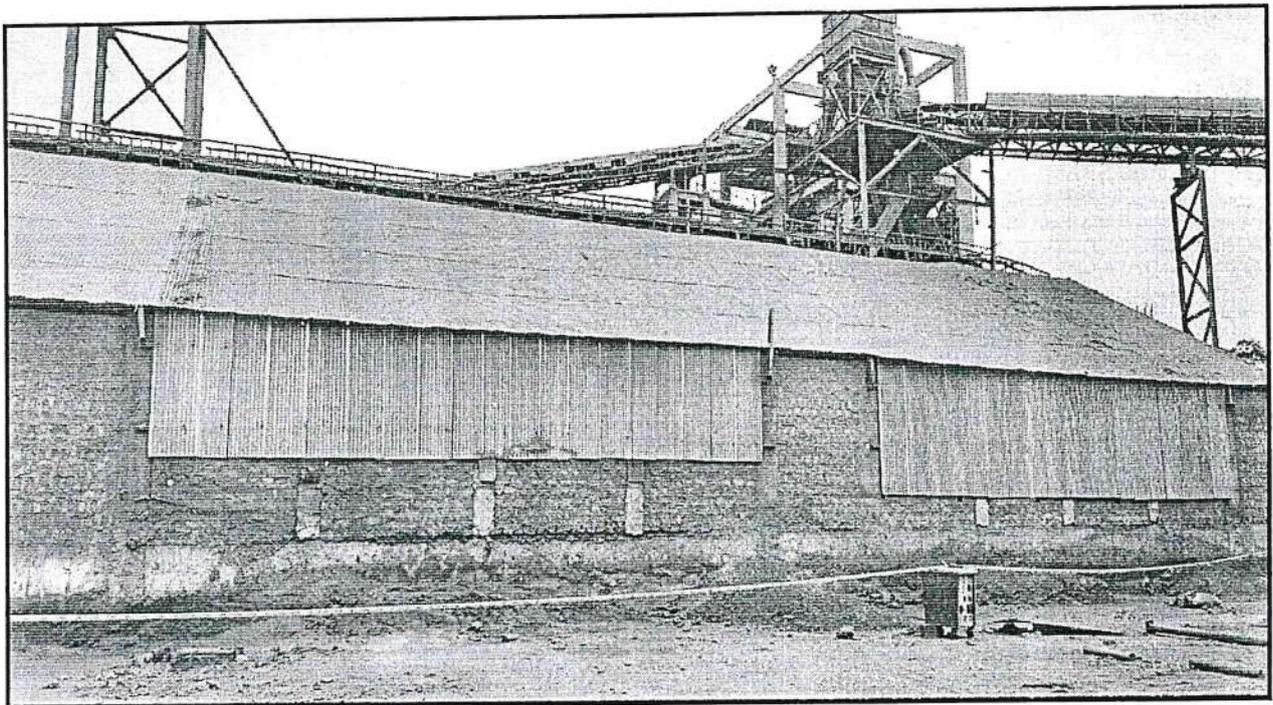


Line-1 Clinker Storage Shed

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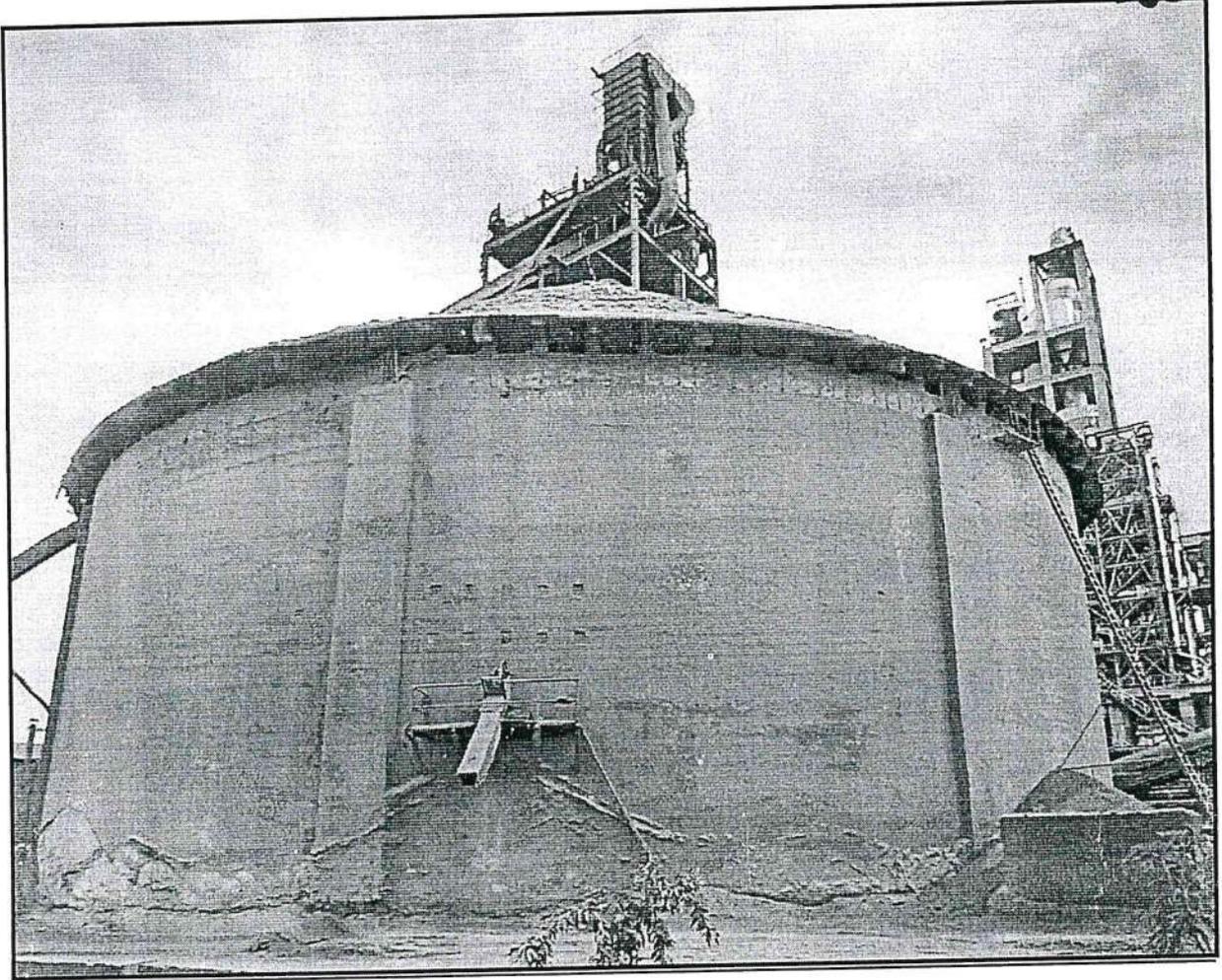


Laterite & Iron Ore Storage Shed.



Gypsum & Clinker Storage Shed

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Line - 2 Clinker Storage Silo

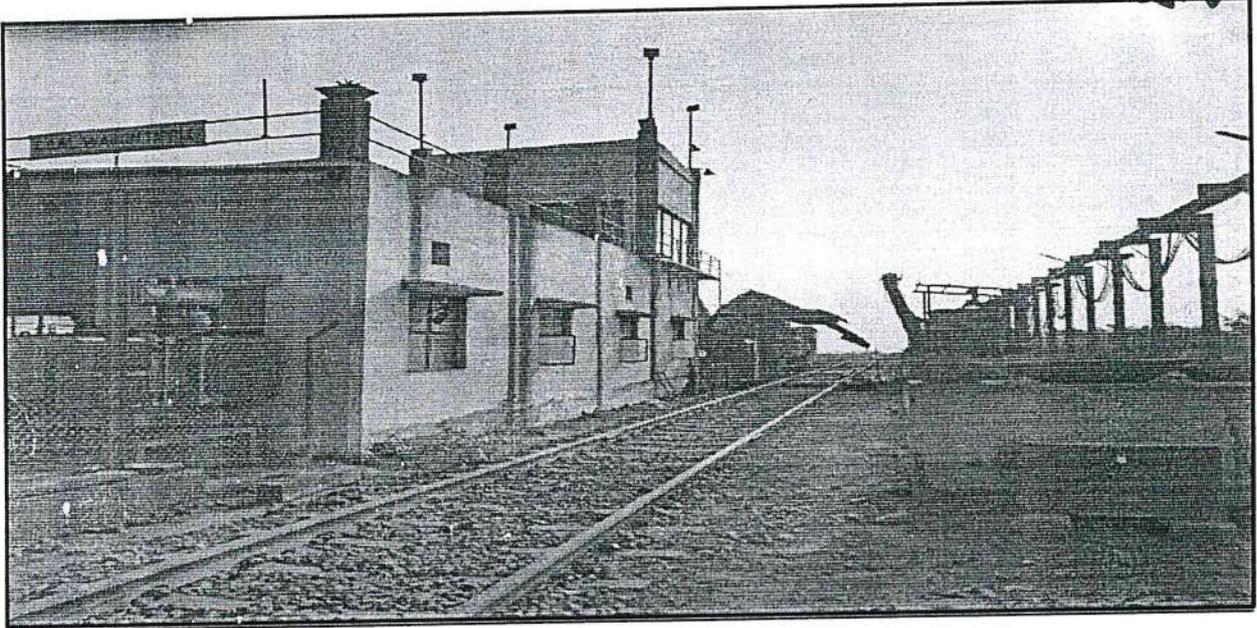


Water tanker

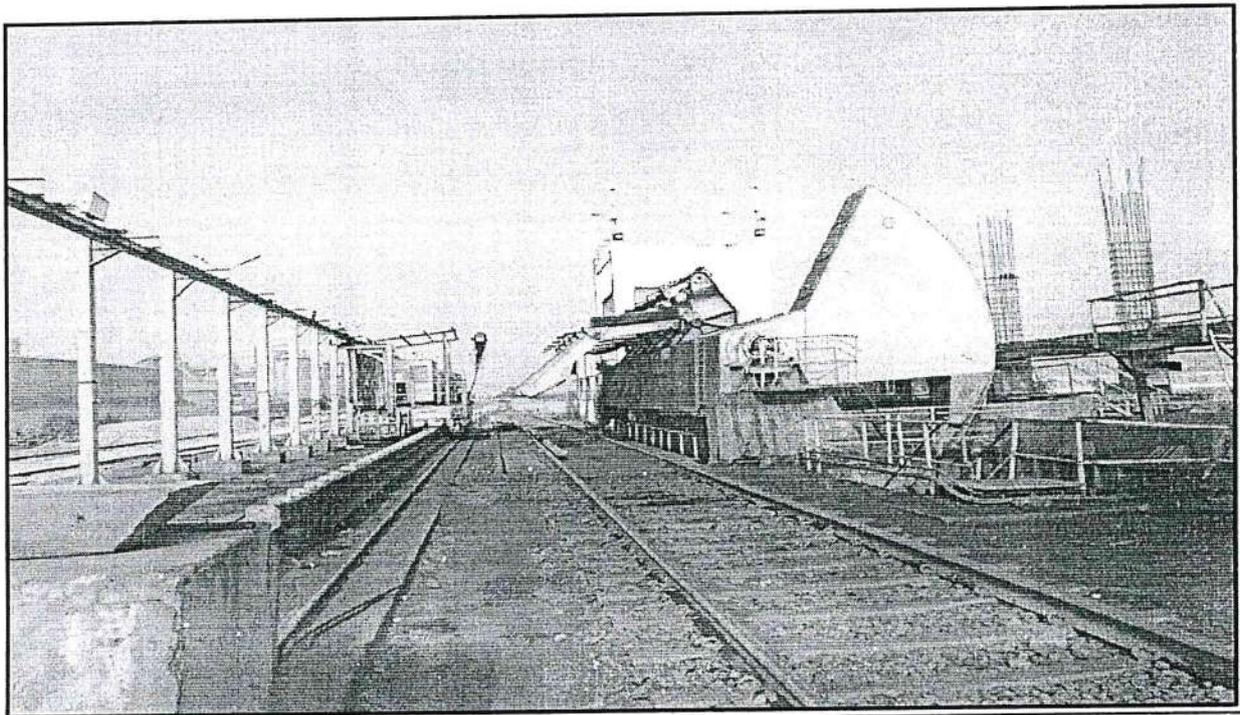


Sweeping machine

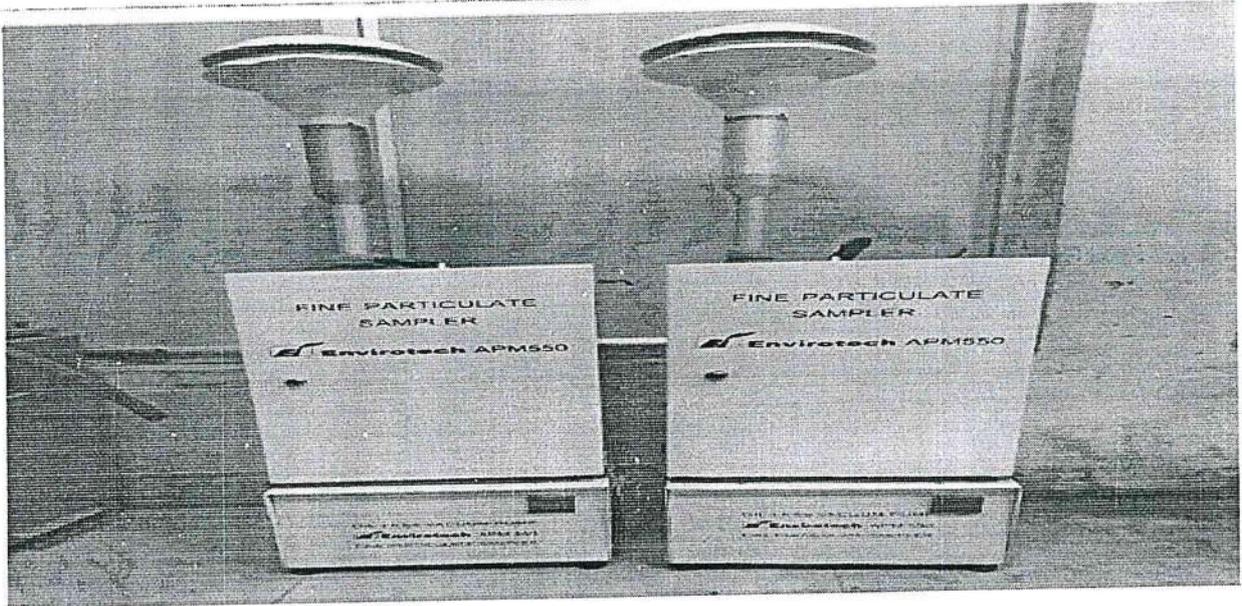
132



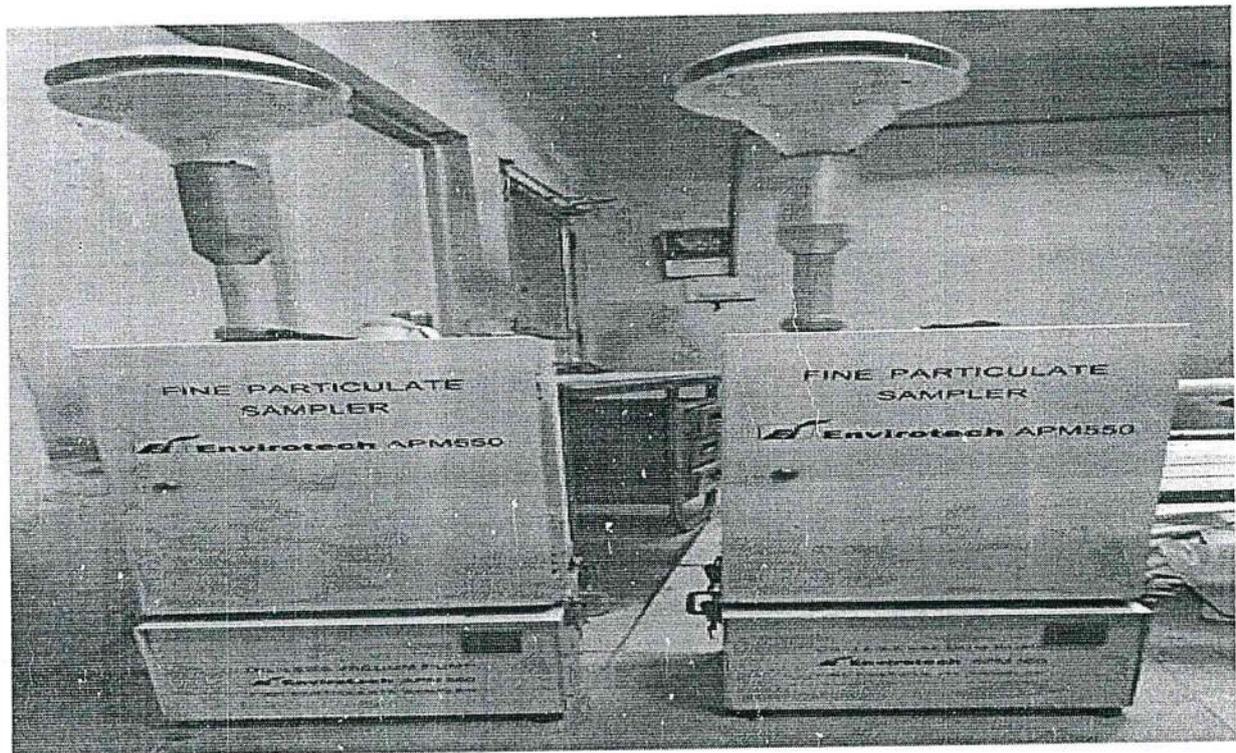
Railway siding for Raw materials unloading & Cement loading



Mechanized wagon tippler for Raw Materials unloading



Dust samplers for PM<sub>10</sub>



Dust samplers for PM<sub>2.5</sub>

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# LAWN ENVIRO ASSOCIATES

[Engineers & Consultants in Pollution Control]

Recognised by Ministry of Environment Forest & Climate Change (MoEF & CC), GOI, New Delhi  
& Laboratory Accredited by NABL

## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Nalgonda (Dist.) - 508 218.

Sample Particulars : Stack attached to the Kiln - I  
Date of Sampling : 27-7-2020

### PROTOCOL

1. Stack diameter (m)	: 2.00	-
2. Stack cross sectional area (sq m)	: 3.14	-
3. Flue gas temperature (°C)	: 184	IS-11255 (P-1) 1985;ASTMD-3685
4. Exit velocity of flue gases (m/sec)	: 15.46	IS-11255 (P-1) 1985;ASTMD-3685
5. Flow rate (cum/hr)	: 1,74,760	IS-11255 (P-3) 1985;ASTMD-3685

	EMISSION DATA	LIMIT	
6. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 15	30	IS-11255 (Part-1); 1985
7. Sulphur dioxide Concentration (mg/N m <sup>3</sup> )	: 2.40	100	IS-11255 (Part-2); 1985
8. Oxides of nitrogen Concentration (mg/N m <sup>3</sup> )	: 455	800	IS-11255 (Part-7); 2005

AUTHORISED SIGNATORY

STACK MONITORING KIT : MODEL NO: APM-160/SI, No. 75-DTD-2016, Calibrated on 04-4-2020, Due on 03-4-2021  
M/s. LATA ENVIROTECH SERVICES.

Head Office : "LAWN HOUSE", #184-C, Vengalrao Nagar, Hyderabad - 500 038. (T.S.) INDIA, Tel : 040-66730925, 66730926, Fax : 040-66730926  
Branch Office : H.No.18/2, Ground Floor, Phase-I, Vuda Nagar, Rajiv Nagar Road, Kurmannapalem, Visakhapatnam - 530046. (A.P.) Tel : +91-9030029925  
E-mail : lawnenviro@yahoo.co.in, Website : www.lawnenviro.com

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## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Nalgonda (Dist.) - 508 218.

Sample Particulars : Stack attached to the Cooler - I  
Date of Sampling : 28-7-2020

### PROTOCOL

1. Size of the duct	: 2.00	-
2. Stack cross sectional area (sq m)	: 3.14	--
3. Flue gas temperature (°C)	: 260	IS-11255 (P-1) 1985;ASTMD-3685
4. Exit velocity of flue gases (m/sec)	: 13.45	IS-11255 (P-1) 1985;ASTMD-3685
5. Flow rate (cum/hr)	: 1,52,039	IS-11255 (P-3) 1985;ASTMD-3685

### EMISSION DATA

### LIMIT

6. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 22	30	IS-11255 (Part-1); 1985
--	------	----	----------------------------

AUTHORISED SIGNATORY

STACK MONITORING KIT : MODEL NO. APM-160/SI. No. 75-OTD-2010, Calibrated on 04-4-2020, Due on 03-4-2021  
M/s. LATA ENVIROTECH SERVICES.



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& Laboratory Accredited by NABL

## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.).

	*I	*II	PROTOCOL
1. Date of sampling	: 27-7-2020	27-7-2020	--
2. Stack diameter (m)	: 0.70	1.0	--
3. Stack cross sectional area (sq m)	: 0.38	0.785	--
4. Flue gas temperature (°C)	: 78	75	IS-11255 (P-1) 1985;ASTMD-3685
5. Exit velocity of flue gases (m/sec)	: 14.86	13.92	IS-11255 (P-1) 1985;ASTMD-3685
6. Flow rate (cum/hr)	: 20,328	39,338	IS-11255 (P-3) 1985;ASTMD-3685

### EMISSION DATA

### LIMIT

7. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 20	17	30	IS-11255 (Part-1); 1985
--	------	----	----	-------------------------

Note: \*I Stack attached to the Coal Mill - I  
\*II Stack attached to the Cement Mill - I & II

AUTHORISED SIGNATORY

STACK MONITORING KIT : MODEL NO: APM-160/SI. No. 75-DTD-2016, Calibrated on 04-4-2020, Due on 03-4-2021  
M/s. LATA ENVIROTECH SERVICES.,

Head Office : "LAWN HOUSE", #184-C, Vengalrao Nagar, Hyderabad - 500 038. (T.S.) INDIA. Tel : 040-66730925, 66730926, Fax : 040-66730926  
Branch Office : H.No.18/2, Ground Floor, Phase-I, Vuda Nagar, Rajiv Nagar Road, Kurmanjapalem, Visakhapatnam - 530046. (A.P) Tel : +91-9030029925  
E-mail : lawnenviro@yahoo.co.in, Website : www.lawnenviro.com

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[Engineers & Consultants in Pollution Control]

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& Laboratory Accredited by NABL

### TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

#### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.)

Sample Particulars : Stack attached to the Kiln2/Raw Mill VRM (RABH)  
Date of Sampling : 29-7-2020

#### PROTOCOL

1. Stack diameter (m)	: 4.20	--
2. Stack cross sectional area (sq m)	: 13.86	--
3. Flue gas temperature (°C)	: 102	IS-11255 (P-1) 1985;ASTMD-3685
4. Exit velocity of flue gases (m/sec)	: 11.64	IS-11255 (P-1) 1985;ASTMD-3685
5. Flow rate (cum/hr)	: 5,80,789	IS-11255 (P-3) 1985;ASTMD-3685

	EMISSION DATA	LIMIT	
6. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 08	30	IS-11255 (Part-1); 1985
7. Sulphur dioxide Concentration (mg/N m <sup>3</sup> )	: 1.45	100	IS-11255 (Part-2); 1985
8. Oxides of nitrogen Concentration (mg/N m <sup>3</sup> )	: 416	800	IS-11255 (Part-7); 2005

AUTHORISED SIGNATORY

STACK MONITORING KIT : MODEL NO. APM-160/SI, No. 75-DTD-2016, Calibrated on 04-4-2020, Due on 03-4-2021  
M/s. LATA ENVIROTECH SERVICES.

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Branch Office : H.No.18/2, Ground Floor, Phase-I, Vuda Nagar, Rajiv Nagar Road, Kurmannapalem, Visakhapatnam - 530046. (A.P) Tel : +91-9030029925  
E-mail : lawnenviro@yahoo.co.in, Website : www.lawnenviro.com

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# LAWN ENVIRO ASSOCIATES

[Engineers & Consultants in Pollution Control]

Recognised by Ministry of Environment, Forest & Climate Change (MoEF & CC), GOI, New Delhi  
& Laboratory Accredited by NABL

## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.)

Sample Particulars : Stack attached to the Coal Mill  
Date of Sampling : 28-7-2020

### PROTOCOL

1. Stack diameter (m)	: 1.60	--
2. Stack cross sectional area (sq m)	: 2.01	--
3. Flue gas temperature (°C)	: 73	IS-11255 (P-1) 1985;ASTMD-3685
4. Exit velocity of flue gases (m/sec)	: 11.24	IS-11255 (P-1) 1985;ASTMD-3685
5. Flow rate (cum/hr)	: 81,333	IS-11255 (P-3) 1985;ASTMD-3685

### EMISSION DATA

### LIMIT

6. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 16	30	IS-11255 (Part-1); 1985
--	------	----	----------------------------

AUTHORISED SIGNATORY

STACK MONITORING KIT: MODEL NO: APM-160/SI No. 75-DTD-2016, Calibrated on 04-4-2020, Due on 03-4-2021  
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E-mail : lawnenviro@yahoo.co.in, Website : www.lawnenviro.com

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# LAWN ENVIRO ASSOCIATES

[Engineers & Consultants in Pollution Control]

Recognised by Ministry of Environment Forest & Climate Change (MoEF & CC), GOI, New Delhi  
& Laboratory Accredited by NABL

**TEST REPORT**

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

**STACK MONITORING DATA**

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.)

	*I	*II	*III	PROTOCOL
1. Date of sampling	: 29-7-2020	28-7-2020	28-7-2020	-
2. Stack diameter (m)	: 1.30	4.0	1.20	-
3. Stack cross sectional area (sq m)	: 1.327	12.57	1.13	-
4. Flue gas temperature (°C)	: 57	168	74	IS-11255 (P-1) 1985;ASTMD-3685
5. Exit velocity of flue gases (m/sec)	: 9.26	10.44	17.50	IS-11255 (P-1) 1985;ASTMD-3685
6. Flow rate (cum/hr)	: 44,237	4,72,431	71,190	IS-11255 (P-3) 1985;ASTMD-3685

**EMISSION DATA**

**LIMIT**

7. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 26	14	13	30	IS-11255 (Part-1); 1985
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- Note: \*I Stack attached to the Crusher  
\*II Stack attached to the Cooler ESP - II  
\*III Stack attached to the Cement mill - III

AUTHORISED SIGNATORY

STACK MONITORING KIT : MODEL NO: APM-160/SI, No. 75-DID-2016, Calibrated on 04-4-2020, Due on 03-4-2021  
M/s. LATA ENVIROTECH SERVICES.

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ISO 9001, 14001 & 45001  
CERTIFIED COMPANY

### TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist).

Sample Particulars : Stack attached to the Cement VRM  
Date of Sampling : 28-7-2020

### PROTOCOL

1. Stack diameter (m)	: 2.0	--
2. Stack cross sectional area (sq.m)	: 3.14	--
3. Flue gas temperature (°C)	: 74	IS-11255 (P-1) 1985;ASTMD-3685
4. Exit velocity of flue gases (m/sec)	: 6.62	IS-11255 (P-1) 1985;ASTMD-3685
5. Flow rate (cum/hr)	: 74,832	IS-11255 (P-3) 1985;ASTMD-3685

### EMISSION DATA LIMIT

6. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 22	30	IS-11255 (Part-1); 1985
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AUTHORISED SIGNATORY

STACK MONITORING KIT : MODEL NO. APM-160/SL No. 75-DTD-2018, Calibrated on 04-4-2020, Due on 03-4-2021  
M/s. LATA ENVIROTECH SERVICES.,



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## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.)

Sample Particulars : Stack attached to the Packer-I  
Date of Sampling : 29-7-2020

### PROTOCOL

1. Stack diameter (m)	: 0.46	--
2. Stack cross sectional area (sq m)	: 0.16	--
3. Flue gas temperature (°C)	: 40	IS-11255 (P-1) 1985;ASTMD-3685
4. Exit velocity of flue gases (m/sec)	: 9.52	IS-11255 (P-1) 1985;ASTMD-3685
5. Flow rate (cum/hr)	: 5,484	IS-11255 (P-3) 1985;ASTMD-3685

### EMISSION DATA LIMIT

6. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 24	30	IS-11255 (Part-1); 1985
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AUTHORISED SIGNATORY

STACK MONITORING KIT MODEL NO: APM-100/SI. No. 75-OTD-2016, Calibrated on 04-4-2020, Due on 03-4-2021  
M/s. LATA ENVIROTECH SERVICES.

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## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.)

Sample Particulars : Stack attached to the Packer-II  
Date of Sampling : 28-7-2020

### PROTOCOL

1. Stack diameter (m)	: 0.80	-
2. Stack cross sectional area (sq m)	: 0.502	-
3. Flue gas temperature (°C)	: 42	IS-11255 (P-1) 1985;ASTMD-3685
4. Exit velocity of flue gases (m/sec)	: 9.78	IS-11255 (P-1) 1985;ASTMD-3685
5. Flow rate (cum/hr)	: 17,674	IS-11255 (P-3) 1985;ASTMD-3685

### EMISSION DATA LIMIT

6. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 19	30	IS-11255 (Part-1); 1985
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AUTHORISED SIGNATORY

STACK MONITORING KIT : MODEL NO: APM-160/SI. No. 75-DTD-2016, Calibrated on 04-4-2020, Due on 03-4-2021  
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## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED, Bhavanipuram, Janpahad (P.O), Palakeedu (M), Suryapet (Dist.)

Sample Particulars : Stack attached to the Packer-III  
Date of Sampling : 29-7-2020

### PROTOCOL

1. Stack diameter (m)	: 0.46	--
2. Stack cross sectional area (sq m)	: 0.16	--
3. Flue gas temperature (°C)	: 46	IS-11255 (P-1) 1985;ASTMD-3685
4. Exit velocity of flue gases (m/sec)	: 10.44	IS-11255 (P-1) 1985;ASTMD-3685
5. Flow rate (cum/hr)	: 6,013	IS-11255 (P-3) 1985;ASTMD-3685

### EMISSION DATA LIMIT

6. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 17	30	IS-11255 (Part-1); 1985
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AUTHORISED SIGNATORY

STACK MONITORING KIT: MODEL NO. APM-160/SI. No. 75-DTD-2016, Calibrated on 04-4-2020, Due on 03-4-2021  
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## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### STACK MONITORING DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist).

Sample Particulars : Stack attached to the 70 TPH Boiler (CPP)  
Date of Sampling : 29-7-2020

### PROTOCOL

1. Stack diameter (m)	: 3.50	--
2. Stack cross sectional area (sq.m)	: 9.62	--
3. Flue gas temperature (°C)	: 124	IS-11255 (P-1) 1985;ASTMD-3685
4. Exit velocity of flue gases (m/sec)	: 9.36	IS-11255 (P-1) 1985;ASTMD-3685
5. Flow rate (cum/hr)	: 3,24,156	IS-11255 (P-3) 1985;ASTMD-3685

EMISSION DATA		LIMIT	
6. Suspended particulate matter Concentration (mg/N m <sup>3</sup> )	: 34	50	IS-11255 (Part-1); 1985
7. Sulphur dioxide Concentration (mg/N m <sup>3</sup> )	: 320	600	IS-11255 (Part-2); 1985
8. Oxides of nitrogen Concentration (mg/N m <sup>3</sup> )	: 17	300	IS-11255 (Part-7); 2005

AUTHORISED SIGNATORY

STACK MONITORING KIT : MODEL NO: APM-160/SL No. 75-DTD-2016, Calibrated on 04-4-2020, Due on 03-4-2021  
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**TEST REPORT**

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

**AMBIENT AIR QUALITY DATA**

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.)

Location	Near Commercial Gate	Near Main gate	Near Temple	LIMIT	PROTOCOL
1. Date of sampling	: 27-7-2020	27-7-2020	27-7-2020	--	--
2. Total time of monitoring	: 8 hr	8 hr	8 hr	--	--
3. Average flow rate (cum/min)	: 1.14	1.17	1.12	--	--
4. Particulate Matter Concentration ( $\mu\text{g}/\text{m}^3$ ) -PM <sub>10</sub>	: 78	70	58	100	IS-5182 (Part-23)
5. Particulate Matter Concentration ( $\mu\text{g}/\text{m}^3$ ) -PM <sub>2.5</sub>	: 30	25	17	60	NAAQMS/36/2012-13
6. Sulphur Dioxide (SO <sub>2</sub> ) Concentration ( $\mu\text{g}/\text{m}^3$ )	: 11	14	07	80	IS-5182 (Part-2)
7. Nitrogen Dioxide (NO <sub>2</sub> ) Concentration ( $\mu\text{g}/\text{m}^3$ )	: 23	26	16	80	IS-5182 (Part-6)

*[Signature]*  
AUTHORISED SIGNATORY

- 1. RESPIRABLE DUST SAMPLER MODEL /SL.NO. RDS 9000 / 040140 CALIBRATED ON 03-01-2020, DUE ON 02-01-2021
- 2. RESPIRABLE DUST SAMPLER MODEL /SL.NO. RDS 9000 / 040139 CALIBRATED ON 03-01-2020, DUE ON 02-01-2021
- 3. RESPIRABLE DUST SAMPLER MODEL /SL.NO. RDS 9000 / 040508 CALIBRATED ON 20-05-2020, DUE ON 19-05-2021
- 1. FINE PARTICULATE SAMPLER /APM 550 (SL.NO. 1354-DTF-2013), CALIBRATED ON 03-08-2020, DUE ON 02-06-2021
- 2. FINE PARTICULATE SAMPLER /APM 550 (SL.NO. 1351-DTF-2013), CALIBRATED ON 03-08-2020, DUE ON 02-06-2021
- 3. FINE PARTICULATE SAMPLER /APM 550 (SL.NO. 765-DTH-2011), CALIBRATED ON 03-06-2020, DUE ON 02-06-2021

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## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### AMBIENT AIR QUALITY DATA

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.)

Location	Near Guest House	CPP Main Gate Near Temple	LIMIT	PROTOCOL
1. Date of sampling	: 28-7-2020	28-7-2020	--	--
2. Total time of monitoring	: 8 hr	8hr	--	--
3. Average flow rate (cum/min)	: 1.10	1.20	--	--
4. Particulate Matter Concentration ( $\mu\text{g}/\text{m}^3$ ) -PM <sub>10</sub>	: 62	78	100	IS-5182 (Part-23)
5. Particulate Matter Concentration ( $\mu\text{g}/\text{m}^3$ ) -PM <sub>2.5</sub>	: 21	34	60	NAAQMS/36/2012-13
6. Sulphur Dioxide (SO <sub>2</sub> ) Concentration ( $\mu\text{g}/\text{m}^3$ )	: 10	12	80	IS-5182 (Part-2)
7. Nitrogen Dioxide (NO <sub>2</sub> ) Concentration ( $\mu\text{g}/\text{m}^3$ )	: 18	27	80	IS-5182 (Part-6)

AUTHORISED SIGNATORY

1. RESPIRABLE DUST SAMPLER MODEL /SL.NO. RDS 9000 / 040140 CALIBRATED ON 03-01-2020, DUE ON 02-01-2021
2. RESPIRABLE DUST SAMPLER MODEL /SL.NO. RDS 9000 / 040139 CALIBRATED ON 03-01-2020, DUE ON 02-01-2021
1. FINE PARTICULATE SAMPLER /APM 550 (SL.NO. 1354-DTF-2013), CALIBRATED ON 03-06-2020, DUE ON 02-06-2021
2. FINE PARTICULATE SAMPLER /APM 550 (SL.NO. 1351-DTF-2013), CALIBRATED ON 03-05-2020, DUE ON 02-06-2021

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**TEST REPORT**

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

**AMBIENT AIR QUALITY DATA  
(BUFFER ZONE)**

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.)

Location	:	Mahankali Ravipahad	LIMIT	PROTOCOL
		Gudem Village Village		

1. Date of sampling	:	29-7-2020	29-7-2020	--	--
2. Total time of monitoring	:	8 hr	8hr	--	--
3. Average flow rate (cum/min)	:	1.13	1.18	--	--
4. Particulate Matter Concentration ( $\mu\text{g}/\text{m}^3$ ) -PM <sub>10</sub>	:	63	60	100	IS-5182 (Part-23)
5. Particulate Matter Concentration ( $\mu\text{g}/\text{m}^3$ ) -PM <sub>2.5</sub>	:	23	21	60	NAAQMS/36/2012-13
6. Sulphur Dioxide (SO <sub>2</sub> ) Concentration ( $\mu\text{g}/\text{m}^3$ )	:	08	11	80	IS-5182 (Part-2)
7. Nitrogen Dioxide (NO <sub>2</sub> ) Concentration ( $\mu\text{g}/\text{m}^3$ )	:	17	22	80	IS-5182 (Part-6)

AUTHORISED SIGNATORY

- 1. RESPIRABLE DUST SAMPLER MODEL /SL.NO. RDS 9000 / 040140 CALIBRATED ON 03-01-2020, DUE ON 02-01-2021
- 2. RESPIRABLE DUST SAMPLER MODEL /SL.NO. RDS 9000 / 040139 CALIBRATED ON 03-01-2020, DUE ON 02-01-2021
- 1. FINE PARTICULATE SAMPLER (APM 550 (SL.NO. 1354-DTF-2013), CALIBRATED ON 03-06-2020, DUE ON 02-06-2021
- 2. FINE PARTICULATE SAMPLER (APM 550 (SL.NO. 1351-DTF-2013), CALIBRATED ON 03-06-2020, DUE ON 02-06-2021

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## TEST REPORT

REF.NO: LAWN/DECCAN/2020

Date: 03-8-2020

### AMBIENT AIR QUALITY DATA (BUFFER ZONE)

Name of the Industry & Address : M/s. DECCAN CEMENTS LIMITED,  
Bhavanipuram, Janpahad (P.O),  
Palakeedu (M), Suryapet (Dist.)

Location	Janapahad Darga Village	Sunypahad Village	LIMIT	PROTOCOL
1. Date of sampling	: 29-7-2020	29-7-2020	--	--
2. Total time of monitoring	: 8 hr	8hr	--	--
3. Average flow rate (cum/min)	: 1.10	1.08	--	--
4. Particulate Matter Concentration ( $\mu\text{g}/\text{m}^3$ ) - PM <sub>10</sub>	: 68	54	100	IS-5182 (Part-23)
5. Particulate Matter Concentration ( $\mu\text{g}/\text{m}^3$ ) - PM <sub>2.5</sub>	: 27	16	60	NAAQMS/36/2012-13
6. Sulphur Dioxide (SO <sub>2</sub> ) Concentration ( $\mu\text{g}/\text{m}^3$ )	: 10	06	80	IS-5182 (Part-2)
7. Nitrogen Dioxide (NO <sub>2</sub> ) Concentration ( $\mu\text{g}/\text{m}^3$ )	: 20	17	80	IS-5182 (Part-6)

AUTHORISED SIGNATORY

- 1. RESPIRABLE DUST SAMPLER MODEL /SL.NO. RDS 9000 / 040506 CALIBRATED ON 20-05-2020, DUE ON 19-05-2021
- 2. RESPIRABLE DUST SAMPLER MODEL /SL.NO. RDS 9000 / 040507 CALIBRATED ON 20-05-2020, DUE ON 19-05-2021
- 1. FINE PARTICULATE SAMPLER /APM 550 (SL.NO. 755-DTH-2011), CALIBRATED ON 03-06-2020, DUE ON 02-06-2021
- 2. FINE PARTICULATE SAMPLER /APM 550 (SL.NO. 912-DTH-2011), CALIBRATED ON 14-08-2019, DUE ON 13-08-2020

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BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH AT CHENNAI

Application No 33 of 2016

Vakkanti Koteswar Rao

...Applicant

Versus

2. Ministry of Environment Forest and Climate Change  
And 7 others

...Respondents

WRITTEN ARGUMENTS FILED BY THE 8<sup>TH</sup> RESPONDENT/Deccan Cements

P.J. Rishikesh

P.J. Sri Ganesh

Counsel for 8<sup>th</sup> Respondent